2805992  09/09/2014
ORGANIC INDIA PVT LTD.
PLOT NO. 266, KAMTA CHINHAT FAIZABAD ROAD LUCKNO 227105 UP
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
LALL & SETHI
D - 17, SOUTH EXTENSION PART - II, NEW DELHI - 110 049.
Used Since :01/06/2014

DELHI
MEAT, FISH, POULTRY, AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; SALAD DRESSINGS; PRESERVES.

No claim is made to the exclusive right to use “COCONUT OIL”, apart from the mark as shown in the label. Registration of
this Trade Mark shall give no right to the exclusive use of the other descriptive matter appearing on the label as the applied
trademark is label mark and has descriptive contents. Mark should be used as whole.
DESH KA PAISA DESH MEIN

2849690 20/11/2014

GARLICO INDUSTRIES LIMITED
trading as; GARLICO INDUSTRIES LIMITED

404, SHAGUN ARCADE, VIJAY NAGAR, INDORE - 452010, MADHYA PRADESH
MANUFACTURERS AND MERCHANTS
a Company incorporated under the Companies Act

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

MUMBAI

DEHYDRATED VEGETABLES; DEHYDRATED FRUITS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
VEGETABLES AND FRUITS; SOUPS, JELLIES, JAMS, PASTES, CRISPS, PRESERVES; FROZEN OR DEHYDRATED
PRESERVES; FRUIT SAUCES; MILK, MILK POWDER, MILK SUBSTITUTE AND DAIRY PRODUCTS; PROTEIN
PREPARATIONS FOR FOOD INCLUDED IN CLASS 29; POTATO WAFERS; EDIBLE OILS AND FATS; EGGS; MEAT,
Poultry AND GAME; FISH AND ALIMENTARY PRODUCTS ORIGINATING FROM THE SEA; FOOD STUFFS FOR HUMAN
CONSUMPTION INCLUDED IN CLASS 29.
3022010  01/08/2015
RAJESH CHANDRAKANT TELI
trading as ;DHANLAXMI TRADING COMPANY
Plot No. 34/58 - 23/9, 70 Ft. Road, New Pachcha Peth, Dist. Solapur - 413005, Maharashtra
Manufacturers & Merchants

Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/08/2015

MUMBAI

EDIBLE OILS AND FATS; ALL BEING GOODS INCLUDED IN CLASS-29.
*The mark to be used as a whole and as substantially shown in the label.*
3071864  07/10/2015
MOHAMMED ZAHED
trading as ;NEW POPULAR BAKERY
NEAR MECCA MASJID, ITWARA CHOWK BAZAR, NANDED-431 604(MAHARASHTRA)
MANUFACTURER AND TRADER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/12/1976
MUMBAI
MILK AND MILK PRODUCT
CORE FOODS

3209654   12/03/2016

ROOHRAJ NIJJER

trading as ;M/s CORE FOODS

NIJJER FARM, POST OFFICE MEHARBARAN PURA DISTRICT AMRITSAR

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats included in class 29

PROPRIETOR

Address for service in India/Attorney address:

PUNEET KRISHAN JOSHI

49- A Lane No.2, Vijay Nagar Batala Road Amritsar, Punjab, India

Proposed to be Used

DELHI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats included in class 29
3224178  31/03/2016
MR. RAKESH KUMAR MAHAJAN
trading as ;M/S R-MART
Main Bazaar Camba, Himachal Pradesh-176310
MANUFACTURER & TRADER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :01/01/2016

DELHI
EDIBLE OILS, MUSTARD OILS, COCONUT OIL.
SADANS

3282300  13/06/2016
C. H. SADANANDAN
trading as ;RAMANANDA OIL INDUSTRIES
PARAKKANDY, KANNUR 670 001, KERALA STATE, INDIA
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Used Since :01/04/1996

CHENNAI

COCONUT BUTTER, COCONUT FAT, DESICCATED COCONUT, COCONUT OIL, EDIBLE OILS AND SESAME OIL
3285318  15/06/2016

DAIRY POWER LIMITED
Manufacture & Trader

Address for service in India/Attorney address:
ADV PRITAM GANGURDE
C-17, SADGURU PARK, NR. RAM MANDIR, NIWARA SOC. AREA, BALAJI NAGAR, PUNE-411043

Used Since: 08/03/2013

MUMBAI

MILK & MILK PRODUCTS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD DAIRY.
THIS IS CONDITION OF REGISTRATION THAT COMPOSITE LABELS SHALL BE USED AS A WHOLE.
3433199  13/12/2016
AL-FATHIMA GENERAL TRADING PRIVATE LIMITED

trading as ;M/s AL-FATHIMA GENERAL TRADING PRIVATE LIMITED
ALTHAF EXPORTS,SOUTH BY PASS ROAD ,CHAVAKKAD,THRISSUR DISTRICT,KERALA STATE ,PIN-680506, INDIA
Manufacturer and Trader

Address for service in India/Attorney address:

ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018

Used Since :20/05/2016

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS BEING INCLUDED IN CLASS 29.

No exclusive right over MR.COOK separately except as substantially shown in the representation of the mark.
3463194  21/01/2017
SUVANA COMMODITIES LLP
trading as ;Manufacturing/Produce and Trading
B 6/16, TF,SAFDARJUNG ENCLAVE, OPP DEAR PARK, NEW DELHI-110029.
Manufacturing, Produce and Trading
Address for service in India/Attorney address:
ANISH KUMAR
H.NO. 2002/7, SECTOR 32 C, CHANDIGARH-160030
Proposed to be Used
DELHI
Organicfruits and vegetables; meat, fish, poultry and game; meat extracts; jellies, jams, compotes; eggs; milk and milk products, edible oils and fats (including vegetable oils, bone oil, edible oils, maize oil/corn oil, olive oil, palm kernel oil, palm oil, sesame oil, suet, sunflower
3499540    03/03/2017
RGHB FOOD PRODUCTS PRIVATE LIMITED
PLOT NO.494, JAGJIVAN RAM NAGAR, NAGAR-440008 (MAHARASHTRA)
MANUFACTURER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
DIPAK S. MOHINANI, ADVOCATE
601, NENUMAL SOCIETY, O.T. SECTION, ULHASNAGAR-3.
Used Since :01/04/2015
MUMBAI
GOODS CONSISTING OF ALL FORMS OF MILK, AND MILK PRODUCTS, BUTTER, BUTTER CREAM, CHEESE, GHEE, COCOA BUTTER, COCONUT BUTTER, COCONUT OIL, CREAM (DAIRY PRODUCTS), FRUIT JELLIES, JAMS, JUICES, DATES, EDIBLE FATS, MARGARINE, MARMALADE, POTATO CHIPS, PULP (FRUIT) TOMATO JUICE FOR COOKING, EDIBLE OIL, PICKLES ALL INCLUDED IN CLASS 29
3507422  09/03/2017
AHSAN ALI
KRISHNA NAGAR, NARAINI, BANDA, UP
Single Firm

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.
Used Since :01/04/2015

DELHI
EDIBLE OILS, BLENDED OIL, PALMOLINE, MUSTARD OIL, VEGETABLE OIL FATS, GHEE, MILK AND MILK PRODUCTS,
BUTTER, CHEESE, CREAM, CURD
3507423  09/03/2017

AHSAN ALI
KRISHNA NAGAR, NARAINI, BANDA, UP
Single Firm

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.
Used Since: 01/04/2015

DELHI
EDIBLE OILS, BLENDED OIL, PALMOLINE, MUSTARD OIL, VEGETABLE OIL FATS, GHEE, MILK AND MILK PRODUCTS, BUTTER, CHEESE, CREAM, CURD
ALINA

3512977  24/03/2017

AL AALI EXPORTS PVT. LTD.

trading as; AL AALI EXPORTS PVT. LTD.

IST FLOOR, 5 BAZAR LANE, BENGALI MARKET, NEW DELHI-110001

MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:

K & P ASSOCIATES, ADVOCATES

107, BHARAT CHAMBERS, 70, SCINDIA HOUSE, CONNAUGHT PLACE, NEW DELHI-110001

Used Since: 24/03/2017

DELHI

MEAT, FISH, POULTRY AND GAME, PRODUCTS MADE FROM MEAT, FISH, POULTRY, SEAFOOD AND SEAFOOD PRODUCTS, PRESERVED, DRIED, COOKED, CANNED AND FROZEN MEAT, FISH, POULTRY AND GAME, SNACK AND SNACK FOODS, PREPARED MEALS, READY MEALS, CHIPS, PICKLES, SAUCES INCLUDED IN CLASS 29.
SUNU

3559914   30/05/2017
SUNIL SUKUMARAN
D-117, Panchsheel Enclave, IIInd Floor, New Delhi-110017
Single Firm

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :23/05/2017

DELHI

Pickles, Meat, fish, poultry and game, Meat extracts, Preserved, frozen, dried and cooked fruits and vegetables, Jellies, jams, compotes, Eggs, Milk and milk products, Edible oils and fats
3564259   06/06/2017
RISHU
HOUSE NO.127, RAILWAY ROAD, MAHENDRAGARH, HARYANA
SINGLE FIRM TRADING AS GANESH LAXMI TRADRS
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N-J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
DELHI
MUSTARD OIL INCLUDED IN CLASS 29.
THE TRADE MARK SHALL BE USED AS A WHOLE.
HIRA

3590558  13/07/2017
HIRA ENTERPRISES
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/06/1994

MUMBAI
Processed betel nuts, flavoured nuts, processed fruits (including nuts)
3628494  06/09/2017
TARUN SARKAR trading as ;TARUN SARKAR
AT-GOBINDAPUR BAZAR, PO.BABLA GOBINDAPUR-741404, PS.SANTIPUR, DIST. NADIA, WEST BENGAL, INDIA.
MANUFACTURER, TRADER & RETAILERS
Address for service in India/Agents address:
KHARAGPUR TRADE MARK BUREAU.
PURATAN BAZAR, Kharagpur, Dist. Pashim Medinipur, West Bengal.
Used Since : 01/04/2017
KOLKATA
PALM OIL.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF WEST BENGAL.
3705150  18/12/2017
MOHAMMED SAKUR TRADING AS : MEATCO INDUSTRIES
106, 1ST FLOOR, AMAN RESIDANCI, CHOUDHARY MARKET, KHATIPURA, JAIPUR – 302012, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
MEAT, FISH, POULTRY ; MEAT EXTRACTS; EGGS, ENTRÉES CONSISTING PRIMARILY OF MEAT, FISH, POULTRY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no
right over the word MEAT.
PLATINUM

3731020  18/01/2018

RCGR AGRO Pvt.Ltd
58 F, Kali Krishna Tagore Street, Kolkata-700 007, West Bengal.
A Company incorporated under the Companies Act 1956

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Used Since: 01/08/2012

To be associated with:
1904228

KOLKATA

Edible Oils
3761948  23/02/2018
NARENDRA J. OSWAL
trading as ; MADHUKAR AGRO INDUSTRIES
A-11, HIRNEN SHOPPING CENTRE, 3RD FLOOR, 277, S.V. ROAD, GOREGAON (WEST), MUMBAI-400062, MAHARASHTRA INDIA
MANUFACTURER AND MERCHANT
INDIVIDUAL
Proposed to be Used
MUMBAI
EDIBLE OIL
3769162  05/03/2018
GURUMOL UDYOG SAMUH
MILKAT NO 678/2, A/P. NRUSINHAWADI, TAL. SHIROL, KOLHAPUR MAHARASHTRA 416104
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV BHATNAGAR
944 GALI NO 4 JHARKHANDI ROAD BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
MUMBAI
DAIRY PRODUCTS, OIL & FATS, PROCESSED FRUITS & VEGETABLES.
SHRI GOKUL

3769334    05/03/2018

SANGEETA SAINI
C-33, 6D ENGINEERS COLONY, MANGIYAWAS, MANSAROVAR, JAIPUR – 302020, RAJASTHAN

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used

AHMEDABAD

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, PULSES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Rajasthan only..
3784581  21/03/2018
MR. SATISH CHAND MITTAL S/O MR. PRAKASH CHAND MITTAL AGE-37 YEARS
M/S- JAI MAA SANTOSHI OIL MILL AND TRADERS ADDRESS- HEAD OFFICE- RUNIPUR ROAD, JOURA DIST.- MORENA (M.P.)476221 BRANCH OFFICE- A.B. ROAD, MORENA (M.P.)476001
PROPRIETOR
Address for service in India/Attorney address:
R.S. ASSOCIATES
LAXMI ANAND NIWAS, NEAR BADA KUA, KAMAL SINGH KA BAG, SHINDE KI CHAWANI, LASHKAR GWALIOR
M.P-474001
Proposed to be Used
MUMBAI
BLENDDED EDIBLE VEGITABLE OIL- MUSTERD OIL & RICE BRAN, MUSTERD OIL, RICEBRAN & PALLMOLEIN OIL, REFINED & PALMOLEIN OIL, RICE BRAN & SOYABEAN OIL, PALMOLEIN & SOYABEAN OIL.
PISTA BHARTI

3849025  01/06/2018

SUBHASH CHAND SHARMA
POST – MAONDA KLAN, TEHSIL – NEEM KA THANA, DISTRICT –SIKAR, RAJASTHAN COMPANY

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used

AHMEDABAD
DRIED FRUIT.
CHAKDE 444

3850219  02/06/2018

MR. SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Jaysingpur, Tal. Shirol, Dist - Kolhapur - 416101

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE - 411011

Used Since: 05/01/2018

MUMBAI

Edible Oil
3903812  01/08/2018
SAYED ASIF S H
PROPRIETOR, M/s GROW RICH, GREENS, BUILDING NO: 6/401, KALAVOOR P O, ALAPPUZHA DISTRICT, KERALA
STATE, PIN: 688522, INDIA
Single Firm
Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS, 4th Floor, Edassery building, Banerji Road, Ernakulam, Pin 682031
Used Since: 26/06/2018
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS BEING INCLUDED IN CLASS 29
No exclusive right over 100% NATURAL separately except as substantially shown in the representation of the mark.
3971975  12/10/2018

FAEEM PUNJANI
83, Ebrahim Mansion, 1st Floor, R.No 14/B, SVP Road, Mumbai - 400009, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposal to be Used

MUMBAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD
CHHEDA SPECIALITIES FOODS PVT. LTD
CHHEDA HOUSE, PLOT NO. 07, B.M.C. INDUSTRIAL ESTATE, SAI NAGAR, M.C. CROSS ROAD NO.01, KANDIVALI (WEST),
MUMBAI-400 067. MH. (INDIA).
COMPANY REGD. UNDER COMPANIES ACT.

Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203

Proposed to be Used

MUMBAI
Paan and preserved, Frozen, dried and cooked fruits and vegetables; jellies, jams,

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ISMAIL KINAKOOL VAYALIPATH
MANAGING PARTNER, M/s BUSTHAN AL WATHANIYA, PLOT.NO.29, KSIDC COMPOUND, PALLIPURAM.P.O,
CHERTHALA, ALAPPUZHA DISTRICT, KERALA STATE, PIN-688541,INDIA
Partnership Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-
682 018
Used Since :30/12/2014
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS BEING INCLUDED IN
CLASS 29
The mark should be used as a whole.
4017661 05/12/2018
1. A STAR BREED FARMS AND DAIRY PRIVATE LIMITED & 2. MANNAN ASAR TRADING AS ENSO INC
A4/704, BRAMHA EMERALD COUNTY, KAUSAR BAUGH ROAD, KONDHWA, PUNE - 411048
1. A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956 & 2. A PROPRIETARY CONCERN

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used

MUMBAI
MILK BEVERAGES, MILK, MILK PRODUCTS, BUTTER, WHIPPED CREAM, CREAM [DAIRY PRODUCTS], CONDENSED MILK, YOGURT/ YOGHURT, POWDERED MILK, CURD, ALBUMIN MILK/ PROTEIN MILK
OFM – OUR FARMERS MILK

4030810 18/12/2018
ML MADHAVI, PROPRIETRIX OF M/S. THE CHENNAI FARMS
THE CHENNAI FARMS, NO.1/103,BAJANAI KOIL STREET,PANAGATTUPAKKAM, KANCHEEPURAM-600
127,TAMILNADU,INDIA

PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :03/04/2017

CHENNAI
MILK AND MILK PRODUCTS, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, MILK CURD, WHOLE MILK, CONDENSED MILK, ORGANIC AND ALMOND MILK, OAT MILK, COCONUT MILK, COW'S, GOAT'S AND SHEEP'S MILK, VITAMIN-ENRICHED MILK, CURD, GHEE, PANEER, BUTTER, BUTTERMILK, BUTTER SUBSTITUTES, GOAT'S AND SHEEP'S MILK CHEESE

No exclusive claim over OUR FARMERS MILK.
Trade Marks Journal No: 1947, 11/05/2020  Class 29

FALCON OIL INDUSTRIES
BLOCK NO. 304 PAIKI, AT SANKHEDA, TA. SANKHEDA, DIST. CHHOTAU UDAIPUR- 391145, GUJARAT
Partnership Firm

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD
OILS FOR FOOD
4060600    18/01/2019
MR. PRAVEEN KUMAR GARG TRADING AS M/S NEW BHARAT OIL MILL
39, A. P. BEED, BAGLA ROAD, HISAR, HARYANA 125001
Sole Proprietorship
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Used Since : 01/04/1997
DELHI
Mustard Oil and all kinds of Edible Oils and Fats; included in class 29.
4061209  18/01/2019
MR. MANISH GARG TRADING AS : R.C. ENTERPRISES
73/74, INDUSTRIAL AREA, MAXI ROAD, UJJAIN - (M.P.)
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050
Used Since :01/08/2001

MUMBAI
SWEET SUPARI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Mr. Chetan Jagtap, Proprietor of Shreeram Industries
Plot No. 40A, 40 Gat No. 92/1, Opp. Hotel Pankaj, Fange Road, Balaur Shivar, Dhule - 424301

Address for service in India/Attorney address:
Navkar Associates
103 Gold Plaza, M.G. Road, Indore

Proposed to be Used
Mumbai

Edible Oils and Food Grains as included in Class 29.

The mark shall be limited to the colours as shown in the representation on the form of the application.

This is condition of registration that both/all labels shall be used together.
SHAILENDRAKUMAR R. BAVISKAR TRADING AS AASWAD UDYOG
A-002, BLDG NO.74, ROAD-3, SHREEPRASHTA COMPLEX, NALASOPARA (WEST), PALGHAR – 401203
A SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, COMPOTES, PICKLES, FRUIT, PRESERVED, FRUIT, STEWED, FRUIT JELLIES, FRUIT PULP, FRUIT-BASED SNACK FOOD, FROZEN FRUITS, FRUITS, TINNED/FRUITS, CANNED, JAMS, JELLIES FOR FOOD, LENTILS, PRESERVED, SAUSAGES
4123644  20/03/2019
DILIPBHAI BHAGWANBHAI CHAKLASIYA PROPRIETOR OF RAJVI ENTERPRISE
G-3, ORCHID HARMONY, OPP. FIRE STATION, GAURAV PATH ROAD, PALANPORE, ADAJAN, SURAT-395009
INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since: 29/12/2018

To be associated with:
4123642

AHMEDABAD

PAN MASALA [PROCESSED NUTS, SEEDS AND BETEL LEAVES USED AS INGREDIENTS]; PREPARED SEEDS; PREPARED PUMPKIN SEEDS, WATERMELON SEEDS, SESAME SEEDS, SUNFLOWER SEEDS, HEMP SEEDS, FLAX SEEDS, CHIA SEEDS, EDIBLE SEEDS; NUT-BASED SNACK FOODS; BETEL NUTS, PROCESSED, DATES; AAMLA SUPARI (PROCESSED GOOSEBERRIES); GULKAND (ROSE PETAL JAM); PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; MILK AND OTHER MILK PRODUCTS; EDIBLE OILS AND FATS
CHICHI

4125500    22/03/2019
HAKEEM CHI CHI PHARMACY
12/343 AND 12/354, RANITALAO, HAKEEM CHI CHI STREET, RANI TALAV, SURAT - 395003
Partnership Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :01/12/1932

AHMEDABAD
Edible Oil; Aamla Murabba (Processed Gooseberries); Aloe Vera Prepared For Human Consumption; Gulkand (Rose Petal Jam); Spiced Oils; Nuts, Processed; Flavored Nuts; Squashes, Processed; Pickles; Preserved, Frozen, Dried And Cooked Fruits And Vegetables; Jellies, Jams, Compotes; Milk And Milk Products; Oils And Fats For Food
Super9
4152949   20/04/2019
SURESHP KUMAR
M/s. Dhan Laxmi Traders, Vidhyanagar, Chikkanayakanahalli, Tumkur - 572214
Sole Proprietor trading as Ms. Dhan Laxmi Traders
Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Proposed to be Used
CHENNAI
Desiccated coconut, coconut oil, coconut milk
4161763 30/04/2019
VRUSHBH KISHOR ASARE
Karanja
Manufacturers
INDIVIDUAL
Proposed to be Used
MUMBAI
Milk, Paneer, khava, cheese, Curd, Butter Milk, Butter, Ghee, Ice Cream
PARADISE FOOD COURT PVT. LTD.,
D.No:1-7-186 to 193, S.D.Road, Secunderabad - 500003 (T.S) India
Body Incorporate

Address for service in India/Auxiliary address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used

CHENNAI
Shish Kebabs

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
4197359     04/06/2019
AMIRTHAA DAIRY PRIVATE LIMITED
34/84, JEEVANANTHAM STREET, KOLLAMPALAYAM, ERODE-638 002, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER;
CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS,
PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS;
VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4197947  05/06/2019
MAHESH JAJU, PROPRIETOR, TRADING AS TELANGANA FOODS
Ground Floor, H. No. 17-241/1, Indra Nagar Colony, Pargi Road, Shadnagar - 509 215, Mahaboobnagar District (T.S)
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Used Since: 16/02/2015

CHENNAI
Edible oils and fats included in Class 29.
SURESH KUMAR  
21,G3,Chandra Flats,Trustpuram,6th Cross Street,Kodambakkam  
Sole Proprietorship Firm  

Address for service in India/Attorney address:  
LENIN,J  
Lencorp Legal, Level-3, Saafan Square, No.109,Chameirs Road, Teynampet, Chennai - 600018  
Used Since :01/05/2019  

CHENNAI  

“Processed fruits and vegetables, milk and milkproducts, edible oils and fats all over India.
SUNITA RATHORE AN INDIAN NATIONAL SOLE PROPRIETOR OF SANSKRITI NATURALS
38 – MP COLONY, SECTOR – 14, HIRAN MAGRI, UDAIPUR, RAJASTHAN - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :12/03/2008

AHMEDABAD
IN RESPECT OF PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD INCLUDED IN CLASS-29.
subject to restriction of the goods for sale in the state of GUJARAT only.
Trade Marks Journal No: 1947, 11/05/2020

4249528 29/07/2019
M/S. LAKSHMI AGRO PRODUCTS
SF. NO: 768/5, KARUR ROAD, KANGAYAM-638701, TIRUPUR DISTRICT, TAMILNADU, INDIA
PARTNERSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI
EDIBLE OILS FOR FOODSTUFFS, DAL, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, MILK AND MILK PRODUCTS, MILK SOLIDS, PANEER (MILK PRODUCT), CURD.OILS FOR FOOD, OILS AND FATS FOR FOOD, PREPARED RAW VEGETABLES, VEGETABLE-BASED SNACK FOODS, VEGETABLE EXTRACTS FOR CULINARY PURPOSES, POTATO CRISPS, FRUIT PULP, FRUITS, PREPARED, PREPARED RAW FRUIT

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO SOUTH INDIA.
4260314   08/08/2019
MOHAMMED SHAFI, PROPRIETOR OF M/S. EXCEL CASHEW TRADERS
MAMPUZHA, CHANDANATHOPE POST, KOLLAM-691014, KERALA, INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since: 31/12/2006

CHENNAI
PREPARED CASHEWS, PROCESSED CASHEWS, PREPARED CASHEW NUTS, PROCESSED CASHEW NUTS, ROASTED CASHEW NUTS, ROASTED CASHEWS, SALTED CASHEWS, SPICED CASHEW NUTS, SPICED CASHEWS, CASHEW NUT BUTTER

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4264691   14/08/2019
SUDESH GUTTA, TRADING AS “WESTLEY”
1-68, Tippanagunta, Hanuman Junction, Krishna, Andhra Pradesh, 521105, India
Individual Firm

Address for service in India/Attorney address:
AMAYA SINGH
LexOrbis,Unit No.606-607,6th Floor, Gamma Block, Sigma Soft Tech Park, No.7 Whitefield Main Rd., Ramagondanahalli Village, Varthur Hobli, Bangalore-560066

Proposed to be Used
CHENNAI
Butter; Nut butter; Edible oils; Cooking oils; Coffee creamer.
No exclusive right over THE DEVICE OF COCONUT TREE AND COCONUTS separately except as substantially shown in the representation of the mark.
4275437  26/08/2019
M/S. AATHIRAI FOODS PRIVATE LIMITED
NO. 5/170, PATTAGAPATTI, SANTHUR POST, POCHAMPALLI TALUK, KRISHNAGIRI- 635206, TAMIL NADU, INDIA.
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :17/06/2019
CHENNAI
PICKLED FRUITS AND VEGETABLES, SPICY PICKLES, PICKLED ONIONS, PICKLED RADISHES, DILL PICKLES, JELLIES, JAMS, COMPOTES, MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS, PANEER (MILK PRODUCT), GHEE.
4286151  06/09/2019
S.SHIvakumar, PROPRIETOR OF M/S. ABI Sweets & Pastries
Door No.4/853, Ground Floor, Perumbakkam Main Road, Medavakkam, Chennai-600100, Tamilnadu, India

Proprietorship

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI

Preserved, frozen, dried and cooked fruits and vegetables, tinned fruits and vegetables, pickled fruits and vegetables, fruit jellies, jellies, jams, compotes, beverages having a milk base, dairy products based on milk substitutes, desserts made from milk products, milk and milk products, yoghurt based on milk substitutes, oils and fats for food, potato-based snacks, candied fruit snacks, dried fruit-based snacks, snacks consisting primarily of meat, fish, poultry or vegetables, fruit-based fillings for cakes and pies, processed nuts, spiced mixed nuts
4349620  16/11/2019
THEJ RAJ G MALLAR  
S/O K GOVINDA MALLER, MALLAR’S HOUSE, EDAT PO, KUNHIMANGALAM, KANNUR, KERALA 670327  
INDIVIDUAL
Address for service in India/Attorney address: 
MOHAMMAD BILAL  
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
CHENNAI  
COCONUT OIL
SH. NAVEEN KAPOOR PROPRIETOR OF M/S AYUSH FOODS AND BEVERAGES
OPPOSITE DAS NAMI AKHARA, SIRHIND CITY-140406, FATEHGARH SAHIB, PUNJAB.

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/10/2019

DELHI
EDIBLE OIL, MUSTARD OIL, SESAME OIL, COOKING OILS, RICE BRAN OIL FOR FOOD AND PALM OIL FOR FOOD, SUNFLOWER OIL FOR FOOD, GHEE, DRIED PULSES, PREPARED PULSES, PRESERVED PULSES, PICKLES, JELLIES, JAMS, MILK AND MILK PRODUCTS, PROCESSED VEGETABLES, PROCESSED FRUITS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES.
4352148  19/11/2019
M/S J. M. FOOD INDUSTRY
KHADIAL ROAD, TEHSIL SUNAM, SANGRUR, PUNJAB.
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/10/2019

DELHI
EDIBLE OIL AND MUSTARD OIL.
4353190  20/11/2019
DOOUARS HERBAL PRIVATE LIMITED
H.NO. 1, VILL-P.O. CHALNIRPAK SOUTH, P.S.+DST- ALIPURDUAR II, JALPAIGURI - 736121
PRIVATE LIMITED
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :15/01/2019

KOLKATA
PICKLES
4353588   20/11/2019
MAHAARAJ ENTERPRISES
No.148, G4, VG Flats, Pillayar Kovil Street, Jafferkhanpet, Chennai – 600083., Tamil Nadu, India,
PROPRIETOR
Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since :07/11/2019

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4353998  21/11/2019
DHARMIK BIPIN THAKKAR
9th Floor, 920, Unit No. 9, Corporate Park, 2, VN Purav Marg, Near Swastik Chambers, Chembur (East), Mumbai, Maharashtra-400071
A Indian National Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
TASTE FOR LIFE FOODS PVT. LTD.

UNIT NO. 225, 2ND FLOOR, AADARSH INDUSTRIAL ESTATE, SAHAR ROAD, CHAKALA, NEAR CIGARATTE FACTORY,
ANDHERI (EAST), MUMBAI - 400 099

BODY INCORPORATED INCLUDING PRIVATE LIMITED COMPANY

Address for service in India/Agents address:

HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Used Since :01/04/2007

MUMBAI

MILK AND ALL TYPES OF MILK PRODUCTS, FRUIT AND POTATO CHIPS, EDIBLE OILS, CRISPS, FROZEN FRUITS, FRUIT
JELLIES, ALL TYPES OF JAMS, ALL TYPES OF SOUPS, DRIED AND COOKED FRUITS AND VEGETABLES
4357894   25/11/2019
RAKHI KUMARI
NEAR RADHA KRISHNA MANDIR, NAND NAGAR, CHAKADAH THANA-RAJNAGAR, MADHUBANI,BIHAR-847211
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APPT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4358531  26/11/2019
M/S KERAWIN TRADERS
M/s KERAWIN TRADERS, XI/470 B, CHOORNKKARA, KUNNATHERY, THAIKKATTUKARA, ALUVA, ERNAKULAM, KERALA-683 106
PARTNERSHIP
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA
Used Since: 10/05/2014
CHENNAI
COCONUT OIL, VIRGIN OIL FOR FOOD, EDIBLE OILS AND FATS; PRESERVES, PICKLES, MILK AND DAIRY PRODUCTS; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS, EGGS, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FROZEN CHIPS,
4358775  26/11/2019
YOGITA ANIL PANDE TRADING AS SHETKARI RAJA
Shop No-18, Shree Shraddha Chs Ltd MIG - 2, Kokan Mhada Complex Near Shanti Garden, Mira Road East, Thane - 401107
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Meat, fish, poultry and game, Meat extracts, Preserved, frozen, dried and cooked fruits and vegetables, Jellies, jams, compotes; Eggs, Milk, cheese, butter, yoghurt and other milk products, Oils and fats for food.
4362008  29/11/2019
DEVI SEA FOODS LIMITED
#50-1-51/1, A.S.R. NAGAR, SEETHAMMADHARA, VISAKHAPATNAM
Manufacturers
Body Corporate
Address for service in India/Agents address:
KRISHNA SHARAN MISHRA
1B, Abirami Beverly, New No.28, C.V.Raman Road, Alwarpet, Chennai-600018.
Used Since :16/10/2006
CHENNAI
Frozen Prawns and Shrimps, Coconut shrimp, Cooked Shrimp, Breaded Shrimp, Cocktail Shrimp.
DEEPAK GUPTA
M-34, Guru Harkishan Nagar, Paschim Vihar, New Delhi 110087
EDIBLE OIL
PROPRIETORSHIP
Proposed to be Used
DELHI
EDIBLE OILS AND FATS, AND DAIRY PRODUCTS
4364922  02/12/2019
RAJWADI DAIRY PRODUCTS
F-1, PARTH AGRO, AT: KAMALI, UNJHA, MEHSANA, GUJARAT, INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :27/09/2019
AHMEDABAD
GHEE IN CLASS-29
4366685  04/12/2019

MR. HAREESH K.,A
M/s KANJIRATHINKAL MARKETING COMPANY, C.P VIII/639, CHOORNIKKARA, KUNNATHERY, THAIKKATTUKARA, ALUVA -683 106, ERNAKULAM, KERALA
INDIVIDUAL

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since :10/07/2019

CHENNAI
COCONUT OIL, VIRGIN OIL FOR FOOD, EDIBLE OILS AND FATS; PRESERVES, PICKLES, MILK AND DAIRY PRODUCTS; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS , EGGS, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FROZEN CHIPS,
SIDHI KANHAIYA BHOG

4367318  04/12/2019
MR. VISHRAM JAT SOLE PROPRIETOR OF SHREE SIDHI VINAYAK FOOD PRODUCT
R-5, INDUSTRIAL AREA, JHOTWARA, JAIPUR, RAJASTHAN
PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD

REFINED PALM OIL UNDER CLASS 29.
TIYAA DELIGHTS

4368753  05/12/2019
RANJEET KUMAR JAIN S/O. SH. JHANWAR LAL JAIN M/S. J CHANDA INTERNATIONAL
KHEM KUNJ, POWER HOUSE KE PICHE, GANGASHAHAR, BIKANER-334001 RAJASTHAN
Proprietorship firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD
Dried Fruits, Dried berries & Processed seeds in class 29.
4369758  06/12/2019

P DEEPA

trading as ;SHIVAASREE COMPANY

DOOR NO. 338-A, CHENNIMALAI ROAD, KANGAYAM, TIRUPUR DISTRICT - 638701 TAMILNADU INDIA.

SOLE PROPRIETOR

Address for service in India/Attorney address:

BS ASSOCIATES

PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI-600 096, TAMILNADU,

Used Since :30/04/2015

CHENNAI

MILK AND MILK PRODUCTS, GHEE, BUTTER IN
4379757  17/12/2019
BIGFLEX LIFESCIENCE PVT. LTD.
1076, DR. E. MOSES ROAD, WORLI, BOMBAY 400018
Private Limited Company

Address for service in India/Attorney address:
ALMT LEGAL MUMBAI
1st Floor, Free Press House, 215 Free Press Journal Marg, Nariman Point, Mumbai - 400021
Used Since :06/03/2019

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
DESIGHANA

4379912 17/12/2019
DESIGHANA OILS PRIVATE LIMITED
HOUSE NO.843, KARANDE WASTI, SATKARSTHAL TALUKA KHED PUNE Pune MH 410505
Private Limited Company

Address for service in India/Agents address:
GAURAV CHAKRESHKUMAR JAIN
FLAT NO.2, WING A, YASHOPURAM SOCIETY, LINK ROAD, PIMPRI-CHINCHWAD, PUNE-411033, MAHARASHTRA.
Used Since :12/02/2019

MUMBAI
Edible Oils
4436789   11/02/2020
MR. RACHIT BAJAJ PROPRIETOR OF R. S. ENTERPRISES.
A-6, SHRADHANAND MARKET, DELHI-110006.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Coconut flakes, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
DHANKECHA NITIN RANCHHODBHAL  
NR. SWAMINARAYAN TEMPLE, SARDHAR, RAJKOT-360025, GUJARAT, INDIA.  
Individual

Address for service in India/Attorney address:  
EXCELON IP  
832, Gala Empire, Drive In Rd, Nilmani Society, Thaltej, Ahmedabad, Gujarat 380052

Proposed to be Used  

AHMEDABAD

Edible oils
4439350  12/02/2020
BARVALIYA SONALBEN RAKESHBHAI PROPRIETOR OF M/S. URBIO INTERNATIONAL
A-19, 1ST FLOOR, SHANTINIKETAN, LAJAMANI CHOWK, MOTA VARACHHA, SURAT - 394101, GUJARAT
PROPRIETORSHIP

Address for service in India/Agents address:
VISHAL RAMESHBHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SURAT

Proposed to be Used

AHMEDABAD

MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS,
OILS AND FATS FOR FOOD
Diabest

4440096 13/02/2020

VIVATINELL LTD
Unit 138, Bradley Hall Trading Estate, Bradley Lane, Standish, WN6 0XQ, Wigan, United Kingdom

Body Incorporated

Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078

Proposed to be Used

DELHI

soup powder Included in class 29
GIRA

4440595  13/02/2020

GIRORGANIC

BUILDING NO. 132, KHATA NO. - 351, BESIDE VIDHYA MANGAL SCHOOL, PARIDI, KAMREJ, SURAT, GUJARAT- 394150

PARTNERSHIP FIRM

Address for service in India/Attorney address:

CHANDNI JINDAL

B-603, MANGLAM HEIGHTS, BESIDE RAJHANS SYNFONIA NEAR ABHVA CHOWKDI, VESU, SURAT, GUJARAT-394230

Proposed to be Used

AHMEDABAD

Milk and Milk products, Dairy products
MR. BHARAT KUMAR GUPTA TRADING AS :- LAMBARDAR TAMBAKU BHANDAR
GANDHI CHOWK, FATEHABAD, AGRA-283111 (U.P)
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI
MOUTH FRESHENER, SCENTED SUPARI, PAN MASALA.
4442122  14/02/2020
CUTECH GREEN VENTURES INDIA PVT LTD
946/3B naren garden, opposite to NGP college, Kalapatti road, Coimbatore- 641048
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD
4442230  14/02/2020
COFFEE BLOSSOMS FINE FOODS PRIVATE LIMITED
302/A, Paloma, Hiranandani Estate, Thane West 400607
Private Limited Company

Address for service in India/Attorney address:
SHWETA TOMAR
601 tower B1 Mantra Majestica kalepadal hadapsar Pune 411028

Proposed to be Used

MUMBAI
Fruit Jam, Fruit paste, fruit marmalade, fruit spread, dried fruit, fruit toping, fruit pulp, coconut powder, coconut milk, processed coconut and other similar products etc
VRS FOODS LIMITED.
D-55, GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065.

ADDRESS FOR SERVICE IN INDIA/ATTORNEY ADDRESS:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

PROPOSED TO BE USED

3290599, 3358275

DELHI
Milk, Milk Powder, Dried Milk Powder, Milk Products, Butter Milk, Chaach, Lassi, Cheese, Ghee, Butter, Curd, Yoghurt, Cream, Dairy Whitener and Dairy Products (For Foods), Condensed Milk, Milk Solids, Milk Based Beverages, Flavored Milk Beverages & Mixed Milk Beverages Made Principally of Milk Included In Class 29
4443146  15/02/2020
SIMPL INNOVATIVE BRANDS PRIVATE LIMITED.
1201-1204 (12TH FLOOR) & 1301-1302 (13TH FLOOR) ELANZA VERTEX, BOKADEV, AHMEDABAD – 380 054, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :26/11/2018
To be associated with:
4331870, 4331872

AHMEDABAD
MILKSHAKE, MILK AND MILK PRODUCTS.
SIMPL INNOVATIVE BRANDS PRIVATE LIMITED.
1201-1204 (12TH FLOOR) & 1301-1302 (13TH FLOOR) ELANZA VERTEX, BOKADEV, AHMEDABAD – 380 054, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 26/11/2018
To be associated with:
4331870, 4331872
AHMEDABAD
MILKSHAKE, MILK AND MILK PRODUCTS.
4443150  15/02/2020

SIMPL INNOVATIVE BRANDS PRIVATE LIMITED.
1201-1204 (12TH FLOOR) & 1301-1302 (13TH FLOOR) ELANZA VERTEX, BOKADEV, AHMEDABAD – 380 054, GUJARAT, INDIA.

A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since: 26/11/2018

To be associated with:
4331870, 4331872

AHMEDABAD

MILKSHAKE, MILK AND MILK PRODUCTS.
4443155  15/02/2020
VIJAY KUMAR TRADING AS JLD GREEN PRODUCTS
GROUND FLOOR, SCO NO. 5, GITIKA VALLEY, VILLAGE SANGOWAL, LUDHIANA-141122 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Dried and Frozen Fruits.
4443539  17/02/2020
S.V. MOHAMMED MUSTHAFA
BRIGHT MARKETING, 14/354, AKKARA PARAMB, WEST KALLAI, CALICUT-673003, KERALA, INDIA-
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Dried fruits, Dried fruits in powder form, Crystallised Fruit, Frosted fruits, Dates, Dried dates, Processed dates, Roast nuts,
Dried nuts, Processed nuts, Jellies, Fruit jellies, Jams, Pickles,
4443720  17/02/2020
ZEE ENTERTAINMENT ENTERPRISES LIMITED
FC 09, FILM CITY, SECTOR 16A, NOIDA-201301, UTTAR PRADESH, INDIA.
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
MILK; FLAVORED MILK; MILKSHAKES; MILK-BASED FOOD BEVERAGES, EXCLUDING MILKSHAKES; MILK-BASED BEVERAGES CONTAINING COFFEE; MILK-BASED BEVERAGES CONTAINING FRUIT JUICE; MILK-BASED BEVERAGES CONTAINING FRUIT; MILK-BASED BEVERAGES CONTAINING CHOCOLATE; MILK-BASED BEVERAGES CONTAINING TEA; SOY-BASED FOOD BEVERAGE USED AS A MILK SUBSTITUTE; MILK-BASED ENERGY DRINKS; DRIED MILK POWDER; DAIRY-BASED BEVERAGE MIXES; SOY MILK; FRUIT-BASED SNACK FOODS; FRUIT JAMS, COMPOTE, JELLIES; MEAT-BASED SPREAD, FISH-BASED SPREAD, POULTRY-BASED SPREAD, FRUIT-BASED SPREAD, NUT-BASED SPREAD, VEGETABLE-BASED SPREAD, DAIRY-BASED SPREAD; PRESERVED FRUIT AND VEGETABLES, PREPARED MEALS CONSISTING PRIMARILY OF MEAT, SOY, POULTRY, SEAFOOD VEGETABLES, FRUITS, TOFU, AND/OR CHEESE YOGURT, YOGURT-BASED BEVERAGES WHIPPING CREAM; PREPARED NUTS, SEASONED NUTS, ROASTED NUTS, NUT-BASED SNACK FOODS; EDIBLE OILS AND FATS.
4444048  17/02/2020  
KALPESHBHAI FULABHAI THUMMAR  
trading as ;VISHWA FOOD PRODUCT  
PLOT NO - 20 TO 23, PRATHAM INDUSTRIAL ASTES, HATHODA, MANGROL, SURAT, GUJARAT, 395010 GUJARAT INDIA  
Used Since :10/12/2018  
AHMEDABAD  
GHEE AND OTHER DAIRY PRODUCTS INCLUDED IN CLASS – 29.
4444294  17/02/2020

JOSEPH VIMAL T.V
THANNIKOTT OIL INDUSTRIES, MAVELIPPADY, KOOVAPPADY (PO) PERUMBAVOOR - 683544, ERNAKULAM DISTRICT, KERALA
SOLO PROPRIETOR

Address for service in India/Agents address:
BABU K.A.
1ST FLOOR, RADHAGOPALAM, NEAR GANAPATHI KOVIL, SANSKRIT COLLEGE ROAD, TRIPUNITHURA, COCHIN-682 301, KERALA

Proposed to be Used

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
4444469  17/02/2020
AMICUS FOODTECH PRIVATE LIMITED
PLOT NO.194, SHRINATH NAGAR, UDAIPUR(MKL),BEDWAS, UDAIPUR, RAJASTHAN- 313003
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Buttermilk; Milk beverages flavoured with coffee, cocoa, chocolate or tea; Curd; Milk curd; Lassi; Pickles; Jams; Milk; Milk tea, milk predominating; Milk beverages, milk predominating; Milk products; Potato chips
BIKAJI AMAY

4444622     17/02/2020

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan

A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

AHMEDABAD

all types of chips made of vegetables & fruit; potato chips, potato fries, preserved potato snacks, potato based snacks, potato crisps and flakes; roasted, dried, processed nuts, peanuts, cashew nuts, almonds, pulses, milk, flavoured milk, milk shakes, milk beverages, dairy and milk products, milk predominating products; food stuffs for human consumption.
SHIV LAKSHYA

4444635  17/02/2020

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

AHMEDABAD

all types of chips made of vegetables & fruit; potato chips, potato fries, preserved potato snacks, potato based snacks, potato crisps and flakes; roasted, dried, processed nuts, peanuts, cashew nuts, almonds, pulses, milk, flavoured milk, milk shakes, milk beverages, dairy and milk products, milk predominating products; food stuffs for human consumption.
MUSTUFA YUSUF BHALI KALVA
Flat 603, Crystal Tower, Arab lane, 198- M.T. Ansari Marg. Grant Road East, Mumbai 400008
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

Dates
QALANDAR

4444810   17/02/2020
MUSTUFA YUSUF BHAI KALVA
Flat 603, Crystal Tower, Arab lane, 198- M.T. Ansari Marg. Grant Road East, Mumbai 400008
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food including without limitation dates, crystallized fruits / frosted fruits; flavoured nuts / flavored nuts;nuts, prepared; dried fruits.
SATRANO

4444841  17/02/2020

EKAL INDUSTRIES PRIVATE LIMITED
D/403, NEELKANTH COMPLEX CHS LTD., PARIWADA, SAHAR ROAD, ANDHERI EAST, MUMBAI - 400099
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used

MUMBAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
FORTUNE MUST ACTIV

4445266  18/02/2020

ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA RAILWAY CROSSING, AHMEDABAD 380 009, GUJARAT
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Used Since :01/01/2000
To be associated with:
915554, 1107482, 1255233

AHMEDABAD
EDIBLE OILS INCLUDED IN CLASS 29
4445356   18/02/2020
HOLY BASIL CONSULTANCY PRIVATE LIMITED.
Bungalow No. 2, Sunnyside Units CHS Limited, Lokhandwala Complex, Andheri (West), Mumbai - 400 053.
Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food.
RAW VALLEY
3/54, Nirankari Colony, Delhi - 110009, Delhi
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhugad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Prepared pulses, Edible oils and fats, Ghee, Dried fruits
LV BHAVANI SANKAR
H.No: 12-2-830, G-5, Ushodaya Apartments, Opp Nazira Masjid, Mehdipatnam, Hyderabad-500028
Proprietorship

Address for service in India/Attorney address:
NARESH KUMAR PUTREVI
Flat No. 303, Anandha Plaza, Behind Spearmint Sandhya Hotel, Lakdikapool-04, Hyderabad, A.P.

Proposed to be Used

CHENNAI
PAN MASALA, MOUTH FRESHENERS AND SWEET SUPARI
4445518   18/02/2020
MAHENDRA MEHTA
B-2041, Krest Park, Apartments, 39, Ola Kanakapura Road, Basvangudi
Individual
Address for service in India/Attorney address:
PUSHKAR TAIMNI
87 Indraprastha complex, Sector 14, Hiran Magri
Proposed to be Used
CHENNAI
Dried and cooked fruits, Jams and Jellies
海天mini

Priority claimed from 19/08/2019; Application No. : 40449729 ;China

4445858   18/02/2020
FOSHAN HAITIAN FLAVOURING & FOOD CO., LTD.
NO. 16, WEN SHA ROAD FOSHAN CITY, GUANGDONG PROVINCE, CHINA
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
1, AJVAR [PRESERVED PEPPERS]; 2, VEGETABLES, PRESERVED; 3, PICKLES; 4, FERMENTED BEAN CURD; 5, OILS FOR FOOD; 6, SESAME OIL FOR FOOD; 7, EDIBLE FATS; 8, CORN OIL FOR FOOD; 9, COLZA OIL FOR FOOD; 10, FROZEN INSTANT DISHES.
ANDAAZ

4445923  18/02/2020

JEET (INDIA) PRIVATE LIMITED
4384/4A, TULSIDAS STREET, ANSARI ROAD, DARYA GANJ, N. DELHI.
BODY INCORPORATE

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :15/10/2017

DELHI

PAN MASALA, SWEET/SCENTED SUPARI AND MOUTH FRESHENER
ANDAAZ
4445925   18/02/2020
JEET (INDIA) PRIVATE LIMITED
4384/4A, TULSIDAS STREET, ANSARI ROAD, DARYA GANJ, N. DELHI.
BODY INCORPORATE
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since : 15/10/2017

DELHI
PAN MASALA, SWEET/SCENTED SUPARI AND MOUTH FRESHENER
TASSNIA

4446482    19/02/2020
CADEL MILK PRODUCTS PRIVATE LIMITED
FIRST FLOOR, BETHEL (H), K BOIKERI, VIRAJPET, KODAGU, KARNATAKA-571218.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ATHUL.C.K.
SAROVARAM (H), CHERUKUNNUMMAL, MUNDUPALAM, PANTHEERANKAVU POST, CALICUT-673019, KERALA.

Proposed to be Used

CHENNAI
FRUITS, PROCESSED FRUITS, DRIED FRUITS, MILK POWDER, NUTS, DAIRY PRODUCTS, AND CURD.
4446541  19/02/2020
MOMIN ABDULRAHIM HUSENBHAI
F P 262 OPP. TAJPIR KABRASTAN SARKHEJ DHAL SARKHEJ, AHMEDABAD-382210
Fresh Chicken
Proprietor

Proposed to be Used
AHMEDABAD
Fresh Chicken
ORNATE AGROTRADE INDIA PRIVATE LIMITED
FLAT NO. 401, A WING, S.NO. 8/3/2, JJIAU HEIGHTS, SADASHIV DANGAT NAGAR, AMBEGAON BUDRUK, DIST-PUNE, 411046, MAHARASHTRA, INDIA
A COMPANY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used

MUMBAI
vegetables, preserved, canned vegetables, vegetables, processed, dried and cooked fruits and vegetables; canned fruits and vegetables, prepared fruits, fruits, tinned, fruit, processed, fruit, preserved, preserved, frozen, dried and cooked fruits and vegetables;
4446746    19/02/2020
MS. NANDABA H. MANJARIYA TRADING AS NHM PRODUCTS
Block No.27, Suryakunj Opp. Awdheswar Towneship Near Akshar School, Ratanpur, Vadhan, Surendranagar, Gujarat
proprietor
Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415
Proposed to be Used
AHMEDABAD
Pan masala and mouth freshener
4446910  19/02/2020
KAGAR GREENS PRIVATE LIMITED
S NO 194/5/5/2 236/237, ‘A’, WINDWORDS, F-802, WAKAD, PUNE 411057
Company registered under Companies Act
Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since : 24/12/2019
MUMBAI
Meat, fish, poultry; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk
and milk products; edible oils and fats, Buttercream, Cheese, Butter, Cocoa butter, Cream, Kefir, Kephir, Milk shakes, Soya
milk, Snack foods based on fruit and vegetables, prepared nuts; edible seeds; potato chips; potato crisps; snack foods.
FOODSPOT VENTURES
59/5813(48/1A), BAZZAM COMMERCIAL COMPLEX, PUSHPA JUNCTION, KALLAI ROAD, CALICUT, KOZHIKODE DISTRICT, KERALA PIN 673 002
MANAGING PARTNER

Address for service in India/Attorney address:
KUNHABDULLA POOLAYULLATHIL, ADVOCATE
KUZHICHAILIL HOPUSE THODANNUR, P.O. VADAKARA VIA, KOZHIKODE DIST, KERALA-673541.

Proposed to be Used

CHENNAI
CHICKEN, COOKED CHICKEN, CHICKEN SALAD, CHICKEN BALLS, DEHYDRATED CHICKEN, PREPARED MEALS CONTAINING CHICKEN, MEAT, MEAT BALLS, MEAT BURGERS, GROUND MEAT, MINCED MEAT, FISH, PROCEED FISH, VEGETABLE SPREADS, BURGERS, CHICKEN NUGGETS, CHICKEN POPS
4447208  19/02/2020
MAAHIRA DAIRY FARM
E-76, Second Floor, Greater Kailash, Part-2, Delhi-110048
PARTNERSHIP FIRM

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used

DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats
4447256  19/02/2020
NAVEEN KUMAR TRADING AS: M/S BHUMI AHAAR DAIRY
AT+PO - KAMALPURA, PS- PAROO, MUZAFFARPUR - 843101, BIHAR, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.

Proposed to be Used
KOLKATA
MILK & MILK PRODUCTS, CHEESE, BUTTER, CURD, GHEE, KHOA
SUREKHA DILIP BHAIRAVKAR
State Bank Nagar, Bldg T-3, Bibwewadi, Near Punam Garden, Pune - 411037, Maharashtra
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhugad Road, Ambegaon (Bk), Pune-411 046

Proposed to be Used
MUMBAI
Edible vegetable oils, Edible oils and fats, Vegetables, prepared
4447582   20/02/2020
REENA DEVI
WARD 9, BRAHMAN WALI GARHI, KARNAWAL, MEERUT, UTTAR PRADESH 250344
PROPRIETOR

Proposed to be Used

DELHI
DAIRY PRODUCTS INCLUDING FRESH MILK, MILK POWDER, CHHACHH, CURD, BUTTER, GHEE, SHREEKHAND, LASSI, CHEESE, PANEER
TIGER BABY

4447583  20/02/2020

REENA DEVI
WARD 9, BRAHAMAN WALI GARHI, KARNAWAL, MEERUT, UTTAR PRADESH 250344
PROPRIETOR

Proposed to be Used

DELHI
DAIRY PRODUCTS INCLUDING FRESH MILK, MILK POWDER, CHHACHH, CURD, BUTTER, GHEE, SHREEKHAND, LASSI, CHEESE, PANEER
4447902 20/02/2020

MINU MATHAN
No. G-1405/5, Ground Floor, Bhaktanjaneya Layout, New Pooja Garden, K Channasandra, Kalkere, Bangalore- 560 043.
Proprietor of : Niranthara Enterprises.

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRST FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used

CHENNAI
Milk and milk products, Edible Oil, Preserved/frozen/dried/cooked fruits and vegetables; Jellies and jams.
DEV DAIRY DESI FIT

4449048  21/02/2020

MR. RAJESH
D-8-B, BASANT VIHAR, UDAIRAMSAR, BIKANER
INDIVIDUAL

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD
MILK & MILK PRODUCTS, GHEE, VANASPATI OIL UNDER CLASS 29.
4449160  21/02/2020
MAYUR MAHAVIR KUPWADE
SIDHEWADI ROAD, MALGAON, SANGLI MAHARASHTRA 416407
INDIVIDUAL
Address for service in India/Attorney address:
PRAVIN MAHAVEER NARGACHHE
OFFICE NO 301, 3 RD FLOOR, INDIRA CHEMBERS, ABOVE TILAK HOTEL, SADASHIV PETH TILAK ROAD, PUNE 411030
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt, Chass, Panner, Lassi, Ghee, Shrikhand, Amrakhand, Basundi and other milk products; edible oils and fats for food and other products being included in class 29
SHRIVIOMA FRESH GROWN NATURALLY
LIVE HEALTHY

4451096  24/02/2020
VIOM AGRO PROCEESSOR PVT LTD
G-15 KRISHNA NAGAR STATION ROAD NEEMUCH MP
EDIBLE OIL MANUFACTURER
PRIVATE LIMITED
Proposed to be Used

MUMBAI
SEASAME OIL MUSTARD OIL GROUND NUT OIL
BLUE THUNDER

4451489   24/02/2020

SETH COLOUR WORKS PVT. LTD.
P-11, NEW HOWRAH BRIDGE APPROACH ROAD, KOLKATA-700001, WEST BENGAL, INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA

PRESERVED, DRIED, COOKED AND CANNED FRUITS AND HYDROGENATED VEGETABLES, JELLIES, JAMS, PICKLES, MILK AND MILK PRODUCTS AND DAIRY PRODUCTS, MILK BASED BEVERAGES, PROTEIN PREPARATIONS FOR FOOD, FATS, EDIBLE OILS INCLUDING VEGETABLE OIL LIKE GROUNDNUT OIL, REFINED SOYABEAN OIL AND COCONUT OIL, GHEE, KOHYA, CHEESE, BUTTER, OIL CAKE, MUSTARD OIL, VANASPATI GHEE, JAMS, JELLIES OR DE-HYDRATED PRESERVES AS WELL AS IN CRISP FORM, GELATIN, POTATO CHIPS, YOGHURTS, FROZEN FOODS, DRY FRUITS, CREAM, VEG JUICES, MARGARINE, PICKLES, SALADS, FRUIT, SOUPS, OLIVE OIL FOR FOOD.
MSBD FOODS LLP
Corphub Rentals LLP, B-Wing, 6th Floor, BD Patel House, Narangpura, Ahmedabad, 380014
Limited Liability Partnership

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
302 Olive Arcade, Off. C. G. Road, Ahmedabad, Gujarat - 380009

Proposed to be Used

AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
4453398  25/02/2020
MR. SUBHASH CHANDER DHINGRA PROPRIETOR OF ANMOL ENTERPRISES.
C-493, 1ST FLOOR, YOJANA VIHAR, DELHI-110092.

PROPRIETORSHIP

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Coconut flakes Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
4456477  27/02/2020
SANJAY KUMAR PROPRIETOR OF M/S JAI RADHA SWAMI OIL MILLS
VPO KHARAK KALAN, DADI SATI JABDE GATE, ROHTAK, BHIWANI ROAD, BHIWANI, HARYANA, 127114
PROPRIETORSHIP
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Used Since :05/12/2015

DELHI
Sunflower oil [for food], Edible oils and fats.
2664107  22/01/2014
THE PUNJAB STATE COOPERATIVE MILK PRODUCER'S FEDERATION LTD
S.C.O. NO.-153-54-55, SECTOR-34A, CHANDIGARH
MANUFACTURERS AND MERCHANTS
A FEDERATION REGISTERED UNDER THE PROVISIONS/RULES OF THE PUNJAB COOPERATIVE SOCIETIES ACT, 1961
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since : 01/04/1970
To be associated with:
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SWEETS, BREAD, BISCUITS, NAMKEEN, CAKES, RUSK, COOKIES, PASTRY AND CONFECTIONERY, CHOCOLATES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, READY TO EAT SNACK FOOD, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE-CREAM; INCLUDED IN CLASS 30.
AARZA GOLD

2797197 25/08/2014
SATYA PRAKASH SINGH
trading as: JASMINE ENTERPRISE
LAHORIJAN, NEAR MAKAKHYA MANDIR, KARBIANGLONG, ASSAM
TRADER
Address for service in India/Attorney address:
MRS. PINKY BAGARIA AGARWAL, ADVOCATES
C/O AGARWAL CONSULTANCY SERVICES, MANDOVI APPARTMENT, 1ST FLOOR, 1A, G.N.B. ROAD, OPP. RABINDRA BHAWAN, GUWAHATI, ASSAM, PIN 781 003, INDIA.

Proposed to be Used
KOLKATA
RICE, TEA, CTC TEA, GREEN TEA COFFEE, TEA AND ALL TEA RELATED PRODUCTS FALLING UNDER CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “GOLD”. ..
DESH KA PAISA DESH MEIN

2849689    20/11/2014

GARLICO INDUSTRIES LIMITED
trading as ;GARLICO INDUSTRIES LIMITED
404, SHAGUN ARCADE, VIJAY NAGAR, INDORE -452010, MADHYA PRADESH
MANUFACTURERS AND MERCHANTS
A Company incorporated under the Companies Act.

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

MUMBAI
GRAINS, PROCESSED GRAINS, WHEAT, RICE; SPICES; SUGAR, SWEETS AND SWEETMEATS; CEREALS, CEREAL
FLOURS AND PREPARATIONS MADE FROM CEREALS; EDIBLE ARTICLES FOR HUMAN CONSUMPTION INCLUDED IN
CLASS 30; COOKED FOOD AND SNACKS; CORN FLOUR; TEA, COFFEE, COFFEE SUBSTITUTES; BREAD, CAKES,
PASTRY AND CONFECTIONERY; TOFFEES; BISCUITS; FARSAN, DESSERTS; PUDDINGS; WAFERS (BISCUITS);
GLUCOSE; CONDIMENT; NOODLES AND PASTA PRODUCTS; PROTEIN FOODS AND FOOD ADDITIVES NOT INCLUDED IN
CLASSES 29 & 32; SAGO, ICES, HONEY, TREACLE, YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES
included in class 30
ASLI GOLD

2859215   03/12/2014
CHEF KOYAS RESTURANT MANAGEMENT LLC
P.O. Box 120833, Dubai, United Arab Emirates
Manufacturer and Trader

Address for service in India/Agents address:
HARPREET OBEROI
81, NATIONAL PARK, LAJPAT NAGAR-4 NEW DELHI-110024
Used Since :01/12/2014

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
JANJIRA

2916335      04/03/2015
M/S. ARYA FOOD PRODUCTS
S. No-143, A/P- Pachod, Taluka Paithan, Dist- Aurangabad - 431121, Maharashtra, India
Manufacturer

Address for service in India/Attorney address:
WAGHMARE DHANAJI LAXMAN
C/o Sharad Madake, 501, Vakil Nagar, Erandwane Pune-411004

Used Since :01/03/2015

MUMBAI

Flour and Preparations Made from Cereals like Ata, Maida, Suji, Dalia, Besan being goods included in class-30
2923359   17/03/2015
ASHOK CHANDRA RAKHIT PRIVATE LIMITED
26, COTTON STREET, KOLKATA 700007, WEST BENGAL
TRADERS AND MERCHANTS
AN INDIAN COMPANY.

Address for service in India/Agents address:
C.J. ASSOCIATES
6A KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATTA-700 001.
Used Since :27/02/1989

KOLKATA
HONEY.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER..
HONEY LEAF

2925097  18/03/2015
RAJPAUL SINGH GANDHI
AMANDEEP SINGH GANDHI

trading as :GREEN VALLEY STEVIA
Aman Plaza , Main Road , Banga , District S.B.S. Nagar , Punjab- 144505
MANUFACTURER AND MERCHANTS
Partnership Firm

Address for service in India/Attorney address:
KNOWLEDGENTIA CONSULTANTS
E-71, L.G.F., GREATER KAILASH-I NEW DELHI-48
Used Since :03/09/2008

DELHI
RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND
CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR,
SAUCES (CONDIMENTS); SPICES; ICE
VEGGIE

2960861  12/05/2015
RAJENDRA KUMAR SANGHAVI
trading as ;SNAGHAVI MAHILA GRIHA UGYOG
22/2, SDA COMPOUND, DEWAS NAKA, INDORE - 452 008
MERCHANTS AND MANUFACTURERS
AN INDIAN NATIONAL
Address for service in India/Angents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/1992

MUMBAI
PAPAD AND BADI ONLY
CHEF GRILL

3065634  29/09/2015

GARG TRADING COMPANY
PLOT NO. 777, SECTOR-3, URBAN ESTATE, KURUKSHETRA -136118.
MERCHANTS & MANUFACTURERS

Proposed to be Used

DELHI

KHAKHRA, NAMKEENS AND BAKERY & FOOD PRODUCTS.
3083748   23/10/2015
HEERA BELLY FOODS PVT. LTD.
KHASRA NO 732 GALI NO 6 SIRASPUR DELHI 110042
MANUFACTURING & TRADING
Used Since :01/04/2015
To be associated with:
3063076
DELHI
MANUFACTURING & TRADING OF KURKURE, CHIPS, PUFFS, NAMKEEN, BISCUITS & ALL FOOD ITEMS
3115019  03/12/2015
MR. DEEPRAJ MISHRA
GURUDWARA CHOWK, PATEL WARD, KANDELI, NARSINGHPUR, MADHYA PRADESH-487001
MANUFACTURER

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :01/10/2015

MUMBAI
WHEAT FLOUR, FINE FLOUR, CORN FLOUR AND GRAIN
The mark to be used as whole as substantially shown in the label.
OVENKING

3120167  08/12/2015
SIMPLY SUNSHINE FOOD INDUSTRIES
SURVEY NO-37, KONDHWA BK, PUNE- 411 048, Maharashtra, India
Manufacturers & Traders
Limited Liability Partnership
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308

Proposed to be Used
To be associated with:
3120166

MUMBAI
Flour and Preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; Vinegar, Sauces, (Condiments); Spices; Sugar, Rice, Tapioca, Sago, Snacks, Khakra, Khichiya, Papad, Namkeen, Farsan
3135468    22/12/2015
ARCHANA GUPTA
trading as ;FLEXEE ICE CREAM
119/738, RAM NAGAR, DARSHAN PURWA, KANPUR 208012, UP
MANUFACTURER, MERCHANTS & TRADERS
PROPRIETOR
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.
Used Since : 14/12/2011

DELHI
ICE CREAM, ICE, BREAD, CAKES, PASTRY
3143941  31/12/2015
MONIS DEHLVI
4, CLUB ROAD, CIVIL LINE, DELHI-110054.
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, { OPP.MC DONALD’S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI {INDIA }

Used Since :14/11/2015

To be associated with:
3016968

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS, SPICES; ICE.
HARRY SUKH BHOG ATTA
3144007  30/12/2015
MANJINDER SINGH
trading as ;SUKHDEEP AGRO INDUSTRIES
VILL KALALMAJRA P.O. RAHOUN (SAMRALA), DISTT. LUDHIANA-141417.
MERCHANTS & MANUFACTURERS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :29/12/2015
DELHI
ATTA, BESAN, MAIDA, SUZI & RICE
3173476  30/01/2016
M.K. AHMED MART
trading as ;M.K. AHMED MART
# 2334, Aarush Arcade, HSR Layout, 1st Sector, Bangalore- 560102.
Manufacture and Traders
Partnership Firm
Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.

Proposed to be Used
To be associated with:
3153644

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces,(condiments); spices; ice
COMMANDER N CHIEF

3194251  24/02/2016
ROCK AND STORM DISTILLARIES (P) LTD
JAKHAL LEHRAGAGA ROAD VILL CHAJJI TEHSIL SUNAM DISTT SANGRUR
Merchants & Manufacturers
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :24/02/2016

DELHI
Used Since :24/02/2016
Wheat-based snacks; Cereal-based snacks; Rice-based snacks; Maize-based snack foods; Corn-based snack foods; Gram Flour based Snacks; Gluten Free Snacks; Namkeen ( Snacks); Biscuits; Chocolate; Candies; Toffees
3246205   29/04/2016

NAVEEN KUMAR
trading as ;SANKALP INDIAN HARVEST
NO.583, 1ST CROSS BEML LAYOUT, RAJARAJESHWARI NAGAR, BANGALORE-560098, KARNATA, INDIA.
MANUFACTURER AND MERCHANTS
PROPRIETOR FORM
Used Since :01/04/2016

CHENNAI
COFFEE, TEA, COCOA," SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, "FLOUR"É,ND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER," SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS); SPICES, ICE

The mark should be used as a whole.
3256507    11/05/2016
TEKLAL
trading as ;MANISH NAMKEEN
469, SHIVAJI Gali, PANDIT PARK, GHONDLY, DELHI-110051.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Used Since :01/01/2005
DELHI
CONFECTIONARY, NAMKEEN, SNACKS, BISCUITS.
3320112  27/07/2016
A. MALLIKA
trading as ;ARUN SWEETS
NO:2/257, METHI NAGAR, MANMANGALAM, KARUR-639 006, TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
SOLO PROPRIETOR
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :20/06/2006

CHENNAI
BLACK SESAME CANDY, SESAME CANDY, PEANUT CANDY, ROASTED GRAM CANDY.
3386869   13/10/2016
DEEPAK DARIYANI  
trading as ;M/S. ASHA CONFECTIONARY
13-B-1, 13-C, SECTOR-C, SANWER ROAD, INDUSTRIAL AREA, INDORE, M.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Used Since :01/04/2012

MUMBAI  
Confectionery, chocolates, candy (non medicated), lolly pops, biscuits (not for animal), wafers biscuits, cheese balls, cheese biscuits and bubble gum
3407150   10/11/2016
MJYOTHI KUMAR
trading as ;LATHIKA ENTERPRISES
NO. 66/77, ACHARAPPAN STREET, CHENNAI, TAMIL NADU-600001, SOUTH INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
M.RAMRAJ
ADVOCATE NO.21 A-9 SHANTHI APARTMENTS TTK ROAD ALWARPET CHENNAI-600018
Used Since :29/12/2014
CHENNAI
SPICES; MIXED SPICES; CURRY SPICES; EDIBLE SPICES; RICE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; EDIBLE ICE; SUGAR; HONEY; TREACLE; YEAST; BAKING-POWDER; SALT; MUSTARD; VINEGAR; SAUCES[CONDIMENTS]; SPICES IN THE FORM OF SPICES.
3413906   21/11/2016
MANDAR FUN FOOD PVT. LTD.
MANDAR INDUSTRIES, PLOT NO.M-110/1, MIDC WALUJ, AURANGABAD-431001, MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER COMPANIES ACT 1956
Address for service in India/Attorney address:
RAVINDRA SARASWAT, ADVOCATE
Office no.17, 1st floor, Chandhere Complex, Next to CTR Co., Nagar Road, Pune-14
Used Since :26/02/2011
MUMBAI
MANUFACTURER AND MERCHANT OF ICE CREAM AND ICE CREAM POWDER AND PREPARATION FOR MAKING ICE CREAM
SUNSHINE GOLD

3420690   28/11/2016
MR. SAHIL MIDDHA
SRL. SANDEEP KUMAR
MR. ARJUN MIDDHA
trading as ;S.M. INDUSTRIES
KAHNE WALA ROAD, JALALABAD (WEST) DIST. FAZILKA-152024 PB
MANUFACTURER
Used Since :01/10/2016

DELHI
30, RICE INCLUDED IN CLASS 30.
ELEPHANT REPUBLIC

3424634  02/12/2016

BALIPARA TRACT AND FRONTIER FOUNDATION
KALPESH POPAT, GROUND FLOOR, DINMANI SADAN, R.R.T. ROAD, MULUND WEST, MUMBAI - 400080
MANUFACTURERS AND MERCHANTS
A INDIAN NATIONAL
Used Since :01/10/2016

MUMBAI

TEA, PACKET TEA, LOOSE TEA, TEA BAGS, INSTANT TEA AND TEA RELATED PRODUCTS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
AMAAR

3433008    14/12/2016
SAMEER AHMAD WANI S/O ABDUL RASHID WANI
trading as ;AMAAR TRADING CORPORATION, AZAD BASTI, NATIPORA SRINAGAR J&K.
H.NO-47, REHMAT ABAD COLONY, HYDERPORA SRINAGAR (J&K)
MANUFACTURES, PACKING, MARKETING & TRADING

Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since :15/11/2016

DELHI
COFFEE, TEA, SUGAR, RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS, CONFECTIONERY, HONEY, SALT,
SPICES. AND PULSES
3439156   22/12/2016
PUNEET D. KHANIYA
trading as :Bright Consumer Enterprises
107, Laxmi Still, Opp CEAT Tyre Ltd, Bhandup Village Road West, Bhandup - Maharashtra - 400078
MANUFACTURER & MERCHANTS
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, RICE, TAPIOCA AND SAGO, FLOUR, PREPRATIONS MADE FROM CERALS, BREAD AND OTHER
ITEMS IN CLASS 30
3439309  22/12/2016
REXOFA FOOD TECHNOLOGY PVT. LTD.
trading as ;REXOFA FOOD TECHNOLOGY PVT. LTD.
B-11, VRAJ VIHAR SOCIETY, B/H. ANAND BAUG SOCIETY,TARSALI, VADODARA-390010, GUJARAT-INDIA
MANUFACTURER AND MERCHANT
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :10/07/2016
AHMEDABAD
IN RESPECT OF ICE CREAM, WAFFLES, PANCAKE, ICE TEA, CANDY INCLUDED IN CLASS – 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CREAM.
3440024  21/12/2016
M/S INDIA GOODLUCK HEALTHCARE PRIVATE LIMITED
246, NAHAR ROAD SHIVPURI COLONY DAUDPUR GORAKHPUR UP 273002 IN
Manufacturing, Marketing & Trading
Address for service in India/Attorney address:
SURENDRA PRATAP SHAHI
1ST FLOOR, PRATIBHA COMPLEX, IN FRONT OF JUBILEE INTER COLLEGE, BUXIPUR, GORAKHPUR -273001
Used Since :07/12/2016
To be associated with:
3394794

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
SANJHI

3445315  30/12/2016
SATVIK MULTI PRODUCTS INDIA LTD.
184A, GARUD APARTMENTS, MAYUR VIHAR, PHASE I, POCKET IV, DELHI-110092
MANUFACTURER AND MERCHANT
Used Since :01/08/2016

DELHI
FLOUR AND PREPARATIONS MADE FROM CEREALS.
3447404  30/12/2016
THE ENERGY AND RESOURCES INSTITUTE
DARBARI SETH BLOCK, HABITAT PLACE, LODHI ROAD, NEW DELHI-110003
MANUFACTURING AND TRADING

Address for service in India/Attorney address:
KNOWLEDGENTIA CONSULTANTS
E-71, L.G.F., GREATER KAILASH-I NEW DELHI-48
Used Since :01/01/2009

To be associated with:
2950538

DELHI
Traditional food items, Infusions, Seasonings, Culinary Herbs, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
3453099   09/01/2017
VASMO AGRO NUTRI PRODUCT PRIVATE LTD
trading as ;VASMO AGRO NUTRI PRODUCT PRIVATE LTD
NEW NO:6, OLD NO: 12, KAMARAJ PARK STREET, ROYAPURAM, CHENNAI -13, TAMIL NADU
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
M.BHARATHI
NO.1178A, S2, PARK VIEW APARTMENT, 58TH STREET, TVS COLONY, ANNA NAGAR WEST EXTENSION, CHENNAI-600101, TAMILNADU, INDIA.
Used Since :01/04/1988
To be associated with:
3453097

CHENNAI
APPALAM AND PAPPAD
mark is associated with the registered trademark no. 955921, 2312317 and 3453097.
SHRI PAWAN KUMAR GARG
trading as ;SAVARIYA ENTERPRISES
GUDHA ROAD, TEHSILE GOHANA, DISTRICT SONIPAT, HARYANA-131301.
MANUFACTURE AND TRADER

Address for service in India/Attorney address:
ANIRUDH GARG ADV.,
CH.NO. 211, ROHINI COURT, LAWYERS CHAMBER BLOCK, DELHI-85
Used Since :12/07/2013

DELHI
COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE ETC.
3471784  01/02/2017
M/S MARK FOOD PRODUCT
trading as ;M/s Mark Food Product, 366/2 New Agarwal Udhyog Nagar, Gram Palda, Indore (M.P.) - 452001
M/s Mark Food Product, 366/2 New Agarwal Udhyog Nagar, Gram Palda, Indore (M.P.) - 452001
Manufactures and Merchants
Partners
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :27/02/2005
To be associated with:
1669150, 3003581, 3003585, 3003591, 3003598
MUMBAI
CANDY, CONFECTIONERY, SWEETS, CHOCOLATES & TOFFEES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
3492906  24/02/2017
BRAJ RAJ INCORPORATION
LAV LAMBA
LAKSHYA LAMBA
VINOD KUMAR LAMBA
HIG 1, RATAN LAL NAGAR, KANPUR 208022, UP
MANUFACTURER, MERCHANTS AND TRADERS

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.

Proposed to be Used
DELHI
TEA, COFFEE AND COCOA AND SUBSTITUTES THEREFOR
THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE DEVICE OF CUP.
3497962  02/03/2017

TOP TASTY AGRO FOODS PRIVATE LIMITED
19 K M STONE, NEAR DATA PYARA CHOURAHA, N.H. 79, AJMER ROAD, BHILWARA - 311001, RAJASTHAN.
MANUFACTURER AND MERCHANT

Address for service in India/Aagents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/2014

AHMEDABAD
SUGAR, CANDY, CHURAN, CHURAN GOLI, AAM PAPAD, NAMKEEN AND PREPARATION FROM CEREL.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no right over the word TASTE.
3503972  04/03/2017
ANAND HARISH BANGAD
trading as ;Shreeram Industries
Plot no - L-19 , MIDC -3,Akola,Maharashtra-444104
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Used Since :01/07/2015
MUMBAI
BESAN(GRAM FLOUR)
ALINA

3512978  24/03/2017
AL AALI EXPORTS PVT. LTD.
trading as ;AL AALI EXPORTS PVT. LTD.
1ST FLOOR, 5 BAZAR LANE, BENGALI MARKET, NEW DELHI-110001
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
K & P ASSOCIATES, ADVOCATES
107, BHARAT CHAMBERS, 70, SCINDIA HOUSE, CONNAUGHT PLACE, NEW DELHI-110001
Used Since :24/03/2017

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA AND SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREAL, BREAD, PASTRIES AND CONFECTIONERY, EDIBLE ICES; HONEY, TREAT; YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS); SPICES, ICE INCLUDED IN CLASS 30
3527524   17/04/2017
MANISH KHILWANI
96-D, SITE NO. 5, PANKI UDYOG KUNJ, KANPUR, UTTAR PRADESH-200022
Individual Indian National
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
Snack foods consisting principally of confectionery
MARK IS FOR SALE IN THE STATE OF UTTAR PRADESH ONLY.
3548845   15/05/2017
MS SANTOSH YADAV  
trading as ;ALLURE SWASTH BITES  
68-NYAYPURI KARNAL 132001  
MANUFACTURERS AND MERCHANTS  
Address for service in India/Attorney address:  
PLANET LEGAL  
CHAMBER NO.-295, WESTERN WING TIS HAZARI COURTS, DELHI-110054  
Proposed to be Used  
DELHI  
ICE CREAMS, KULFI
3553780  22/05/2017

S. P. SPICES.
A-O-139, AMRIT STEEL COMPOUND, SOUTH SIDE INDUSTRIAL AREA, G. T. ROAD, GHAZIABAD (U.P.)

partnership firm

Address for service in India/Attorney address:

SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO-9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used

DELHI

SPICES, DALIA, JEERA, SOUNF, RAI, METHI, FLOOR, MAIDA, PICKLES, NANKEENS, KETCHUP (SOUCE), RICE, TEA,
SWEATS, VERMICELLI (NOODLES), SUJI BESAN, SOYA.
FUNKY CIRCUS

3558819   29/05/2017

GURMEET SINGH
H NO. 238 MIG, OLD AWAS VIKAS COLONY, CIVIL LINES, TEHSIL SADAR, RAMPUR
PROPRIETOR

Address for service in India/Attorney address:
ASHOK KUMAR MISHRA
JOLLY CHAMBERS 131/27 NEEL ROAD KAISARBAGH LUCKNOW 226001

Proposed to be Used

DELHI

Namkeen Items / Flour and Preparations made from cereals
TEA KING

3562593   02/06/2017

UTTAM CHAND BANTHIA TRADING AS : SURAJMALL BANTHIA AND SONS
RAMLALLA JI KA RASTA, JOHARI BAZAR, JAIPUR – 302003, RAJASTHAN

PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Used Since : 23/08/1973

AHMEDABAD

TEA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TEA.
CHILLI STORM

3570064 14/06/2017
LIGHT BITE FOODS PRIVATE LIMITED
B-32, Lawrence Road Industrial Area New Delhi North West Delhi – 110035, India
COMPANY INCORPORATED UNDER COMPANIES ACT 2013
Address for service in India/Attorney address:
ABHINAV BHATIA
C-4, THIRD FLOOR, NARAINA VIHAR, NEW DELHI-110028, INDIA.
Used Since: 29/01/2017

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee: bread, pastry and confectionary, sweets, and namkeen, ices: honey, treacle, yeast, baking-powder, salt, mustard, vinegar, sauces (condiment) spices, ice, Flour and preparations made from cereals including ready to eat snack foods made from flour, atta, maida, rice, gram, corn, wheat including pasta, macaroni, pizzas, noodles, papad, wafers chips, crispy snacks, rice cakes, popcorn, cornflakes, maizeflakes, oatflakes, vermicelli, spaghetti, tortillas, tacos, semolina, bread, gingerbread, cookies, biscuits, ultra thin biscuits, malt biscuits, included in CLASS 30

No exclusive rights over the word CHILLI.
3570990    14/06/2017
SHRI RAM DISTRIBUTION
House No 99 Gautam Nagar New Delhi 110049 INDIA
Partnership Firm

Address for service in India/Attorney address:
PRAKHAR GARG & SWATI GARG
GARG LAW FIRM, A-72, Ground Floor, East of Kailash, New Delhi - 110065, India
Used Since : 01/04/2017

DELHI
3571424  15/06/2017
RAJ KAPOOR (KAPOOR TRADERS)
B-421, GALI NO. 02, ASHOK NAGAR, SHAHDARA, DELHI-110093.
proprietor
Address for service in India/Attorney address:
NAVIN KUMAR PRASAD
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
3572779   17/06/2017
NIYAJ AHMED KHAN PROP. OF ARSHEE SPICES AND FOODS INDUSTRIES.
PLOT NO-56 34, 1ST FLOOR, GALLI NO-4, MAMRAJ NAGAR, GHAZIABAD.
sole proprietor

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALLI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866, 8800368866

Proposed to be Used

DELHI
SPICES, PULSES, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE.
3572780  17/06/2017
SHOKEEN AHMED
996/48, KIDWAI NAGAR, 40 FEET ROAD, KHALAPAR, MUZAFFAR NAGAR, UTTAR PRADESH 251002
sole proprietor
Address for service in India/Attorney address:
DELKASH ASSOCIATES
F-12/9, SIR SYED ROAD, JAMIA NAGAR, NEW DELHI-110025
Proposed to be Used
DELHI
TEA AND COFFEE
3583495 03/07/2017
ZAHIR ULISLAM
C-10, Deepak Marg, Near MD Road, Opposite Sharma Hospital, Adarsh Nagar, Jaipur, Rajasthan.
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
Tea
3602168  29/07/2017
SUNAYNA SETHI
PLOT NO. A-25, SECTOR-83, NOIDA, GAUTAM BUDH NAGAR, UTTAR PRADESH-201301
Individual
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
RICE
3608667  08/08/2017

CHANDRA PRAKASH PATWA PROPRIETOR OF SHRI RAM FLOUR MILLS AND MASALA UDHYOG
S/O RAM CHANDRA PATWA, NILGHARO KI MASJID KE PASS, HINDU CHIPPA MOHALLA, CHITTORGARH-312001
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used

AHMEDABAD

DHANIYA, HALDI, MIRCHI, SPICES AND FLOURS

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
HEMA AMIT CHHEDA
W/o Amit Chheda, Makba Building No- 687-A, 2nd Floor, Room No. 24-25, N.M. Joshi Marg, near Byculla Station, Saat Raasta, Mumbai- 400027
Manufacturer & Trader

Address for service in India/Attorney address:

ROSY KUMARI JHA
8/1-3, Hospital Road, Jangpura Extension, New Delhi 110014

Proposed to be Used

MUMBAI

Packaged Food Products which includes of PAV BHAJI, TAVA PULAV, SCHEZWAN RICE, FRIED RICE, DAL KICHIDI, MISAL, CHOLE, RED GRAVY, DAL FRY, UPMA, POHA, TOMATO SOUP, MANCHOW SOUP
CROME VITA MARRIE

3657413 14/10/2017

RAJA UDYOG PVT. LTD.
267A, Chittaranjan Avenue, Ground Floor, Kolkata-700006, West Bengal.
A Company incorporated under the Companies Act,1956.

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used

KOLKATA

Biscuits

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3664350  27/10/2017
SWITZ FOODS PVT. LTD.
P-36-41, Kasba Industrial Estate, Phase-I, E.M. Bypass, Kolkata-700107,
A Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Used Since: 01/04/2009

KOLKATA
Pastries.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF all descriptive matters.
THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER.
She Prash
3676085  12/11/2017
AMORE HEALTH ESSENTIALS PVT. LTD.
12, 1st Floor, Lahar Bros. Mansion Opp. Kem Hospital, Dr.E.Borges Marg, Parel, Mumbai – 400012, Maharashtra, India.
Company Incorporated under The Indian Companies Act

Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAoba WAdi, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used

MUMBAI
Allspice; aniseed; aromatic preparations for food; baking soda [bicarbonate of soda for cooking purposes] / bicarbonate of soda for cooking purposes [baking soda]; cinnamon [spice]; cloves [spice]; confectionery / sugar confectionery; cooking salt; curry [spice]; food flavourings, other than essential oils / food flavorings, other than essential oils; fruit jellies [confectionery]; garden herbs, preserved [seasonings]; ginger [spice]; honey; mint for confectionery; natural sweeteners; royal jelly; spices.
FOREVER GOLD

3678624   15/11/2017
MALIK AND DAUGHTERS PVT. LTD.
505, KLJ TOWER, NETAJI SUBHASH PALACE, NEW DELHI-110034
THE PVT. LTD. CO.

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89

Proposed to be Used

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, FLOUR, MAIDA, SUJI, SAGO, ASAFOETIDA, BESON, SPICES, BREAD, BISCUITS, AND NAMKEEN, DALIA, SALT, CAKES, POWDER MILK, CHEWING GUM, JEERA, SOUNF, ILAYACHI, HING, PEPPER, SNACKS, CHOCOLATES, PASTRY, RUSK CONFECTIONERY, ICES, SWEETS, MIX MASALA, GARAM MASALA, BAKING POWDER, VINEGAR, POHA.
4EVER GOLD

3678626  15/11/2017
MALIK AND DAUGHTERS PVT. LTD.
505, KLJ TOWER,NETAJI SUBHASH PALACE, NEW DELHI-110034
THE PVT. LTD. CO.

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89

Proposed to be Used

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, FLOUR, MAIDA, SUJI, SAGO, ASAFOETIDA, BESON, SPICES, BREAD, BISCUITS, AND NAMKEEN, Dalia, SALT, CAKES, POWDER MILK, CHEWING GUM, JEERA, SOUNF, ILAYACHI, HING, PEPPER, SNACKS, CHOCOLATES, PASTRY, RUSK CONFECTIONERY, ICES, SWEETS, MIX MASALA, GARAM MASALA, BAKING POWDER, VINEGAR, POHA.
JEEVANI

3679877  16/11/2017

DEFCON INDUSTRIES PRIVATE LIMITED
123/788 G(1) FAZALGANJ KANPUR UTTAR PRADESH-208012
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052
Used Since :01/10/2014

DELHI

COFFEE, TEA , SUGAR, RICE, FLOUR, HONEY, SALT, SAUCES, CONDIMENTS, SPICES.
KLIK

3680429  17/11/2017
M/S DE DIET CHEF INDIA PVT. LTD.
201, SURYA KIRAN BUILDING, K.G. MARG, NEW DELHI-110001
Pvt. Ltd. Company

Address for service in India/Attorney address:
MADAMSER & CO.,
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001

Proposed to be Used
DELHI
BISCUITS, WAFERS, CONFECTIONARY, (TOFFEE, LOLLIPPOP, BUBBLE GUM) ALL FOOD ITEMS INCLUDED IN CLASS 30.
3681759   18/11/2017
MR. ASHOK KUMAR RAJPAL
M/s SHAKTI FOOD PRODUCTS, JADHAV COLONY, BHODHAPUR, GWALIOR (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
CANDY, CONFECTIONERY, SWEETS, CHOCOLATES AND TOFFEES
3686843  24/11/2017
MALIK AND DAUGHTERS PVT. LTD.
505, KLJ TOWER, NETAJI SUBHASH PALACE, NEW DELHI-110034
THE PVT. LTD. COMPANY
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89

Proposed to be Used
To be associated with:
3678619

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, FLOUR, MAIDA, SUJI, SAGO, ASAFOETIDA, BESON, SPICES, BREAD, BISCUITS, AND NAMKEEN, DALIA, SALT, CAKES, POWDER MILK, CHEWING GUM, JEERA, SOUNF, ILAYACHI, HING, PEPPER, SNACKS, CHOCOLATES, PASTRY, RUSK CONFECTIONERY, ICES, SWEETS, MIX MASALA, GARAM MASALA, BAKING POWDER, VINEGAR, POHA.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3678619.
CHAR CHAND

3710508  23/12/2017

MUNISH KUMAR
138, WARD 21, OLD MODEL TOWN, TOHANA, TOHANA MANDI, FATEHABAD HARYANA 125120
INDIVIDUAL

Address for service in India/Attorney address:
KANIKI JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
RICE
3710974  25/12/2017
ELITE AGRO SPECIALITIES
XIV/19, (OLD NO. IX/256), SIDCO INDUSTRIAL ESTATE, PERINGANDOOR (PO), THRISSUR, KERALA – 680581, INDIA
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :28/11/1997
To be associated with:
3710973
CHENNAI
RICE AND RICE MIX, RICE FLOUR, IDLI AND DOSA MIXES (FOODSTUFF MADE FROM RICE FLOUR), WHEAT FLOUR ;
FLOURS AND PROCESSED CEREALS PREPARATION.
3715135  29/12/2017
NEEL KANTH POWER TECHNOLOGIES PRIVATE LIMITED
290 GAHAJI, AZAMGARH UP 223221
BODY INCORPORATE

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Spices
Trade Marks Journal No: 1947, 11/05/2020  Class 30

3719784  05/01/2018
DUSHAR HARJANI
M/s. KALIKA FOOD PRODUCTS AT 13/22-B-9, NISHAD MARKET, PEELIKHAR KI PULIA, AGRA (UTTAR PRADESH)
PROPRIETOR FIRM
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :24/12/2017

DELHI
NAMKEEN, CONFECTIONERY
3739484 30/01/2018
M/S R S T ENTERPRISES
M/s R S T ENTERPRISES, A-12, Girraj Colony, Near Sudarshan Pump, A.B. Road, Bahodapur, Gwalior - 474010 (M.P.)
a unregistered Partnership Firm
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
TEA
3748925  09/02/2018

PAWAN KUMAR MODI
trading as ; R.M. MILLS
AT-LOT NO.113/114, PHASE-II, NEW INDUSTRIAL ESTATE, JAGATPUR-754021, CUTTACK, ODISHA, INDIA
MERCHANT, TRADER & RELAILERS.

Address for service in India/Agents address:
KHARAGPUR TRADE MARK BUREAU.
PURATAN BAZAR, KHARAGPUR, DIST. PASHIM MEDINIPUR, WEST BENGAL.
Used Since :01/04/2012

KOLKATA
JEERA (CORIANDER).

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF ODISHA.
3754547  15/02/2018

KAMRUP TEA COMPANY
5A, Commerce House, 5th Floor, 2 Ganesh Chandra Avenue, Kolkata-700013, West Bengal.
PartnerShip Firm

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used

KOLKATA
Tea.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER.
3763021  24/02/2018
MR. DAVID SAMUEL J NADAR
502, 5th Floor, Mahalaxmi Tearce, Near Shantiniketan School, Rajendra Nagar, Rajarampuri, Kolhapur- 416008.
Individual
Address for service in India/Agents address:
AMAR DATTATRAY PATIL
FLAT NO.203, DC ELEGANCE APARTMENT, NAGALA PARK, KOLHAPUR-416002.
Used Since :07/02/2012

MUMBAI
Snack foods made from corn, rice, cereal, grains and flour included under class 30.
3769868  05/03/2018
FIROZBHAI BATHABHAI SHALEVALA, SOLE PROPRIETOR OF RAJESH TEA DEPOT
CHATRI CHOWK, BARVLA (GHELSHA), TA : DHANDHUKA, DIST : AHMEDABAD, GUJARAT STATE, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/04/1985
AHMEDABAD
TEA
3774902  12/03/2018
MRS.R.YEGAMMAI
No.34, Thanthai Periyar Nagar, 6th Street, Karaikudi - 630002, Tamil Nadu
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
No exclusive right over the descriptive element..
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
CREMECO FOODS

3799919  09/04/2018

SHIVRAJ KEDIA
B-Wing, 5th Floor, Ackruti Trade Center, MIDC, Andheri East, Mumbai - 400093
Individual

Address for service in India/Attorney address:
NAMIT OBEROY
A – 702, Sai Simran Apartments, Deonar Village Road, Chembur (E), Mumbai – 400 088

Proposed to be Used

MUMBAI

Ice Creams, Ices, Water Ices, Frozen Yoghurt, Cakes, Frozen Yoghurt, Mousses, Desserts, Sorbets, being goods included in Class 30
3803296   12/04/2018
JUS AMAZIN FOODS AND BEVERAGES PVT. LTD.
Jus Amazin Foods and Beverages Pvt. Ltd., P1, 4th Floor, Gold Signature, No. 95, Mosque Road, Frazer Town, Bangalore - 560005
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
THOMAS AND KRISHNASWAMI LAW ASSOCIATES
NEW NO.12, OLD NO.21, GROUND FLOOR, CUSTAIN BEACH ROAD, SANTHOME, CHENNAI - 600 004

Proposed to be Used

CHENNAI
Protein bars, energy bars, cereal-based bars, gluten free confectionery, gluten-free cereal-based snack foods, frozen yogurt, frozen yogurt confections.
3808345    17/04/2018
NEENA THACKER
trading as ;NEENAS
MANUFACTURER AND TRADER
INDIVIDUAL.

Proposed to be Used

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, PIZZA
Trade Marks Journal No: 1947 , 11/05/2020 Class 30

3822512 03/05/2018

PAMIYADEVI DIPAKBHAI MALI (PROPRIETRESS) TRADING AS SHAKTI OIL
SHOP NO. 1 AND 2, ASHAPURA COMPLEX, NEAR TELEPHONE EXCHANGE, GIDC CHAR RASTA, VAPI-396195 GUJARAT

Proprietor

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD

COFFEE for the state Gujarat only.

No Exclusive rights on other descriptive words on Label..
3836236   18/05/2018
RASHAD RAHMAN A.V
20/1211,ADAKANI VEEDU,KALLAI P.O,PANNIYANKARA,KOZHIKODE DISTRICT,PIN:673003
PROPRIETORSHIP
Address for service in India/Attorney address:
MUFEED M.K
AL-NUJOOM, VADAKKANODIPARAMBA, KALLAI P.O, KOZHIKODE, KERALA-673003.
Proposed to be Used
CHENNAI
BAKERY AND CONFECTIONERY PRODUCTS INCLUDING, CAKES, PASTRY, MUFFINS AND DRY CAKES INCLUDED IN CLASS 30
The registration of this trade mark shall give no right to the exclusive use of the word Dessert except as substantially shown on label.
3843324   25/05/2018
MR. VICKY CHANDANI
212 B PALSIKAR COLONY NEAR JOHNSON ICECREAM FACTORY INDORE.
INDIVIDUAL
Address for service in India/Attorney address:
VIBHASH SHRUNGARPURE
202,2ND FLOOR ANMOL SAGAR DARSHAN NEW PALASIA INDORE
Proposed to be Used
MUMBAI
CONFECTIONERY.
BAKERS VILLA - CAKES & MORE

3849163   01/06/2018

M/S AMBICA FOODS
NEAR FRESH & FRESH BAKERY, BH GULAB OIL MILLS, RAKANPUR
PARTNERSHIP FIRM

Address for service in India/Attorney address:
DAKSHESH B. MEHTA, ADVOCATE
B-203, SHIVALIK PLAZA, OPP. ATIRA, IIM ROAD, AHMEDABAD - 380015, GUJARAT

Used Since : 19/01/2018

AHMEDABAD
FOR COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, ICE INCLUDED IN CLASS 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CLAIMING NO EXCLUSIVENESS ON ANY DESCRIPTIVE TERM OR WORD.
3849165    01/06/2018
M/S AMBICA FOODS
NEXT TO FRESH AND FRESH BAKERY, RAKANPUR, GANDHINAGAR
PARTNERSHIP FIRM
Address for service in India/Attorney address:
DAKSHESH B. MEHTA, ADVOCATE
B-203, SHIVALIK PLAZA, OPP. ATIRA, IIM ROAD, AHMEDABAD - 380015, GUJARAT
Used Since: 19/01/2018

AHMEDABAD
FOR COFFEE, TEA, COCOA, SUGAR, RICE, TAPICOA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS
MADE FROM CEREALS, BREAD, PASTRY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD,
VINEGAR, SAUCES, SPICES, ICE INCLUDED IN CLASS 30
3867773  22/06/2018
SUNMARK FOODS PRIVATE LIMITED
269-270 ZONE II M P NAGAR BHOPAL
PASTA, NOODLES, SAUCES, CHEESE AND OTHER FOOD ITEMS
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
PASTA, NOODLES, MACARONI, SAUCES, CHEESE AND OTHER FOOD ITEMS
VEDIC TRADITIONS

3884591  11/07/2018

KOLLIPARA NIRANJAN KUMAR
H.No:8-2-686/M/1,2,3, Third Floor, Road No.12, Banjara Hills, Hyderabad-500 034, Telangana State, India
Single Firm

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India

Used Since :18/08/2009

CHENNAI
Biscuits; Bread; Cakes; Cereal preparations; Cereal-based snack food; Chocolates; Chocolate & Coffee based Beverages; Chips[cereal products]; Cooking Salt; Confectionery; Corn flakes; Flour-milling products; Cereal Flour Based Snack Food & Appetisers; Flour for food; Honey; Ice Cream; Ketchup; Muesli; Noodles; Oatmeal & Oat-based food; Pizzas; Popcorn; Papad; Processed food Grains & Cereals; Ready to eat Food products; Instant Food Mixture; Rice; All types of Spices; Sugar; Turmeric & Chilli Powder; Tea; Wheat flour; being goods included in Class 30

The mark should be used as a whole and Subject to restrict the area to South India only.
3906219  03/08/2018
MR. SANJAY RAMCHANDRA GAIKWAD
A/P Kasbe Digraj, Tal. Miraj, Dist. Sangli - 416305
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used

MUMBAI

SPICES AND CHUTNYES, CHILLI POWDER, TURMERIC POWDER, CORIANDER POWDER, FLOUR AND PREPARATION MADE FROM CEREALS
3917548   16/08/2018
R. PUKHRAJ, SOLE PROPRIETOR OF M/S. GANESH ICE CREAM
New No. 84, Old No. 78, Venkatathri Street, Kosapet, Chennai-600012
Individual
Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO. 36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.
Used Since: 25/01/2007

CHENNAI
ICE CREAM.
INDIGENOUS HONEY

3935610  05/09/2018
VADHER HANSABEN PRAFULLCHANDRA
trading as ;PRIMITIVE CORPORATION
HARINAGAR, OPP GHEEWALA SCHOOL NEW DABHOR ROAD, VERAVAL - 362266 GIR - SOMNATH GUJARAT INDIA
Used Since :01/06/2018

AHMEDABAD
HONEY, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR, AND PREPARATIONS
MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; TREACLE; YEAST, BANKING-POWDER; SALT,
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES, ICE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDIGENOUS HONEY.
3942908   12/09/2018
MRS. ANITA NEMICHAND KOCHAR TRADING AS SURAJ SALES CORPORATION
Shop No. 1, Gram Panchayat Building, Palse, At Post. Nashik - 422101
Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :26/12/2012

MUMBAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, FRUIT SAUCES, JAGGERY & POHA

Goods restricted to SAGO only..
3981748   24/10/2018
GLOBAL DOMES INC.
A/302, Ashwamegh-1, Near Samrajya Mujmahuda, Akota, Vadodara-390020, Gujarat
Proprietor

Address for service in India/Agents address:
PIYUSH A LUKTUKE
16/A, UMA COLONY, WAGHODIA ROAD, VADODARA

Proposed to be Used

AHMEDABAD
All kinds of Cooking Salt, Raw Salt, Table Salt, Edible Salt, Iodized Salt included in class 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FLAVOUR.
4008191  26/11/2018
BABLI FOOD PRODUCTS
Godown No. 3, S. No. 1, HISSA No. 4B/1/1/2, Yewalewadi, Pune City, Taluka: Haveli, Dist: Pune-411048
Proprietorship
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since :05/04/2017
MUMBAI
Corn, Puffed Corn
4016487  04/12/2018

ISMAIL KINAKOOL VAYALIPATH
MANAGING PARTNER, M/s BUSTHAN AL WATHANIYA, PLOT.NO.29, KSIDC COMPOUND, PALLIPURAM P.O, CHERTHALA, ALAPPUZHA DISTRICT, KERALA STATE, PIN- 688541,INDIA
Partnership Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN- 682 018
Used Since :30/12/2014

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE BEING INCLUDED IN CLASS 30
The mark should be used as a whole.
4044858  03/01/2019
JAY SARDAR KRUSHI VIKAS FARMERS PRODUCER COMPANY LIMITED
Kund BK, TQ. Malkapur, Buldana, Maharashtra- 443101
A PRODUCER COMPANY

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Coffee, teas and cocoa and substitutes therefor, Ice, ice creams, frozen yogurts and sorbets, Processed grains, starches, and goods made thereof, baking preparations and yeasts, Salts, seasonings, flavourings and condiments, Sugars, natural sweeteners, sweet coatings and fillings, bee products, Spices, flour, suji, maida, dalia, Confectionery, Bakery products
4058339  16/01/2019

S.PADMA

trading as ; MS NAMBOOTHIRI'S IDLY DOSA

NEDUVCATTU MADOM, THEKKENADA, VAIKOM-686141, KOTTAYAM DIST.KERALA INDIA

MANUFACTURER AND MERCHANTS

SOLE PROPRIETOR

Address for service in India/Attorney address:

VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Used Since :16/02/2013

CHENNAI

IDLY / DOSA BATTER

No exclusive right over the descriptive matters appearing in the representation of the mark.
ANAND RAMNIWAS PODDAR
AGRASEN MARG, MARWADI CHOWK, YEVATMAL-445001, MAHARASHTRA, INDIA
ANAND RAMNIWAS PODDAR trading as PODDAR MASALE
Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India

Proposed to be Used

MUMBAI
CHILLI POWDER, CONDIMENTS, SPICES, MIXED SPICES AND POWDERED SPICES
4069468  28/01/2019

JOHN SAMUEL
trading as; NOVA OIL TRADERS
DNO. 45-7-136, GORREKUNTA, WARANGAL - 506006 TELANGANA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAKSHA LAW ASSOCIATES
DOOR.NO. 20/312, ROAD NO. 12, WEST VENKATAPURAM, DINAKAR NAGAR, SECUNDERABAD - 500015 (A.P.)

Proposed to be Used

CHENNAI

FLOUR OF GRAINS, ATTA, MAIDA, SOOJI, RAAGI, BESAN, RAWA AND PREPARATIONS MADE FROM CEREALS, PULSES,
DALL (BROKEN GRAINS), TEA, SUGAR

The mark should be used as a whole.
4076009 01/02/2019
BHARAT PREMJIBHAI PRAJAPATI
05, SATYA VIJAY CHS LTD, PLOT NO.725, SECTOR-7, CHARKOP, KANDIVALI WEST, MUMBAI 400067
Single Firm
Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA,NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.
Proposed to be Used
MUMBAI
FARSAAN, WAFERS, SWEETS, CHIKKI, CHIPS [CEREAL PRODUCTS], CHUTNEYS[CONDIMENTS],
CONFECTIONERY/SUGAR CONFECTIONERY, HALVAH, HONEY, PASTRIES, PASTA/FARINACEOUS FOOD PASTES,
PANCAKES, PIZZAS, PUDDINGS, RUSKS, SANDWICHES, SPICES, VINEGAR, BHUJIA, SALTISH PREPARATIONS, CAKES,
BISCUITS, NAMKEEN, CHOCOLATES, BAKERY PRODUCTS, BREAD, SNACKS, POTATO CHIPS, NOODLES, CHANACHUR,
DALMUT, PAPAD, FOODS STUFF MADE OF TAPIOCA, PROTEIN FOODS, CORN FLOUR, COFFEE, TEA, FLOUR AND
PREPARATIONS MADE FROM CEREALS, BAKING POWDER, PEPPER IN CLASS-30.
4079234  06/02/2019
MS. BIMAL MEHTA TRADING AS M/S. GIR (INDIA) ORGANICS
BLDG NO. 104, HANUMAN CHHAYA CHS., B- WING, FLAT NO. 704, TILAKNAGAR, NEAR HANUMAN TEMPLE, MUMBAI – 400 089, MAHARASHTRA, INDIA
Proprietor

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, PULSES FLOUR, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, CONDIMENTS; SPICES AND ICE INCLUDED IN CLASS 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Organics.
4096801  22/02/2019
ZUBAIR YUNUS TOLE
FLAT NO-302, PLOT NO-309, SUNSTAR SECTOR-21 NERUL EAST NAVI MUMBAI THANE MAHARASHTRA-400615, INDIA
INDIVIDUAL

Address for service in India/Agents address:
DIKSHA VAISH
551, JHA/183, KANPUR ROAD, ALAMBAGH, LUCKNOW-226005

Proposed to be Used
MUMBAI
Pastries and Confectionery

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word PARATHA.
Trade Marks Journal No: 1947, 11/05/2020  Class 30

4098074  24/02/2019
SMT. HEENA TANWANI
M/s JAI MAHAKAL FOOD PRODUCT, 12, SAKHI VIHAR COLONY, SIKANDER KAMPOO, GWALIOR - 474001 (M.P.)
PROPRIETORSHIP

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
TOFFEE, CANDY, CHOCOLATE, LOLLYPOP, BUBBLE GUM & ALL TYPES OF CONFECTIONERY ITEMS
Proposed to be Used

MUMBAI
TURMERIC, TOMATO SAUCE, SPICES, SESAME SEEDS [SEASONINGS], SAFFRON [SEASONING], POWDERS FOR MAKING ICE CREAM, HONEY, FRUIT JELLIES [CONFECTIONERY], CLOVES [SPICE], CINNAMON [SPICE]
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101
INDIVIDUAL

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
MUMBAI

Cereal, Corn, Rice and Wheat based snack foods
PANAMRUT

4123639   20/03/2019
DILIPBHAI BHAGWANBHAI CHAKLASIYA PROPRIETOR OF RAJVI ENTERPRISE
G-3, ORCHID HARMONY, OPP. FIRE STATION, GAURAV PATH ROAD, PALANPORE, ADAJAN, SURAT-395009
Individual

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD
PAAN MASALA [AS MINTS FOR BREATH FRESHENING]; MUKHWAS [MINTS FOR BREATH FRESHENING]; MINT, DRIED; CANDY MINTS; MINTS FOR BREATH FRESHENING; DHANIA SEEDS (DRIED CORIANDER SEEDS); BASIL, DRIED; BOILED SUGAR CANDIES; BUBBLE GUM; CARAMELS; DRIED FIG-BASED CONDIMENT; DRIED HERBS FOR CULINARY PURPOSES; DRIED MINT; FRUIT JELLIES; JELLY BEANS; PRESERVED GARDEN HERBS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; SPICES; PRESERVED HERBS; SALT; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; ICE CREAM;
MORNING BELL
4132248  29/03/2019
MR. VIKRAM HIRALAL SHAH TRADING AS GANESH TEA SALES CORPORATION
74 - 75, Sadashiv Peth, Gandhi Market, Satara-415002
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :07/05/2006

MUMBAI
TEA POWDER
4139650  06/04/2019  
NEERU RANI  
Village- Khanda, kheri, Tehsil - Bass  
proprietor of Zaharmukt utpad  
Address for service in India/Attorney address:  
DHIRENDER TRIPATHI  
OFFICE NO.203 SECOND FLOOR NITIKA TOWER 1ST BEHIND AKASH CINEMA, AZADPUR DELHI-110033  
Proposed to be Used  
DELHI  
WHEAT FLOUR, BESAN, SPICES AND CONDIMENT, TEA AND COFFEE, SUGAR, CEREAL FLOUR, RICE, PROCESSED GRAIN, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar  
-  
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
CAKE CENTRAL

4140905  08/04/2019

DEEPAK PORE TRADING AS - CAKE CENTRAL
4, KALBANA LOK, SHOP NO 3,ASHIYANA BUSINESS CENTER CHANDRALOK SQUARE, KHAJRANA ROAD INDORE

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI

CAKE, BUNS, CHOCOLATE, BREADS, BISCUITS, COCOA.
4154078  22/04/2019
M/S J.S.MASALA COMPANY
No. Old No.61/7, Pete Chennappa Industrial Estate, Magadi Main Road, Kamakshipalya, Bangalore - 560 079
Partnership firm
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :08/06/2016

CHENNAI
All types and varieties of Masala Powders, Ginger Garlic Paste
SABRAS

4162101  30/04/2019
NILESHKUMAR THAKARSHIBHAI BABARIYA PROP. OF SABRAS FOOD
PLOT NO. 49, BLOCK NO. 391, SHIVAM INDUSTRIAL ESTATE, PIPEODARA, MAGROL, SURAT - 394110
INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since :07/02/2007

AHMEDABAD

Paan Masala [As Mints For Breath Freshening]; Mukhwas [Mints For Breath Freshening]; Mint, Dried; Candy Mints; Mints For Breath Freshening; Dhania Seeds (Dried Coriander Seeds); Basil, Dried; Boiled Sugar Candies; Bubble Gum; Caramels; Dried Fig-Based Condiment; Dried Herbs For Culinary Purposes; Dried Mint; Fruit Jellies; Jelly Beans; Preserved Garden Herbs; Bread, Pastries And Confectionery; Chocolate; Spices; Preserved Herbs; Salt; Coffee, Tea, Cocoa And Artificial Coffee; Ice Cream; Chikki (Confectionery); Gajak (Sesame Based Confectionery)
4163774   01/05/2019
BEBYNISHA NASIM SIDDIQUE
PIONEER FOOD PRODUCTS, PLOT NO. 2, SILVASSA ROAD, CHANOD, VAPI - 396191, TA- PARDI, DIS- VALSAD
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :31/08/1989

AHMEDABAD
BREAD
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
**4191712  30/05/2019**  
M/S FARMERS FRESH ZONE PVT. LTD.  
Midland Arcade 28/3438/F, Chilavannur Road, Vyttila, Elamkulam, Kerala-682020  
Pradeep P.S. Managing Director of Farmers Fresh Zone Pvt. Ltd.,  
Address for service in India/Attorney address:  
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS  
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.  
Used Since :12/05/2016  
**CHENNAI**  
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water). agave syrup [natural sweetener], almond paste, aromatic preparations for food, artificial coffee, baking powder, barley meal, bean meal, cinnamon [spice], cloves [spice], cocoa, coffee flour*, meal*, garden herbs, preserved [seasonings], ginger [spice], pepper, pies, spices, sugar, tea, tea-based beverages, turmeric.
4207689   15/06/2019
KAAMLESH DOLATRAM KKHODEJA AN INDIAN NATIONAL SOLE PROPRIETOR OF SUNTOSH BAKERY
16D – 12/128, PAIKI, SHOP NO - 8, PURV RAMNAGAR MAIN ROAD, RANDER, SURAT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :10/05/2006

AHMEDABAD
IN RESPECT OF BAKERY PRODUCTS LIKE BREAD, BISCUITS, BUNS, COOKIES ,CAKES, PASTRY, PUFFS, RUSKS,
TOAST, BUTTER BISCUITS AND CREAM ROLLS INCLUDED IN CLASS-30.
subject to restriction of the goods for sale in the state of GUJARAT only..
ROYAL SOCIETY

4217521  26/06/2019
MD QAMAR UDDIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS ROYAL SOCIETY
18-12-419/C/904, Hafez Baba Nagar, Kanchanbagh, Hyderabad - 500005, Telangana
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI
Tea mix powders
4218093  27/06/2019
BARDHAMAN AGRO PRODUCTS (I) PRIVATE LIMITED
a Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Rice
MR. M. AMALRAJ
NO: 390/3A, BHARATHIYAR ROAD, GANDHIPURAM, COIMBATORE - 641 012, TAMIL NADU, INDIA.
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA, SUGAR, RICE, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS,
BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE, BAKING-POWDER; SALT,
MUSTARD; SAUCES (CONDIMENTS), SPICES; ICE
MANIKARAN
4267220  17/08/2019
PARVESH KAPOOR
2 HIG/1, Dabauli, Ratan Lal Nagar, Udyog Nagar, Kanpur (U.P.), India.
Individual
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.I.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :25/08/2016
DELHI
Namkeen, Bread, Biscuit, Besan, Sweets, Spices, Flour Preparations, Rusk, Snacks
4272398 22/08/2019
RAVIKUMARA K.S
DEVANAHALLI TALUK, KEMPALINGAPURA, UGANAVADI, BANGALORE RURAL-562110, KARNATAKA, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
COOKIES, SPICED COOKIES, BUTTER COOKIES, SUGAR COOKIES, CEREAL COOKIES, FRUIT COOKIES, RICE COOKIES, CHOCOLATE COOKIES, WAFER COOKIES, OAT COOKIES, ALMONDCOOKIES, FRIED DOUGH COOKIES, BISCUITS, SPICED BISCUITS, SWEET BISCUITS, CEREAL BISCUITS, FRUIT BISCUITS, SALTY BISCUITS, WAFER BISCUITS, SHORTBREAD BISCUITS, MALT BISCUITS, CHEESE-FLAVOURED BISCUITS.
LIT-BIT

4274659  26/08/2019

M/S. BOSTON FOODS
SURVEY NO. 11, LASUDIYA MORI, S. D. A. ANNEX COMPOUND, DEWAS NAKA, INDORE-452 010, MADHYA PRADESH STATE, INDIA.
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since :01/07/2019

MUMBAI
CANDY, CHOCOLATES AND CONFECTIONERY
4303426  25/09/2019
VISHWAMBHARI PRANAV PURANIK
FLAT NO. A1-206, KANCHAN COMFORTZ, SN 9/2 YEWALEWADI KONDHWA, PUNE- 411046
INDIVIDUAL
Address for service in India/Agents address:
BHUSHAN SOHANLAL KOTECHA
10, D WING, SECOND FLOOR, KK MARKET, DHANKAWADI, PUNE-411043.
Proposed to be Used
MUMBAI
SPICES/MASALE.
4311778  04/10/2019
M/S. PRAKASH KI MASHOOR KULFI
12-13, FRUIT LANE, AMINABAD, LUCKNOW, UP INDIA
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007
Used Since :04/04/1968
DELHI
KULFI.
4320030 14/10/2019

MUHAMMED ASHRAF A
PALLIKKAL HOUSE, KOTTIKULAM, PALLIKKARA II, BEKAL, KAZARGOD, PIN- 671318
INDIVIDUAL

Address for service in India/Attorney address:
AJAY R KAMATH
TC 16/570-1, EVRA-55, Jagathy, Thycaud, PO, Thiruvananthapuram-695014

Proposed to be Used
CHENNAI
ICE CREAM; ICE, NATURAL OR ARTIFICIAL; ICE FOR REFRESHMENT.
Trade Marks Journal No: 1947, 11/05/2020 Class 30

K B LIVERPOOL FOODS INDIA PRIVATE LIMITED
A-154, IIND FLOOR, M G ROAD, NEW MANGALAPURI, NEW DELHI-110030

Address for service in India/Attorney address:
NISHNAT ASSOCIATES
K1/125 LOWER GROUND FLOOR CHITTARANJAN PARK NEW DELHI-19

Used Since: 08/06/2012

DELHI

FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES;
4339037  06/11/2019
SENRAYAN
4/178 GH ROAD, KADAMALAIGUNDU
Herbal products
Registered on MSME

Proposed to be Used

CHENNAI
Herbal Tea
CADBURY GEMS
4341322  07/11/2019
CADBURY UK LIMITED
P.O. Box 12, Bournville Lane, Bournville Birmingham B30 2LU, United Kingdom
A company incorporated and existing under the laws of the United Kingdom
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since :01/10/1968
To be associated with:
15813, 841694
DELHI
Chocolate, non-medicated confectionery, in particular chocolate confectionery; sugar confectionery; biscuits, wafers, cakes, pastries, baked and dough products; edible ices, namely ice cream products, frozen confectionery and desserts; chilled confectionery and desserts; chocolate spreads
MonBangla

4341748  08/11/2019

TOP SHELF ONLINE MARKETING (INDIA) PRIVATE LIMITED
109 (44) Sadhu Mukherjee Road, Nona Chandan Pukur, Barrackpore, Kolkata - 700122
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :10/06/2019

KOLKATA

RICE, FLOUR, PREPARATION MADE FROM CEREALS, SALT, MUSTARD, VINEGAR, CONDIMENTS, SPICES SAUCES AND MOLASES
4351376    19/11/2019
NAVEEN KUMAR.H.G
MG ROAD, 2ND CROSS,NO7134, SUBHASH NAGARA, NELAMANGALA, BANGALORE RURAL DISTRICT, KARNATAKA - 562123

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammmal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Chocolates, Candy *, Wafers, Lollipops[confectionery]

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN
THE LABEL INCLUDING " RAISEN "

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4352010 19/11/2019
PRIYA CHACKO
trading as; HOT OVEN FOODS
14/367C, CHURCH ROAD, PARIYARAM, THRISSUR, PIN-680721, KERALA, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since: 19/11/2014

CHENNAI
CAKES, BREAD, BISCUITS, PASTRY AND CONFECTIONERY, COFFEE, TEA, COCOA, SUGAR, RICE TAPIoca, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, HONEY, TREACLE, YEAST, BACKING-POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES, ICE.
4353295   20/11/2019
AMIR KHAN
Village Reru Uperla PO Reru Tehsil Nalagarh Distt Solan (HP), 174101
Individual

Address for service in India/Agents address:
VIKAS BANSAL
411, B-09, ITL Twin Tower, NSP, Pitampura, Delhi-110034.

Proposed to be Used
DELHI
Spices, Spices in the form of powders
4353589   20/11/2019
MAHAARAJ ENTERPRISES
No.148, G4, VG Flats, Pillayar Kovil Street, Jafferkanpet, Chennai – 600083., Tamil Nadu, India,
PROPRIETOR

Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since :07/11/2019

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4353670 21/11/2019
BABBALS AARTI SWEETS
NEAR HDFC BANK, G.T. ROAD, MALOUT, MUKTSAR, PUNJAB- 152107
PARTNERSHIP FIRM
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-1, Delhi India 110091
Used Since :26/09/2019

DELHI
Bakery goods, Almond confectionery, Prepared desserts [pastries], Foodstuffs made of sugar for sweetening desserts, Sugarless sweets, Chocolate confectionery covered in class 30.
4353798  21/11/2019
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate
Used Since: 05/03/2019

DELHI

READY TO EAT SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, TUBERS AND OTHER VEGETABLE MATERIALS OR COMBINATIONS THEREOF, INCLUDING CORN CHIPS, TORTILLA CHIPS, PITA CHIPS, RICE CHIPS, RICE CAKES, RICE CRACKERS, CRACKERS, PUFFED SNACKS, SNACK BARS, POPCORN; CANDIED POPCORN AND PEANUTS, SNACK FOOD DIPPING SAUCES, SALSA, SALSA, CHILLI, SNACK BARS, BISCUITS, CAKES, BUNS, ROLLS, COOKIES, RUSKS, CROISSANTS, BREAD PRODUCTS, COFFEE, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, HONEY, TREACLE; YEAST, BAKING POWDER; SWAT, MUSTARD; VINEGAR, SAUCES, CONDIMENTS, SPICES, ICE.
TATA COFFEE LTD.,
57, Railway Parallel Road, Kumara Park West, Bangalore-560020
LEGAL ENTITY
Address for service in India/Attorney address:
J SURESH
#46 FIRST CROSS, MARAPPA GARDEN, BENSON TOWN POST, BANGALORE-560 046

Proposed to be Used
CHENNAI
COFFEE INCLUDING ROASTED AND GROUND COFFEE, INSTANT COFFEE, COFFEE BASED BEVERAGES, COFFEE MIX, TEA AND TEA BASED BEVERAGES, ICED TEA AND COLD BREWED TEA
TASTE FOR LIFE FOODS PVT. LTD.
UNIT NO.225, 2ND FLOOR, AADARSH INDUSTRIAL ESTATE, SAHAR ROAD, CHAKALA, NEAR CIGARETTE FACTORY, ANDHERI (EAST), MUMBAI - 400 099
BODY INCORPORATED INCLUDING PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Used Since : 01/04/2007

MUMBAI
WHEAT ATTA, RICE ATTA, RAJGIRA ATTA, BESAN FLOUR, MAIDA FLOUR, JOWAR ATTA, BAJRI ATTA, BESAN, CORN FLOUR, FARSAN, SWEETS, PACKED FOOD, PICKLES, SUGAR, SUGAR POWDER, RICE, TUKDA RICE, WHEAT, SABUDANA POHA, MAKAI, MAKAI POHA, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE; YEAST, BAKING POWDER, SALT, MUSTARD; PEPPER, VINEGAR, SAUCES, SPICES; ICE
4354617  21/11/2019
KAMAL KUMAR S/O. SH. SHYAM LAL
TRADING AS M/s. TIRUPATI PRODUCTS AT- 21, RAJENDRA VIHAR, KOTA (RAJASTHAN)
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2008

AHMEDABAD
NAMKEEN, BHUJIA, WAFERS, SNACKS, PAPAD.
MR. MUKESH SINGH KUSHWAH
M/s JAI BHOLENATH MISTHAN BHANDAR, Mochi Oli, Gast Ka Tazia, Lashkar, Gwalior – 474 001 (M.P.)

Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Used Since :09/04/2005

MUMBAI
SWEETS & NAMKEENS
4355521   22/11/2019
KRISHNAMURTHY LEELA
33, Sakthi Nagar, Chithnapalli, Nallur road, Hosur, Tamil Nadu - 635109
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :01/09/2019

CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
4355545   22/11/2019
MUKESH VIJAY S/O NANDLAL PROPRIETOR OF BHERU BUX DEVI SAHAI DAIRY
303, VIJAY NAGAR, ALWAR
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN
Used Since :15/04/2012
AHMEDABAD
SWEETS, NAMKIN, BAKERY PRODUCTS, INCLUDED IN CLASS-30
4355764  22/11/2019
MR.M.DHINAGARAVALE.
45/3A1, “Riverview Campus”, Madurai-Rameswaram Highway, Madurai-625201, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE-641024.

Proposed to be Used

CHENNAI
Flour and Preparations Made from Cereals, Bread, Pastry and Confectionery, Ices, Sugar, Honey, Treacle, Yeast, Baking-Powder, Buns and Pizzas.
4356883  24/11/2019
QUALITY NZ IMPORTS PRIVATE LIMITED
B-103, LAJPAT NAGAR-I, NEW DELHI-110024
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since :02/12/2011

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER).
4357467  25/11/2019
MR. RAJENDRAN P.M
PM HOUSE, NARATH P.O, KANNUR, KERALA- PIN 670 601
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA

Proposed to be Used

CHENNAI

BAKERY AND CONFECTIONERY PRODUCTS INCLUDING BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY;
PATTIES, CAKES, PASTRIES, ICE CREAM, CHOCOLATES, ICES, HONEY; TREACLE, YEAST, BACKING-POWDER, RICE,
RICE POWDER, WHEAT FLOUR, ATTA, COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, COFFEE SUBSTITUTES; FLOUR
AND PREPARATIONS MADE FORM CEREALS, CURRY POWDER, VINEGAR, SAUCES & SPICES,

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS
APPEARING ON THE LABEL.
**Vaidic Food**

4357810  25/11/2019
NAVEEN KUMAR
ADVOCATE VILLA, VPO BIANA, TEHSIL INDRI, KARNAL, HARYANA - 132054
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELI
Allspice, Almond paste, Almond confectionery, Aniseed, Aromatic preparations for food, Artificial coffee, Baking powder, Bicarbonate of soda for cooking purposes [baking soda], Baking soda [bicarbonate of soda for cooking purposes], Barley meal, Bean meal, Beer vinegar, Biscuits, Bread *, Bread rolls, Breadcrumbs, Buns, Cake powder, cake batter, Cake dough, Cake frosting [icing], Cakes, Candy *, Candy decorations for cakes, Capers, caramels [candy], Caramels [candy], Celery salt, Cereal preparations, Cereal bars, Cereal based snack food, Cheeseburgers [sandwiches], Chewing gum *, Chicory [coffee substitute], Chips [cereal products], Chocolate, Chocolate beverages with milk, Chocolate mousse, Chocolate decorations for cakes, Chocolate-based beverages, Chocolate-coated nuts, Chow-chow [condiment], Chutneys [condiments], Cinnamon [spice], Cloves [spice], Cocoa, Cocoa beverages with milk, Cocoa-based beverages, confectionery, Cooking salt, Corn flakes, Maize flakes, Corn flour, Confectionery for decorating Christmas trees, crackers, Crushed oats, curry [spice], custard, dessert mousses [confectionery], Dough, Dressings for salad, Essences for foodstuffs, except ethereal essences and essential oils, garden herbs, preserved [seasonings] ginger [spice], glucose for culinary purposes, gluten prepared as foodstuff, gluten additives for culinary, purposes, golden syrup, groats for human food, halvah ham glaze, high-protein cereal bars, hominy, hominy grits, honey, husked barley, husked oats, ice cream, iced tea, ketchup [sauce], leaven, consumption, mustard, oat flakes, oat-based food, mustard meal, noodle-based prepared meals, pancakes, pasta sauce, pastry dough, peanut confectionery, peppermint sweets
ITALIAN EDIBLES PVT. LTD.
Survey No. 367/3, 369/3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company Incorporated under Indian Company Act, through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.), Pin-452001

Proposed to be Used

To be associated with:

MUMBAI

Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen, Ready to eat savory snack foods made from maize meal formed by extrusion.
4359431 26/11/2019
KANAK OVERSEAS PRIVATE LIMITED
444/1 & 445 ASHWAMEGH IND. ESTATE, CHANGODAR, AHMEDABAD- 382213, GUJARAT
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/10/2019
AHMEDABAD
Candy, wafers, biscuits, rolls, toffee and jelly
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "WAFFLES".
4359845  27/11/2019
YOGENDRA SINGH
H.no.358/203, Sana Hospital, Biharipur, Saadatganj, Lucknow-226003
Proprietor

Address for service in India/Attorney address:
RAM
320/30 Shankri Tola Chowk, Lucknow-226003

Proposed to be Used

DELHI
Tea, snacks and Spices included in class 30
4360010  27/11/2019
MURLI RUPANI TRADING AS : VANILA FOOD PRODUCTS
W-50E, ADDITIONAL M.I.D.C., ANAND NAGAR, AMBERNATH (EAST), DIST. THANE - 421506
Indian National
Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064
Used Since :01/01/2019
MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS
BISCUITS, SNACKS FOODS, CHEESE BALLS, CHEESE BISCUITS AND CHEWING GUM
MANILAL DAKH (INDIAN NATIONAL, PROPRIETOR) TRADING AS ANSHUL TRADERS
NAHARPURA, RATLAM. (M.P.) 457001

Address for service in India/Attorney address:
ARIHANT ASSOCIATES
101, FIRST FLOOR, 25/3 RANKA MANSION, YASHWANT NIWAS ROAD, INDORE 452001 (M.P)

Proposed to be Used

MUMBAI
TEA INCLUDED IN CLASS 30
PANKAJ AGGARWAL Proprietor of KAAVI NAMKEEN
269 1ST FLOOR SRINAGAR GALI NO –4, DELHI - 110034
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used

DELHI

BAKERY GOODS, NAMKEEN, SNACKS, BISCUITS, CONFECTIONERY, SWEETS, PAPADS

* THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER. *
4360743   28/11/2019
TALWINDER SINGH
GURUDWARA NAMJAP SAHIB, SHUTRANA, PATRAN, PATIALA, PUNJAB-147105
INDIVIDUAL
Address for service in India/Agents address:
BRIJ AGNIHOTRI
#2774, Sector-40/C, Chandigarh-160036.
Proposed to be Used
DELHI
TEA LEAVES
MY KINGDOM FOODS PVT. LTD.
58/1, LASUDIA MORI, DEWAS NAKA, INDORE-(M.P.)
Private Limited Company

Address for service in India/Attorney address:
G.S. RIHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI

Confectionery (non medicated), chocolates, candies, lolly pops, biscuits (not for animal), cheese ball, chewing gum and bubble gum
4361462  28/11/2019

KIRAN KHANDURI
House No- B-169 Green Avenue Sector-71, Noida, Gautam Buddha Nagar- Uttar Pradesh-201301
Individual

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used

DELHI
Cookies, Chocolate, Soups, Flavourings for soups [other than essential oils], Cereals, Achar pachranga (fruit pickle), Pickle relish, Crisps made of cereals, Cereal snacks, Maize based snack products, Rice-based snack food, Puffed cheese balls [corn snacks], Snack food products made from potato flour, Flavourings, other than essential oils, for butter, Coated nuts [confectionery], Pulse flour for food, Turmeric, Papads, Flour of millet, Cakes of sugar-bounded millet or popped rice (okoshi), Tea
Trade Marks Journal No: 1947, 11/05/2020

4361496 28/11/2019

NITINBHAI CHAGANBHAI PATEL
Plot no:- 402-406, RJD Textile Park, Ichchapore, Hazira road, Surat – 394510, Gujarat.
sole Proprietor of T.CON FOOD PRODUCTS

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Used Since: 24/10/2019

AHMEDABAD
Confectionery; Chocolate and chocolate-based products; Chocolate powder; Chocolate topping; Chocolate sauce;
Chocolate biscuits, cookies and sweets; Chocolate candies; Chocolate desserts; Confectionery chocolate products;
Chocolate powder and syrups for the preparation of chocolate-based drinks and beverages; Powdered mixes for the
preparation of chocolate drinks; Bakery Products; Caramel; Ice cream and powders thereof; as included in Class – 30.
4361554   28/11/2019
BHAVESH PRAFULBHAI KHAGRAM
Shree Nathji Krupa 14/3 – Yoginagar, Opp – Axar mandir, Gondal, Rajkot- 360311 Gujarat India
SOLE PROPRIETOR
Address for service in India/Agents address:
SAMPAT DHRIUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD

Bases for making milk shakes [flavourings], Instant Cold Cocoa Powder, Instant Softy Cone Mix, Drinking chocolate, Vanilla Powder, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4361698  28/11/2019

MRS. KALYANI SAHOO PROPRIETOR OF M/S. SARALA AGRO INDUSTRIES
AT- PANDIA,PO--BIRIDI,DIST-JAGATSINGHPUR,ODISHA,INDIA,PIN-754111
SOLE PROPRIETOR

Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA

Proposed to be Used

KOLKATA
RICE
4362054  29/11/2019
LA'INDULGEE FOODS LLP
SENTHIL RESIDENCY, D.NO., 6/109, N.V.G.B HALL ROAD, NAGAL NAGAR, ADIYANUTHU, DINDIGUL, TAMIL NADU - 624003
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Chocolate products, Semisweet chocolate, Chocolate-coated marshmallow biscuits containing toffee, Chocolate cookies
4362163  29/11/2019

SHREEMONTA MONDAL
Salepur, Hooghly, West Bengal - 712616
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

KOLKATA
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4362689  29/11/2019
RAVI GUPTA
C/o Shree Krishna Rice Mills, Village Nadana, Pakhana Road, Taraori, District Karnal, Haryana-132116, India
An Indian National

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078
Used Since :10/09/2016

DELHI
Coffee, Tea, Cocoa And Artificial Coffee; Rice, Pasta And Noodles; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Chocolate; Ice Cream, Sorbets And Other Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments; Ice [Frozen Water].
JULIE'S MANUFACTURING SDN. BHD.
A.G. 6876, Alor Gajah Industrial Estate, 78000 Alor Gajah, Melaka, Malaysia.
A company organized and existing under the laws of Malaysia

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI
Flour and preparations made from cereals; confectionery; biscuits; biscuit products; biscuits mixes; oat biscuits; rice biscuits; salted biscuits; salty biscuits; savoury biscuits; wafer biscuits; chocolate biscuits; chocolate covered biscuits; petit-beurre biscuits; bread biscuits; chocolate-coated biscuits; rolled wafers (biscuits); shortbread biscuits; crackers; cream crackers; chocolate based products; bakery products; cookies; cakes; pastry; bread; waffles; wafers; rice based snack foods; snack food products made from rice flour; snacks manufactured from cereals; prepared desserts (chocolate based); prepared desserts (confectionery); preparations for making desserts; prepared desserts (pastries); malt biscuits; palm sugar; sugar confectionery; peanut confectionery; brown sugar biscuits; digestive biscuits; coconut biscuits.
4363916  01/12/2019
DRON MADAN
CAKES AND BAKES NEAR VISHAL MEGA MART OLD RANIPUR MOR HARIDWAL-249401 UTTARAKHAND
PROPRIETOR
Address for service in India/Attorney address:
VARUNVATSA
7/A Khurbura Dehradun-248001 Uttarakhand
Used Since :14/07/2016

DELHI
FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BUN, RUSK, PIZZA, PASTRIES AND CONFECTIONERY,
CAKES, CHOCOLATE, CHOCOLATE MOUSSES,
4364552    02/12/2019
MADHUSUDAN AGARWAL Proprietor of M/s HINDUSTAN SPICES
INDRAPURI ROAD, SUKHDEO NAGAR, RANCHI-834005, JHARKHAND
INDIVIDUAL
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Used Since: 01/02/1984

KOLKATA
SPICES
4364931  02/12/2019

PEPPE NUTRITIONS PVT. LTD.
Survey Number 336/1 and 336/4, Udyog Nagar, Palda, Indore-452020 (M.P)
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/12/2018

MUMBAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from
  cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle;
  yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen
  water); candy; caramels (candy); sweetmeats (candy); lozenges.
SHIPRA HEALTHY

4365742   03/12/2019

SHIPRA TECHNOSALES (OPC) PRIVATE LIMITED
249, PATLIPUTRA COLONY, PS-PATLIPUTRA PATNA PATNA BR 800013 IN
THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhananmal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA
Cakes,Bread *,Naan bread,Bread buns,Chocolate cakes,Cream cakes,Frozen yoghurt cakes,Ice cream cakes,Chocolate-based beverages with milk,Milk jam,Milk chocolate
NIMKI BITES

4365755   03/12/2019

ANMOL INDUSTRIES LIMITED
CRESCENT TOWER, 3RD FLOOR, UNIT 3A,3B,3C & 3D, 229 A.J.C. BOSE ROAD, KOLKATA - 700020

Manufacturer of Biscuits, Cakes, Cookies and Rusks
PUBLIC LIMITED COMPANY

Proposed to be Used

KOLKATA
BISCUITS, CAKES AND COOKIES
NIMKI MAGIC

4365756  03/12/2019

ANMOL INDUSTRIES LIMITED
CRESCEBT TOWER, 3RD FLOOR, UNIT 3A,3B,3C & 3D, 229 A.J.C. BOSE ROAD, KOLKATA - 700020
Manufacturer of Biscuits, Cakes, Cookies and Rusks
PUBLIC LIMITED COMPANY

Proposed to be Used

KOLKATA
BISCUITS, CAKES AND RUSKS
PANKAJ KHAJLI

4365956  03/12/2019

PANKAJ KHAJLI
PLOT NO.7, HUDKO SOCIETY, BH. SAIBABA TEMPLE, PARESH NAGAR, PORBANDAR-360575
PARTNERSHIP FIRM

Address for service in India/Attorney address:
LOKESH SHAH
E-202, Abjihapa Green Appartments, off.100 Ft Virat Nagar Road, Next to ManMohan Cross Roads, Nikol, Ahmedabad, Gujarat - 382350

Used Since :27/11/2018

AHMEDABAD
Flour and preparations made from cereals
4366963 04/12/2019
KANCHAN GUPTA TRADING AS M/S KANCHAN GRIHA UDYOG
A 630 AWAS VIKAS HANSPURAM NAUBASTA KANPUR
PROPRIETOR

Address for service in India/Agents address:
GOOD LUCK TRADE MARK CO.
128/564 (FLAT NO.3), K- BLOCK, KIDWAI NAGAR, KANPUR-208011, (U.P.)

Proposed to be Used

DELHI
TEA, SEWAI, PASTA, DALIA, POHA, MACARONI, SOYABEAN, FLOOR WHEAT (ATA)
4367083   04/12/2019
BHUSHAN KUMAR
STREET NO 2-1/2, AMARPURA BASTI, BATHINDA,PUNJAB 151001
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR GOYAL
16941, 1, BASANT VIHAR, BATHINDA-151001, PUNJAB
Proposed to be Used
DELHI
TEA
Trade Marks Journal No: 1947 , 11/05/2020           Class 30

4367662    04/12/2019
NAYAK FOODS & AGROTECH PVT LTD
AT-BALAJITPADA,POST-BALABHADRAPUR,BHADRAK,PIN-756116,ODISHA
Managing Director
Address for service in India/Attorney address:
UTKAL TRADE MARK SERVICES
PLOT NO.349,AT-RAJENDRA NAGAR,PO.MADHUPATANA,CUTTACK-753010,ODISHA
Used Since :13/06/2011
KOLKATA
TOMATO KETCHUP, KETCHUP(SAUCE), CHUTNEYS, SPICES,ATTA,BESAN,BREAD,TEA,CHOW MIEN,
VINEGAR,MAYONNAISE,RICE,NOODLES
4368016   05/12/2019
TIARASTAR LABS PRIVATE LIMITED
48/8, Jessore Road, Kolkata, West Bengal-700055
Company
Address for service in India/Attorney address:
SARVIK SINGHAI
C-25, Block-C, Sector-8, Noida Uttarpradesh-201301
Proposed to be Used
KOLKATA
CAKES, COOKIES, BROWNIES, GRANOLA- BASED SNACK BARS, DESSERTS AS ARE INCLUDED IN CLASS 30.
4368468  05/12/2019
MITHU GORAI TRADING AS B.R. FOOD PRODUCT
TETULIA PARA, VILL AND P.O.: BALLAVPUR, DIST.: BURDWAN, PIN- 713326, WEST BENGAL
Proprietor
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Used Since :20/12/2017
KOLKATA
CHANACHUR
VEER JI BURGER

4371111  08/12/2019

ARVINDER SINGH
6/174, GROUND FLOOR, GEETA COLONY, NEAR BY GEETA COLONY THAN, DELHI-110031

INDIVIDUAL

Address for service in India/Attorney address:
S SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI
chaat, gole gappe, ice cream, tikki, snacks & fast food, pao bhaji, chowmein, pasta, samosa, bhalle papri, namkeen, cakes, pastry, dosa, chaap, soyabean chaap, burger, paneer tikka, dahi kabab, kathi kabab, sweets, biscuits, confectionery, noodles, bakery products, ready to eat food products for human consumption; flour and preparation made from cereals

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN THE MARK.

-
VEER JI SHAWRMA ROLL WALE

4371113  08/12/2019

ARVINDER SINGH
6/174, GROUND FLOOR, GEETA COLONY, NEAR BY GEETA COLONY THANA, DELHI-110031
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI
chaat, golgappe, ice cream, tikki, snacks & fast food, pao bhaji, chowmein, pasta, samosa, bhalle papri, namkeen, cakes, pastry, dosa, chaap, soyabean chaap, burger, paneer tikka, dahi kabab, kathi kabab, sweets, biscuits, confectionery, noodles, bakery products, ready to eat food products for human consumption; flour and preparation made from cereals
4373150  10/12/2019
DIVINESIPS PRIVATE LIMITED
Parakunnal Building, M.C. Road, Kurampala Pandalam, Pathanamthitta, Kerala, India- 689501
Private Limited Company

Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA

Proposed to be Used

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; Flour and preparations made from cereals, bread, pastry and confectionery, ices; Honey, treacle; Yeast, baking powder; Salt, mustard, vinegar, sauces, (condiments); spices; Ice
4373448   10/12/2019
AJAY KUMAR CHOURASIA TRADING AS VIJAY TRADING COMPANY
MAHTO CO-OPERATIVE, CHAS, DIST.BOKARO-827013, JHARKHAND
STANDARD TRADE MARK
Address for service in India/Agents address:
SKYLINE.
3RD FLOOR, ROOM NO.312, SHANTI BHAWAN, BANK MORE, DHANBAD-826001, JHARKHAND.
Used Since : 05/08/2014

KOLKATA
MANUFACTURER OF SNACKS MANUFACTURED FROM CEREALS, PUFFED CORN SNACKS
4376519   13/12/2019
AGAPE GROCERIES PRIVATE LIMITED
Agape Groceries Private Limited, Rs No.197(P), Premises No.23-45, Gollapudi, Vijayawada Rural, Pin-521225
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :29/03/2019

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
HAI MOMS
4376836  13/12/2019

MUHAMMED NAVAS
MANACKAL HOUSE, NADACKAL P.O., ERATTUPETTA, KOTTAYAM, PIN-686124 KERALA, INDIA.
SOLE PROPRIETOR

Proposed to be Used

CHENNAI

CURRY POWDER, ATTA, MAIDA, RAWA, WHEAT POWDER, RICE POWDER, COFFEE, TEA, COCOA, SUGAR, RICE
TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS,
CAKES, PASTRY AND CONFECTIONERY, ICE, HONEY, TREACLE, YEAST BACKING POWDER, SALT, MUSTARD, PEPPER,
VINEGAR, SAUCES, SPICES.
Dhanika Brand

4416954  23/01/2020

PRAMOD SHARMA
V 288 Silicone City Raau Road Near Water Tank Indore
MANUFACTURER
individual

Proposed to be Used

MUMBAI
Coriander Powder, turmeric Powder, Red Chilli Powder Manufacturing
4428953   03/02/2020
GREAT VALUE FOODS
R-11, NEHRU ENCLAVE, KALKAJI, NEW DELHI-110019
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Proposed to be Used
DELHI
SPICES
4430427   05/02/2020
KULDIP SINGH
HOUSE NO. 5854, JOTISAR COLONY, JANDIALA GURU, AMRITSAR - 143115
INDIVIDUAL
Address for service in India/Attorney address:
ABHINAV BHATIA
C-255, SECOND FLOOR, PRASHANT VIHAR NEW DELHI - 110085
Used Since :01/07/2018
DELIHD
PUDDINGS; RICE PUDDING; FLOUR AND PREPARATIONS MADE FROM CEREALS; BATTER MIXES; HALVAH
4435164  09/02/2020
GOUTAM CHOWDHURY
Junbedia By-pass More, Dist- Bankura, West Bengal 722155
An Indian Single Firm

Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Bakery products and Confectionery ;being all included in class 30.
LOTTE FRESH BERRY

4435676  10/02/2020
LOTTE CONFECTIONERY CO., LTD.
10, YANGPYEONG-RO 21-GIL, YEONGDEUNGPO-GU, SEOUL, REPUBLIC OF KOREA
A COMPANY EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
1297013

MUMBAI
CONFECTIONERY; LOLLYPOPS; BISCUITS; CHEWING GUM, NOT FOR MEDICAL PURPOSES; SORBETS [ICES]; BREAD;
ICED CAKES; ICE CREAM; WAFERS; CONFECTIONERY IN JELLY FORM; CHOCOLATE; CHOCOLATE BARS; CAKE;
CARAMELS [CANDY]; CANDY; COOKIES; MACARONS; CREAM PUFFS; CREAM PIES; CREAM BUNS; JAM BUNS;
CUSTARD; INSTANT PANCAKE MIXES; TARTS; PIES.
4436790    11/02/2020

MR. RACHIT BAJAJ PROPRIETOR OF R. S. ENTERPRISES.
A-6, SHRADHANAND MARKET, DELHI-110006.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Dried coconut powder [natural sweetener]; Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
4437386 11/02/2020
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI-110044
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
RATNESH KUMAR
C-31, Sector 62, Noida - 201307
Proposed to be Used
DELHI
PREPARATIONS MADE FROM FLOUR CEREALS AND RICE, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY (NON-MEDICATED), LOW FAT NAMKEENS, NUTRITION DIET FOODS, CEREAL PRODUCTS, OAT BASED FOOD, DIETARY SUPPLEMENTS FOR HUMAN, FOOD SUPPLEMENTS, LOW FAT FROZEN DESSERTS, PREPARATIONS BASED FOR FOOD, CORN AND MAIZE FLOUR AND CORN AND MAIZE FLAKES, PREPARATIONS FORM CEREALS SUPPLEMENTED WITH NUTRIENTS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, CARBOHYDRATE BASED NUTRITIONAL DRINKS MIX FOR USE AS A MEAL REPLACEMENT OTHER THAN FOR MEDICAL PURPOSE
SHILPA RASOI RAJA

4437413  11/02/2020
ASHOK KUMAR AGARWAL
3/2 L. NEHRU NAGAR, AGRA (U.P.) INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :07/01/2015

DELHI
Spices, instant food powder, papad, dalia, achar masala, hing (asafoetida), tea, coffee, tomato sauce, ketchup, ice-cream, pulses, honey, tapioca, vinegar, confectionary goods, namkeens, sweets and fast food.
4438174   12/02/2020
RAVI PRAKASH SHARMA
KHASARA NO.266/3, MANSARAMPURA ROAD SARNA DUNGAR, JAIPUR RAJASTHAN
NO
Address for service in India/Attorney address:
GLAMOUR ADWORDS
OFFICE NO. - 202, 2ND FLOOR, VAISHALI TOWER 1ST, NURSERY CIRCLE, VAISHALI NAGAR, JAIPUR

Proposed to be Used

AHMEDABAD
MANUFACTURING OF SPICES, SALTS, FLAVOURINGS FOR SOUPS, SAUCES AND ALL ITEMS WHICH ARE UNDER CLASS 30 ONLY
ATRACTION

4439053    12/02/2020
M/S ATRACTION FOOD CONCEPT
MIDWAY HOTEL KE PASS G.T. ROAD, DHOLPUR, RAJASTHAN INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :10/02/2020

AHMEDABAD
SPICES, SALT AND ASAFOETIDA (HEENG).
WAFFIZZA

4439057  12/02/2020
BROOKS CULINARY (OPC) PRIVATE LIMITED
SARDAR COMPLEX, SHOP NO. 28-29, GILL ROAD, LUDHIANA, PUNJAB 141001
ONE PERSON COMPANY
Address for service in India/Agents address:
VISHAL ARORA
# 651, TOP FLOOR, SECTOR - 8-B, CHANDIGARH.
Proposed to be Used

DELI
“PIZZAS; BREAD, CAKES, PASTRY, BISCUITS; BAKERY ITEMS; COOKED ITEMS; BAKED, FRIED BOILED AND OTHER
COOKED ITEMS; SALADS; CONFECTIONERY; SWEETS, SWEETMEATS; TOFFEES; CHOCOLATE
TACOLLS

4439059   12/02/2020

BROOKS CULINARY (OPC) PRIVATE LIMITED
SARDAR COMPLEX, SHOP NO. 28-29, GILL ROAD, LUDHIANA, PUNJAB 141001
ONE PERSON COMPANY

Address for service in India/Agents address:
VISHAL ARORA
# 651, TOP FLOOR, SECTOR - 8-B, CHANDIGARH.

Proposed to be Used
DELHI
“PIZZAS; BREAD, CAKES, PASTRY, BISCUITS; BAKERY ITEMS; COOKED ITEMS; BAKED, FRIED BOILED AND OTHER
COOKED ITEMS; SALADS; CONFECTIONERY; SWEETS, SWEETMEATS; TOFFEES; CHOCOLATE
4439341  12/02/2020
BARVALIYA SONALBEN RAKESHBHAI PROPRIETOR OF M/S. URBIO INTERNATIONAL
A-19, 1ST FLOOR, SHANTINIKETAN, LAJAMANI CHOWK, MOTA VARACHHA, SURAT - 394101, GUJARAT
PROPRIETORSHIP
Address for service in India/Agents address:
VISHAL RAMESHBHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SURAT

Proposed to be Used

AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, PASTA AND NOODLES, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES AND CONFECTIONERY, CHOCOLATE, ICE CREAM, SORBETS AND OTHER EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, SEASONINGS, SPICES, PRESERVED HERBS, VINEGAR, SAUCES AND OTHER CONDIMENTS, ICE (FROZEN WATER).
4439985   13/02/2020
SAPANA COOL PRODUCTS PRIVATE LIMITED
SURVEY NO. 232/1, NEAR RAILWAY CROSSING, OPP. BHARAT PETROL PUMP, DERDI ROAD, VILLAGE- MOTI KUNKAVAV-365450, DIST. AMRELI, GUJARAT- INDIA
BODY- INCORPORATE
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007
Proposed to be Used
AHMEDABAD
ICE CREAM- INCLUDING IN CLASS-30
4440089  13/02/2020
DURGA CONFECTIONERS PVT. LTD.
P-1, PARSAKHERA, INDUSTRIAL AREA, BAREILLY, U.P.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUDHIR BALYAN & ASSOCIATES
FLAT NO. 504, SHIVASHISH TOWER, SHALIMAR CITY, DELHI WAZIRABAD ROAD, SHAHIBABAD, GHAZIABAD U.P-201005
Used Since :15/02/2010
To be associated with:
2478330
DELHI
NAMKEEN, BISCUITS AND SNACKS
CORTADO
4440381  13/02/2020
ABHINAV AGARWAL
S/O Akhil Agarwal, 430 Pachpedi south Civil line, Jabalpur, Madhya Pradesh 482001
PROPRIETOR
Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWER, SALT, MUSTARD, VINEGAR, SAUCE(CONDIMENTS) SPICES, ICE INCLUDED IN CLASS 30
OLYA INDUSTRY PRIVATE LIMITED
J-566/A, AZHAR MOLLA BAGAN LANE, GARDEN REACH, KOLKATA-700024
Proposed to be Used

Coffee, tea, cocoa, and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
4440535  13/02/2020
SENTHIL KUMAR
11, Gandhi Nagar, 3rd Street, Tirupur Road, Kangeyam, Tirupur - 638701
Individual
Address for service in India/Attorney address:
SR RAJESHKUMAR
NO.97, KALYAN TOWERS, EAST LOKAMANYA STREET, RS PURAM, COIMBATORE-641002
Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4441038 14/02/2020
RAMAKISHAN MAHESHWARI S/O. LATE SH. BANKAT LAL MAHESHWARI
TRADING AS M/s. SHYAM FOOD PRODUCTS AT- G-1, 2, 3 INDUSTRIAL AREA, MERTA CITY, RAJASTHAN
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
SPICES, TEA, SALT.
4441161  14/02/2020

MVC SPICES
359/B, MULTIPLAZA COMPLEX, FF_D, GIDC MAKRURPA, VADODARA, GUJARAT
PARTNERSHIP FIRM

Address for service in India/Attorney address:
HIREN THAKKAR & ASSOCIATES
HIREN THAKKAR & ASSOCIATES 603B CENTRAL BUSINESS SPACE NR.PARTH RESIDENCEY OPP. FORTUNE LANDMARK HOTEL USMANPURA, AHMEDABAD GUJARAT, INDIA

Proposed to be Used

AHMEDABAD
SPICES INCLUDING IN CLASS 30
SHAFAA

4441177   14/02/2020

RAJIV BAJAJ

H No 496 Green Field Avenue Majitha Road Amritsar

Individual

Address for service in India/Attorney address:

DR S K MARWAH

H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607

Used Since :25/07/2018

DELI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
4441178  14/02/2020
MANUJ GUPTA
1101/12 Bazar Budhe shah Inside Hathi Gate Amritsar
Individual

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Used Since :08/10/2019

DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and
confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
4441547  14/02/2020
AMOL NANDKUMAR PAWAR TRADING AS SHREENAND MILK AND FOOD PRODUCTS
PLOT NO 46 AT ARPHAL POST VADUTH DIST SATARA 415011
PROPRIETOR

Address for service in India/Attorney address:
PRATIK SHRIKANT DHOLE
Manodnya-25 Sahayognagar, Vishrambag, Sangli-416415, Maharashtra

Proposed to be Used

MUMBAI

ICE CREAM
4441859    14/02/2020
RATAN GIRQ S/O MOHAN GIRI
NEAR BALAJI MANDIR DAILY MARKET LACK ROAD, RANCHI JHARKHAND, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
KOLKATA
ICE CREAM
EVERTONE

4441958    14/02/2020

HARI KISHOR PANDIT
J1-417, Gali no-5, Sangam vihar, New Delhi 110062

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDA NA DELHI 110032

Proposed to be Used
DELHI
SPICES & CONDIMENTS
Trade Marks Journal No: 1947, 11/05/2020 Class 30

BHOOP SINGH
Office No. 126, 1st Floor, Qutab Plaza, DLF Phase 1, Gurugram-122002, Haryana
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used

DELI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments; spices
4442123  14/02/2020
CUTECH GREEN VENTURES INDIA PVT LTD
946/3B naren garden, opposite to NGP college, Kalapatti road, Coimbatore- 641048
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4442460   15/02/2020

VRS FOODS LIMITED.
D-55, GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

To be associated with:
2604619

DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
4442466  15/02/2020
MR. SUSHIL DUGAR.
N-15, SECOND FLOOR, C R PARK, NEW DELHI-110019.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
1715380

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Bakery Products, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termic powder, Chili powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
4442548   15/02/2020
MUNIRA EZZI TRADING AS M/S NUTRIVAANO
7, Mahatma Gandhi Road, Flat No 17, Wonderland, C wing, Pune 411001.
Proprietor
Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Coloney, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India
Used Since :25/01/2020
MUMBAI
Nachos; cookies; snacks-protein bar & nutrition bar snacks; manufacturing and trading of cereal bar, processed oats, sauces flavored with nuts, almonds covered in chocolate, chocolate, snack foods consisting principally of extruded cereals, bakery goods and confectionery, cookies, honey.
4442674  15/02/2020
BENSAM GNANADHAS SOLE PROPRIETOR OF VEDHA NATURAL FOOD PRODUCTS
PALLIVILALARUMANAI, KANYAKUMARI- 629151
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Honey, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Processed herbs [seasonings]
Kians

4442722  15/02/2020

J E MODY & SONS
OFFICE NO 502, 5TH FLOOR, PENINSULA PARK, VEERA DESAI ROAD, ANDHERI WEST MUMBAI 400053
A Partnership Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used

MUMBAI

Coffee
DAARA-G

4442741  15/02/2020
GEETA MOTWANI (SOLE PROPRIETOR) M/S. SAGAR & CO.
6/272, STREET NO. 2, NAI BASTI, ALIGARH (U.P.)
A SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used

DELHI
SPICES, DALIA, TEA, COFFEE, NAMKEEN, RICE, NOODLES, PASTA, CHOWMEIN, BAKERY BISCUITS, OAT FLAKES, SUGAR & SALT.
Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
SAGTANI

4442919   15/02/2020
LALIT KUMAR SAGTANI-- TRADING AS-- M/S LALIT CHAY COMPANY
TARA NAGAR, CHURU, RAJASTHAN-331304
PROPRIETOR

Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Used Since :11/06/2019

AHMEDABAD
TEA, SPICES
PANCHDRAVYA

4443417  16/02/2020
ANJALI SINGH RAWAT, TRADING AS AHAR FOODS AND AGRO
202, RAJASTHAN PALACE, 11 ANOOP NAGAR, INDORE (M.P.) - 452001
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
FLOUR AND FLOUR PREPARATIONS, MAIDA, SUJI, BESAN, SPICES, TEA, POHA, PARMAL, INSTANT MIX FLOURS, INSTANT KHAMAN MIX, INSTANT IDLI MIX, INSTANT DOSA MIX INCLUDED IN CLASS 30.
4443798   17/02/2020
MOHD. ATIF PROPRIETOR OF ALLA BANDHA KIRANA HOUSE.
584, BAZAR MATIYA MAHAL, JAMA MASJID, DELHI-110006.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since : 01/04/2013

DELHI

TEA, COFFEE AND SPICES.
Trade Marks Journal No: 1947, 11/05/2020  Class 30

KIDSELITE

4444113  14/02/2020

SACHIN BHAGWAN PATIL
B-63/2, Koyana Vasahat, Malkapur, Tal-Karad, Dist- Satara, Maharashtra, Pin- 415539
Individual

Address for service in India/Agents address:
AMAR DATTATRAY PATIL
FLAT NO.203, DC ELEGANCE APARTMENT, NAGALA PARK, KOLHAPUR-416002.

Proposed to be Used

MUMBAI

Snacks and confectionary, Flour based snacks, Cereal based snacks, Included in class 30
HIGH END QUALITY CONSTRUCTIONS PRIVATE LIMITED
Plot No.38, Block A1, Sapphire sea view villa, 3rd street, VGP Layout, Part 3, Injambakkam, Chennai-600115

Address for service in India/Attorney address:
VRIJ KISHORE CHAUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4444171  17/02/2020
FIROZ AHMED KHAN SOLE PROPRIETOR OF FAMAK INTERNATIONAL
SHOP NO. 1, NAV SHAKTI WELFARE SOCIETY, PREM NAGAR, NEW UNNAT NAGAR ROAD, GOREGAON WEST, MUMBAI - 400104. MAHARASHTRA
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4444271   17/02/2020
ESTABLECIMIENTO LAS MARIAS S.A.C.I.F.A.
Irala 2021, C1164ACS Ciudad Autónoma de Buenos Aires, Argentina
an Argentine company
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Yerba mate; Yerba mate based beverages, Tea; tea-based beverages and herbal infusions.
4444305  17/02/2020
JYOTI FOOD PRODUCTS
Plot No. 269, Near T.R. Cold Storage, Rajkot-Ahmedabad Highway, Kuvadva GIDC, Kuvadva, Rajkot, Gujarat, 360023, India.
Partnership Firm
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, “PURVI”, JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT
Used Since :16/05/2006
AHMEDABAD
CORN FLAKES, CEREAL FLAKES, PROCESSED GRAIN, BREAD, CONFECTIONERY, BAKERY PRODUCTS, NAMKEEN, WAFERS, FRYUMS, FARSAN, FLOUR AND PREPARATIONS MADE FROM CEREALS, SUGAR, RICE, TAPIOCA, SAGO AND HONEY INCLUDED IN CLASS-30.
RIYAA PATEL
SHED 16, KARNAVATI ESTATE II PLOT NO. 5401/D, PH 4 GIDC IND ESTATE, VATVA, AHMEDABAD, GUJARAT - 382445
PROPRIETOR OF ABELIYA ENTERPRISE

Address for service in India/Agents address:
OM PRAKASH AGRAWAL
622, 6TH FLOOR, VANJYABHAVAN, D.B. ROAD, KANKARIA, AHMEDABAD-380022, GUJARAT.

Proposed to be Used

AHMEDABAD
COFFEE, TEA, SUGAR, RICE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND
CONFECTIONERY, ICES; HONEY, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
INCLUDED IN CLASS 30
MAASHRAY

4444522   17/02/2020
MR CHANCHAL SONI PROPRIETOR OF G.S.AND SONS
BEHIND YASHODA MARKET A.B. ROAD DHAMNOD DIST. DHAR -454552
NO

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
Trade Marks Journal No: 1947, 11/05/2020           Class 30

4444529   17/02/2020
SH. VIKASH AGARWAL PROPRIETOR OF RUDRESWAR GAON UDYOG.
VILL.-RUDRESWAR, P.O-RONG MAHAL, SILA-SINDHURIGHOPA, NORTH GUWAHATI, ASSAM-781030.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
KOLKATA
CONFECTIONERY, SWEETS, NAMKEEN, BHUJIA, PUFF, POPCORN, CHIPS AND READY TO EAT SNACK FOODS, WHEAT AND WHEAT PRODUCTS, BESAN, RICE AND RICE PRODUCTS, PAPAD AND SPICES INCLUDED IN CLASS 30.
LAKSHYA SHWETA

4444643  17/02/2020

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

AHMEDABAD

Bhujia, namkeen, papad, sweets, rasgulla, soan papdi, gulab jamun, kesar bati, kaju katli, cookies, biscuits, bread, pastry, rusk, confectionery, bakery items, snacks, fried food, snacks food including gram flour based snack foods; food and salty snacks consisting of primarily namkeens which consists of flour and cereals, crushed or ground materials, fried snacks, rice products, wheat & maida products, popcorn, all kinds of diet namkeen food preparations, ready to eat packaged food, roasted chana, roasted groundnut, malted milk for food, wafer food, multigrain-based snack foods, rice, flour and food stuffs made from cereals.
PTC’S GURU KIRPA TEA

4444647   17/02/2020

OSWAL TEA COMPANY
NOHRA NO 65, PURANI DHAN MANDI, SRI GANGA NAGAR, RAJASTHAN-335001
PARTNERSHIP FIRM

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used

AHMEDABAD

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4444777  17/02/2020
M/S HILLS WOODCRAFT PRIVATE LIMITED
HOUSE NO.102, BELTOLA BAZAR, BELTOLA ROAD, GUWAHATI-781028, KAMRUP (M), ASSAM.
PRIVATE LIMITED
Address for service in India/Attorney address:
BHAGWATI AGARWAL
H. No. 76, Forest Gate, P.O. Narangi, Guwahati - 781026, Assam
Proposed to be Used
KOLKATA
TEA INCLUDED IN CLASS 30.
4444828   17/02/2020
MAYANK RATANLAL MEHTA TRADING AS M/S. CAKEZILLA
403-A, SHRI PARRSSSSVA ELEGANZA, JIVDAYA LANE, R B MEHTA MARG, OPPOSITE TELEPHONE EXCHANGE LANE,
GHATKOPAR (WEST), MUMBAI- 400 086
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT,
MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30
4445083  18/02/2020  
LALITA DEVI, PROPRIETOR, S.N.S. SONS SPICES PRODUCTS  
150 Pratap Nagar, Dewas-455001, Madhya Pradesh  
Proprietorship Firm  
Address for service in India/Attorney address:  
LAAD ASSOCIATES  
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh  
Proposed to be Used  
MUMBAI  
NAMKEEN, SPICES, CEREAL BASED SNACK FOOD, BAKERY PRODUCTS, BREAD, RICE, CHOCOLATE, COFFEE, TEA, SUGAR, SWEETS, CAKE & CAKE CONCENTRATE, COCOA, BISCUIT, ICE CREAM, ESSENCES, FLOUR & FLOUR MIXES, CONFECTIONERY, SALT, VINEGAR, KETCHUP, SAUCE, NOODLES, BAKING POWDER, SPICES, TEA, COFFEE, HONEY, YEAST, CONDIMENTS & PREPARATIONS MADE FROM CEREALS.
4445102  18/02/2020
SIBA PRASAD SAHANI
At-Neepur, Po-Mohiuddinpur, Jagatsinghapur, Odisha – 754294
SOLE PROPRIETOR
Address for service in India/Attorney address:
AKASH VERMA
B-46 SHISH RAM PARK UTTAM NAGAR DELHI- 110059
Proposed to be Used
KOLKATA
SPICES AND CONDIMENTS
4445161   18/02/2020

SMAART EATS LLP
Unit A67 New Empire Premises co op Soc Ltd New Empire Indl Estate J B Nagar Kondivita Road Andheri East, Mumbai - 400059,
Maharashtra
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Spices, Tea, Instant tea, Coffee, Sugar, Sago, Pulse flour, Processed herbs, Cakes, Pastries, Baked goods, Muesli snacks, Cereal-based snacks, Flour, Confectionery, Chocolates, Baked goods, Rice, Pulse flour, Biscuits, Toast, Pasta.
HOLY BASIL CONSULTANCY PRIVATE LIMITED.
Bungalow No. 2, Sunnyside Units CHS Limited, Lokhandwala Complex, Andheri (West), Mumbai - 400 053.

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
LOOPPY

4445371  18/02/2020

KUNHALI
MUNDOLI, NALLALAM SO, KOZHIKODE, KERALA

POPPY
Proprietorship

Proposed to be Used

CHENNAI
Bakery items, Chocolates, Sweets, Snacks
4445495   18/02/2020

RAW VALLEY
3/54, Nirankari Colony, Delhi - 110009, Delhi
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhugad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

DELHI
Processed grains, Honey
4445539   18/02/2020
ANUPAM SHIVRAJ TRADING AS: M/S SYZYGY INC
3/154, Vikrant Khand, Gomti Nagar, Lucknow - 226010-U.P.
Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4445873    18/02/2020
H.P. NUTRITIONS PVT. LTD.
B-97, ANAND NAGAR, M.I.D.C., AMBERNATH (EAST), DIST. THANE-400 506 [M.S.]
Private Limited Company
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA 
WEST MUMBAI-400050
Used Since :25/04/2018
To be associated with:
3845668
MUMBAI
Confectionery (non-medicated), chocolates, candy, lolly pops, biscuits (not for animal), wafers biscuits, cheese balls, 
cheese biscuits and bubble gum
4445891   18/02/2020
H.P. NUTRITIONS PVT. LTD.
B-97, ANAND NAGAR, M.I.D.C., AMBERNATH (EAST), DIST. THANE-400 506 [M.S.]
Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1IND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since :25/04/2018

MUMBAI

Confectionery (non-medicated), chocolates, candy, lolly pops, biscuits (not for animal), wafers biscuits, cheese balls, cheese biscuits and bubble gum
MOHAMMAD SHAH AHMAD JEELANI (PROPRIETOR) TRADING AS M.S. TRADERS
WARD NO 9, RAM JANKI MANDIR ROAD, POST OFFICE – BAHNIN, SIDDHARTHNAGAR, UTTAR PRADESH, INDIA

Proprietorship Firm

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used

DELI

KACHRI, PUFFS, NAMKEEN, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BAKERY ITEMS AND CONFECTIONERY ITEMS, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, POHA, NOODLES, SEWAI, PASTA, DALIA, SOYA BARI, BARI, PAPAD, BESAN, SAUCES, (CONDIMENTS); SPICES; ICE
MR. AJAY RAMESHBHAI AGARWAL TRADING AS SHREE AASHO GRUH UDHYOG
A1/21, Kanchanganga Appartment, Gopal Chok, Nava Naroda, Ahmedabad-382330, Gujarat
proprietor

Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415

Proposed to be Used

AHMEDABAD

READY-TO-COOK AND READY-TO-EAT FOODSTUFFS MADE FROM RICE, RICE-FLAKES, TAPIOCA, SAGO, FLOUR,
CEREALS, CEREAL PREPARATIONS, RAWA (WHEAT PRODUCT), MAIDA, GRAM FLOUR, WHOLE WHEAT FLOUR, SOYA
FLOUR, CORN FLOUR, MAIZE FLOUR AND PAPAD AND NAMKEEN
4446195  19/02/2020
MINAKSHI GARG, PROPRIETOR M/S GARG TRADERS
VILLAGE & P.O. NANEOLA, MAIN ROAD, AMBALA-134008, HARYANA
PROPRIETOR
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since: 10/04/2012
To be associated with:
2992888
DELHI
TEA
RANI BANDHANI HING

4446718  19/02/2020
ANITA BANSAL PROPRIETOR OF RAGHAV ENTERPRISES
HATHIWALI ZEEN, MURSAN GATE, HATHRAS, UTTAR PRADESH-204101
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
WORDMARK CERTIFICATION
201-A, Basant Complex, 38, Veer Savarkar Block, Shakarpur, Delhi-110092

Proposed to be Used

DELHI
HING, COMPOUND HING, SPICES ETC INCLUDED IN CLASS 30.
SHANE PRATAP

4446805  19/02/2020

PRATAP SHOPPING MALL
PLOT NO.-01, BKN ROAD, SURATGARH, SRI GANGANAGAR, RAJASTHAN, 335804, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used

AHMEDABAD

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
4447194   19/02/2020
RAHUL NAVIN SABHAYA PROPRIETOR OF M/S. MATEL NAMKEEN
S/O.SABHAYA NAVIN,BLOCK NO.6,MATRU KRUPA,BHAVNATH PARK STREET NO.1,NEAR MOMAI FLOOR MILL,40 FEET ROAD,MAVDI PLOT, Rajkot -360004

Address for service in India/Attorney address:
SANJAY K PANSURIYA
401,4th floor, sambhav complex,satyam party plot,

Proposed to be Used
AHMEDABAD
NAMKINS, FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY, BISCUITS, SNACKS, , BAKERY GOODS,WAFERS,READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTURSION,INCLUDED IN CLASS 30
Trade Marks Journal No: 1947, 11/05/2020 Class 30

4447323 20/02/2020
SHISH RAM KHARESIYA
PLOT NO. 8, KH. NO. 45/2, G/F AND F/F, SRI SAI BABA ENCLAVE, PHASE-1, NAGAFGH, NEW DELHI-110043
PROPRIETOR
Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078
Proposed to be Used
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; PULSES, ICE, BISCUITS INCLUDED IN CLASS 30
LEO DANGLE

4447635    20/02/2020

IQBAL SINGH, PROPRIETOR, TRADING AS MADHU SWEETS
D.No: 24-60/9, Industrial Area, Uppal, Hyderabad-500039(T.S.)
Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used

CHENNAI

Biscuits(not for animals), confectionery including candy, toffees, chocolates and bubble gum.
4447643  20/02/2020

G. RENGASAMY, PROPRIETOR OF M/S. ROHINI ENTERPRISES
NO. 3A, DEVADOSS NAGAR, 1st STREET, POLICHALUR, CHENNAI-600074, TAMILNADU, INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI

SPICES, POWDERED SPICES, CURRY SPICES, GARAM MASALA, CHILLI POWDER, TURMERIC, CINNAMON POWDER [SPICE], CLOVES [SPICE], CURRY SPICES, BAKING SPICES, CURRY SPICE MIXES, DHANIA POWDER (CORIANDER), HOT PEPPER POWDER [SPICE], SAMBHAR POWDER (SPICE FOR MAKING CURRY), MUSTARD POWDER [SPICE], SPICE BLENDS, HERBAL INFUSIONS
4447644  20/02/2020

G. RENGASAMY, PROPRIETOR OF M/S. ROHINI ENTERPRISES
NO.3A, DEVADOSS NAGAR, 1st STREET, POLICHALUR, CHENNAI-600074, TAMILNADU, INDIA

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI

SPICES, POWDERED SPICES, CURRY SPICES, GARAM MASALA, CHILLI POWDER, TURMERIC, CINNAMON POWDER [SPICE], CLOVES [SPICE], CURRY SPICES, BAKING SPICES, CURRY SPICE MIXES, DHANIA POWDER (CORIANDER), HOT PEPPER POWDER [SPICE], SAMBHAR POWDER (SPICE FOR MAKING CURRY), MUSTARD POWDER [SPICE], SPICE BLENDS, HERBAL INFUSIONS
4447665  20/02/2020
XITIJ TRADELINKS
Shyamprabhu 3, Raiya Road, Near Bapasitaram Chowk, Rajkot, Gujarat - 360007
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4447994  20/02/2020
FRIJOJOY INTERNATIONAL PRIVATE LIMITED
No:118B, Cybex Business Centre, Anna Salai, Guindy, Chennai – 600032, Tamil Nadu
Private limited

Address for service in India/Attorney address:

B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since :17/10/2017

**CHENNAI**

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4448003  20/02/2020
PLEDGE VENTURES LLP
10, MOKSH MARG, ASHOK NAGAR, UDAIPUR - 313001.

Proposed to be Used

AHMEDABAD
SPICES, PEPPER SPICE, SPICE MIXES, SPICE EXTRACTS, SPICE PREPARATIONS, CURRY [SPICE], GINGER [SPICE], MIXED SPICE POWDER, GINGER [POWDERED SPICE].
SAKET GHODKE TRADING AS GHODKE SWEETS
Flat No. 402, Irene, Lane No. 13, Prabhat Road, Pune, Maharashtra, India- 411004
Sole Proprietor

Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Coloney, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India

Used Since :12/03/2018

MUMBAI
Namkeen; Farsan; Sweets including Kandi Pedha and Barfi; Salty Snacks and Bakarwadi and all sweets included in class 30.
4448176   20/02/2020
AKSHAY SATISHKUMAR KAMLANI TRADING AS KAMLANI BEVERAGES CO.
Go No 2/A, Shah Estate At Aslali, Ta Dascroi, Ahmedabad, Gujarat, 380004, India.
Proprietorship Firm

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A-3, Trade Center, Nr. Stadium Circle, C. G. Road, Ahmedabad - 380 009. India.

Proposed to be Used
AHMEDABAD

Tea
HOMEGOLD

4448419   20/02/2020

GOPAL KRISHAN RATHI
10 KALOO, BIKANER, RAJASTHAN 334602
INDIVIDUAL

Address for service in India/Attorney address:
RAHUL RAJPUT
206 Agarwal Chamber O & P Pocket Dilshad Garden Delhi -110095

Proposed to be Used

AHMEDABAD

coffee, tea, preparations made from cereals; bread, pastry, namkeen and confectionery, spices, and vanilla included in class 30
4448526  20/02/2020
DEVADOSS JAMES ROBINSON
BHARATHI STORE, ANNASALAI, SULTHANPET, VELUR (PO), P.VELUR(TK), NAMAKKAL (DT). NAMAKKAL. TAMIL NADU - 638182
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Spices, Mixed spices, Edible spices, Curry spices, Spices in the form of powders, Processed grains
4448589  20/02/2020
MJeya Muruganathan
M/s. The Nellai Quality Snacks, No.16/F4, Ruby Residency, Narmadha Street Extension, Irumbuliyur, East Tambaram, Chennai - 600 059.
Proprietorship Concern
Address for service in India/Attorney address:
A.Ganapatheeswaran
IP360, No.7/2, 1st Floor, Mehtha House, Kondi Chetty Street, Chennai-600001
Used Since: 12/12/2019
Chennai
Sweets and flour based savory snacks
4448663  20/02/2020
RAHUL SONI , PROPRIETOR OF FUNTIME FOOD
102 , Telephone Nagar , Indore ( M.P.) Pincode-452018
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Confectionary ,Bakery Goods , flours and preparation made from cereals ,cereal based snacks ,Biscuits , candies,
Namkeen, Chocolate ,snacks , maize based snack products .
4448838  21/02/2020
M/S KAUSHAL MARKETING COMPANY
116, EXPRESS ROAD, NEAR CANAL ROAD, KANPUR-208001 (U.P.) INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RUKMANI DHANGAR
201, SIDDHIVINAYAK ASSOCIATES, STERLING ARCADE, NEAR JANJIRWALA SQUARE, INDORE-452001
Used Since :01/04/2009
To be associated with:
4408902
DELHI
CUSTARD POWDER, FOOD ESSENCE, BAKING POWDER, CORN FLOUR POWDER, VANILLA POWDER, GULAB JAMUN MIX, DRINKING CHOCOLATE POWDER, COCOA, YEAST, SAUCES, SPICES, FLOUR & PREPRATION MADE FROM CEREALS INCLUDED IN CLASS-30
DEEP TARANG

4449044  21/02/2020

MR. ASHOK KUMAR AGARWAL SOLE PROPRIETOR OF DEEPAK TEA COMPANY
55-A, SAHKAR NAGAR, KHATIPURA ROAD, JHOTWARA, JAIPUR, RAJASTHAN

PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] under class 30.
ASHISH SOLANKI S/o SHRI MANOHAR SINGH SOLANKI
M/s BRICKS, H.O.: Plot No. 1-D, Tilak Nagar, B-II, Bhadwasiya, Jodhpur-342 007 (Rajasthan). B.H.: Plot No.846-A, Main Mandore Road, Mahamandir, Jodhpur (Rajasthan).
SOLE PROPRIETORSHIP CONCERN

Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since: 02/02/2017

AHMEDABAD
Confectionery Items, Bread, Biscuit, Cake, Burger, Pizza, Bakery Products, Pestry, Namkeens, Sweets, Gajak, Toast
MRS. DEVSHRI YADAVRAO KAWARE SOLE PROPRIETOR OF ABHAS GRUH UDYOG
Plot No. 60, Ramna Maruti Road, Near Durga Mata Mandir, Bhagyashri Nagar, Nagpur - 440 009

Address for service in India/Attorney address:
ADV. MAHADEV A CHAVAN
QUICK LAW ADVISORY, D-18, Room no 2, Tiranga CHS, Sector-25, Next to Amrutha School, Juinagar Navi Mumbai-400 706,
Used Since: 03/03/2014

MUMBAI
Spices, Tea, Instant tea, Coffee, Sugar, Sago, Pulse flour, Processed herbs, Cakes, Pastries, Baked goods, Muesli snacks, Cereal-based Flour, Confectionery, Chocolates, Rice, Biscuits, Toast, Pasta.
MINAXI

4449729  21/02/2020
RAJENDRA KUMAR S/O. SHRI OKCHAND JI KHATRI
Bishangarh, Dist.- Jalore (Raj.)
Individual

Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004

Used Since :01/04/1988

To be associated with:
2164680

AHMEDABAD
Spices
WALAYTIRAM’S

4450053  21/02/2020

DEV RAJ & ASSOCIATES
SHOP NO.83/1, FIRST FLOOR, NEW GRAIN MARKET, KHANNA-141401, DISTRICT LUDHIANA
PARTNERSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.

Proposed to be Used

DELHI
RICE
ASHOK KUMAR GUPTA (HUF), ASHOK KUMAR GUPTA (KARTA) AND MEENA GUPTA, MANISH GUPGA AND SUMEET GUPTA ARE COPARCENERS TRADING AS SUAM INTERNATIONAL
KHASRA NO.377-378, PLOT NO.5, KHUSHAK ROAD, Gali NO.2, BLOCK-J, SWAROOP NAGAR, DELHI-110042
Hindu Undivided Family

Address for service in India/Attorney address:
ADV SUNIL KUMAR
KRAPS & CO., 201, D-30, SIDDARTH COMPLEX, OPP METRO PILLOR NO. - 33, LAXMI NAGAR, DELHI -110092

Proposed to be Used
To be associated with:
4450175

DELHI
TEA, COFFEE, RICE, SPICES, FLOUR AND PREPARATION MADE FROM CEREALS, SALT, MUSTARD, HONEY, HING
Trade Marks Journal No: 1947 , 11/05/2020 Class 30

4450938 22/02/2020
NEETHA JOY
DOOR NO. 39/1474 A, PAYYAPPILLY HOUSE, JOYES GARDEN, NORTH JANATHA ROAD, PALARIVATTOM, COCHIN-682024, KERALA.
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :02/04/2002

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4451061  23/02/2020
TRIFFLE FOODS PRIVATE LIMITED
C-6, GREEN PARK MAIN, DELHI-110016
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used

DELHI
Ice cream.
4451312    24/02/2020
VIVEK KUMAR JAISWAL
M/s Jaiswal Industries, Second Floor, 361 B, GDA Flats, Kala Pathar Road, Nyay Khand –III, Indirapuram, Ghaziabad Uttar Pradesh
India Pin 201014
Proprietor
Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA ,RAJASTHAN 324009
Proposed to be Used
DELHI
Rice and Tea Included in class 30.
SCRUMMY

4451459  24/02/2020
SUDIIP MAJUMDAR
H.N. NAG ROAD, HAORA (M. CORP), HOWRAH, W.B. - 711112
INDIVIDUAL

Address for service in India/Attorney address:
BRUNDABAN BEHERA
7/56, NETAJI NAGAR, FLAT 6, 2ND FLOOR, KOLKATA - 700092

Proposed to be Used

KOLKATA
BISCUITS, CAKES, COOKIES, BHUJIA, SNACKS, ALL TYPES OF PACKAGED FOODS, ALL BAKERY AND
CONFECTIONERY ITEMS
UPWARDSS

4451460  24/02/2020

SUDIIP MAJUMDAR
H.N. NAG ROAD, HAORA (M. CORP), HOWRAH, WB - 711112
INDIVIDUAL

Address for service in India/Attorney address:
BRUNDABAN BEHERA
7/56, NETAJI NAGAR, FLAT 6, 2ND FLOOR, KOLKATA - 700092

Proposed to be Used

KOLKATA
BISCUITS, CAKES, COOKIES, BHUJIA, SNACKS, ALL TYPES OF PACKAGES FOODS, ALL BAKERY & CONFECTIONERY ITEMS.
BLUE THUNDER

4451492  24/02/2020

SETH COLOUR WORKS PVT. LTD.
P-11, NEW HOWRAH BRIDGE APPROACH ROAD, KOLKATA-700001, WEST BENGAL, INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA

ATTA, MAIDA, SUGAR, BESAN, SATOO, SUJI, CONFECTIONERIES, COFFEE, TEA, BREAD, PASTRY, BISCUITS,
CHANACHUR, NAMKIN, BHUIJA, HONEY, SALT, VINEGAR, SAUCES, SPICES, SOYA CHUNK, PAPAD & FLOUR AND
PREPARATIONS MADE FROM CEREALS, CORN FLOUR, BREAKFAST FOODS, SNACK FOODS, SWEETS, BUNS, RUSKS,
MALT AND MALT PREPARATIONS, SAUCES, VINEGAR, NOODLES, PASTA, BAKING POWDER,
ITMINAAN BIRYANI

4451755  24/02/2020

PONCHO HOSPITALITY PRIVATE LIMITED
805, 8th Floor, 55 Corporate avenue, Sakivihar Road, Chandivali, Opp Local Office bus stop, Andheri East, Mumbai 400072
A Private Limited Company

Address for service in India/Attorney address:
DHANANJAY MODGALYA, ADVOCATE
Box8, 805, 8th Floor, 55 Corporate Avenue, Sakivihar Road, Chandivali, Opp Local Office bus stop, Andheri East, Mumbai, Maharashtra 400072

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA, SUGAR, RICE, ARTIFICIAL COFFEE, PIZZA, PASTA, MEALS, FLOUR AND PREPARATIONS MADE WITH CEREALS, BREAD, PASTRY AND CONFECTIONERY FOR HUMAN CONSUMPTION ALL BEING INCLUDED IN CLASS 30
GEOGRAPPLE

4452154  24/02/2020
Shah Shyam
D.No: 9-178B, Old Mangalagiri, NRI Road, T.B. Sanitorium, Mangalagiri, Guntur District, Andhra Pradesh-522503
AN INDIAN NATIONAL

Address for service in India/Agents address:
RAMAKRISHNA KURRA
D.NO.6-16-7, 2ND FLOOR, 16/3, ARUNDELPET,GUNTUR-52

Proposed to be Used

CHENNAI
Turmeric and all types of Spices included in Class 30
SUPER BREW

4452197  24/02/2020

YASH KHANDELWAL
264-HIMMAT NAGAR, TONK ROAD, JAIPUR-302018
Individual

Address for service in India/Attorney address:
VIKRAM PRATAP SINGH
A-15,16 Sunder Nagar, Patel Marg, New Sanganer Road, Jaipur, Rajasthan-302020

Proposed to be Used

AHMEDABAD

Tea, Tea Leaves and Tea-based beverages
2664114  22/01/2014
THE PUNJAB STATE COOPERATIVE MILK PRODUCER'S FEDERATION LTD
S.C.O. NO.-153-54-55, SECTOR-34A, CHANDIGARH
MANUFACTURING & MERCHANT
A FEDERATION REGISTERED UNDER THE PROVISIONS/RULES OF THE PUNJAB COOPERATIVE SOCIETIES ACT, 1961

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/1979

To be associated with:
1566188, 2664108

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, CATTLE FEED &C MALT; INCLUDED IN CLASS 31
2844809    18/11/2014
M/S.SHIVAM BETELNUT PVT LTD.
A-204A, IIND FLOOR, NORTH EX MALL,, SECTOR-9, ROHINI,DELHI-110085,DELHI, INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :15/04/2004

MUMBAI
PAN MASALA, SCENTED SUPARI, MUKHWAS, SCENTED POWDER, KATTA SUPARI MIX, SCENTED MASALA, BETEL
NUTS, MOUTH FRESHNERS, BETELNUT POWDER
M.B.MY BOSS

2982665  11/06/2015

SH.RAJ KUMAR GUPTA

trading as :R. K. GUPTA (HUF)

A-105, SURAJ MAL VIHAR, DELHI-110092

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

S. M. GUPTA & CO.

262, LAWYERS CHAMBERS, CRIMINAL SIDE, TIS HAZARI COURT, DELHI - 110 054.

Used Since :23/11/1985

DELHI

"MOUTH FRESHNER, PAN MASALA" ALL BEING GOODS INCLUDED IN CLASS 31
BLUE FOX
ब्लू फॉक्स

3375375  29/09/2016
RAJESH MADHOK
1095-D BLOCK, MODEL TOWN EXTENSION, DUGRI ROAD, LUDHIANA-141002 (PUNJAB)
MANUFACTURER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2016
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT INCLUDED IN CLASS 31
Tarly- Swad

3435741   17/12/2016
RZ IMPEX PVT LTD
A -70 GROUND FLOOR JOHARI FARM NOOR NAGAR EXTN DELHI 110025
Trading and Manufacturer goods
Address for service in India/Attorney address:
P.A. & ASSOCIATES
H-63 VIJAY CHOWK LAXMI NAGAR DELHI 110092
Used Since :01/08/2016
To be associated with:
2507942
DELHI
Betal Spices (Pan Masala), Supari, Meetha Masala, Mouth Freshener, Cardamom and all being goods falling in Class 31
3457520  13/01/2017
BALDEV RAJ
trading as ;BALDEV RAJ & SONS TOBACCO MERCHANTS
RAILWAY ROAD, MUKTSAR-152026 PUNJAB
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/05/2006

DELHI
MOUTH FRESHENER, PAN MASALA, MUKHWAS, SWEET SUPARI.
3457522  13/01/2017

BALDEV RAJ
trading as ;BALDEV RAJ & SONS TOBACCO MERCHANTS
RAILWAY ROAD, MUKTSAR-152026 PUNJAB
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/05/2006
To be associated with:
3457520

DELHI
MOUTH FRESHENER, PAN MASALA, MUKHWAS, SWEET SUPARI.
RAJA NARASIMHAN trading as ;Pet Food Manufacturing , Pet Accesories Manufacturing ,Trading And Services
E -102 , Kalpataru Regency Phase 2 , Lane 10 , Kalyani Nagar , Pune 411006
Pet Food Manufacturing , Trading And Services
INDIVIDUAL
Address for service in India/Attorney address:
PRAMODKUMAR LADDA
2nd Floor, OM Apartment, SR. No. 496/B, Near KCC Classes, Opp Kasba Peth Post office, Kasba Peth, Pune 411011
Used Since :05/01/2017

MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
Colour used for label is Yellow and Red containing word SLURP.
3801626    10/04/2018
TOTAKURA PALLAVI
Plot No. 305, Road No. 78, Phase 3, Jubilee Hills, Hyderabad-500033, Telangana State, India.
Individual
Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.
Proposed to be Used

CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.

The mark should be used as a whole.
3987360 30/10/2018
PARNA FOODS PRIVATE LIMITED
Mutha Chambers, SR 106, Building NO.2, Flat No.5, Senapati Bapat Road, Pune, Maharashtra - 411016
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
4086391  13/02/2019
MR. DHARMESH BAROT TRADING AS M/S. SHRI HARI ENTERPRISE
G-8, Anch Enclave, Aakruti Nagar, Jitodiya Road, Anand (Gujarat)
Proprietor
Address for service in India/Attorney address:
NILESH DEOKAR
S-14, Heta Complex, Nr. L.P. Savani School, Honey Park Road, Adajan, Surat (Gujarat)
Used Since : 15/06/2017
AHMEDABAD
BETEL NUTS IN CLASS-31
4159100  26/04/2019
M/S. PRESTIGEBULK HANDLING CORPORATION PVT. LTD
#57/58, GROUND FLOOR, 4TH CROSS, A SECTOR AMRUTHNAGAR, SAHAKARNAGAR POST, BANGALORE 560092,
KARNATAKA, INDIA.
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
SEEDS, PLANT SEEDS, SEEDS FOR GROWING FRUITS AND VEGETABLES, FRESH AND UNPROCESSED FRUITS,
VEGETABLES, NUTS AND SEEDS.
4191700  30/05/2019
M/S FARMERS FRESH ZONE PVT. LTD.
Midland Arcade 28/3438/F, Chilavannur Road, Vyttila, Elamkulam, Kerala-682020
Pradeep P.S. Managing Director of Farmers Fresh Zone Pvt. Ltd.,
Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.
Used Since :12/05/2016

CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting, almonds [fruits], aloe vera plants, beans, fresh, barley, berries, fresh, chicory, fresh, coconut shell, coconuts, cucumbers, fresh, fruit, fresh, garden herbs, fresh, garlic, fresh, lemons, fresh, mushrooms, fresh, nuts [fruits], onions, fresh oranges, fresh, peas, fresh peppers [plants], plants, potatoes, fresh, sugarcane, vegetable marrows, fresh, vegetables fresh.
4220794  29/06/2019
RASI SEEDS (P) LTD
174-SATHYAMURTHY ROAD, RAMNAGAR, COIMBATORE-641 009, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/05/2019
CHENNAI
SEEDS
No separate claim over words except as shown in the form of representation.
My Agrinutrition

4293645    14/09/2019

M/S. MY AGRINUTRITION

Door No.2 / 104A, S.No 185/5A Ramasamy Goundanoor, Kesariyur, Murungai (PO), Kattuputhur, Thottiyam (TK), Tiruchirappalli
Tamil Nadu, India 621207.

Individual

Address for service in India/Attorney address:

KARTHIKEYAN, N

Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur,
Chennai - 600041, INDIA

Proposed to be Used

CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
SH. KAILASH KUMAR
# 6489, QILA ROAD, NEAR PURANA THANA, BATHINDA-151001, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES,
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/10/2019

DELHI
Fresh fruits and vegetables
M/S. AJ NATURALS
Door No. 9/584, Kottarakara, Kalayapuram P.O, Kollam District, PIN- 691 560, Kerala, a partnership firm duly represented by its Managing partner Appu Vijayan.
A partnership firm duly represented by its Managing partner.

Address for service in India/Attorney address:

P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

CHENNAI

Used Since :30/07/2019

Raw and unprocessed agricultural, horticultural and forestry products, Agricultural products, Fresh fruits and vegetables, Organic fresh fruit and vegetables, Organic fresh herbs, Fresh Passion fruit, Fresh dates, Nuts [fruits], Almonds [fruits], Fresh dragon fruits, fresh herbs, Natural plants and flowers, Dried flowers, Seeds, Fresh Brazilian arrowroot, Fresh and unprocessed fruits, vegetables, nuts and seeds, Seeds for growing fruits and vegetables, Malt.
4351856  19/11/2019
Mr. AJAY KUMAR GUPTA
HOUSE NO.-1269, SECTOR-15, FARIDABAD, HARYANA
A SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
MEISTER ADVOCATE & SOLICITOR LAW FIRM
B-151, STREET NO-3, GHAZIPUR VILLAGE, DELHI-110096

Proposed to be Used

DELHI
AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES,
FRESH HERBS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT; RAW AND
UNPROCESSED GRAINS AND SEEDS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING.
4352271   19/11/2019
VRINDAVAN ORGANIC FARMS PVT. LTD.
206, Anand Vihar, Oshiwara Link Road, Opp Green Park, Andheri West, Mumbai - 400053
Indian National

Address for service in India/Attorney address:
ABRISE LEGAL
E 712, Crystal Plaza, New Link road, Opp. Infiniti Mall, Andheri West, Mumbai 400 053
Used Since :10/10/2018

MUMBAI
natural plants; seeds for growing plants; unprocessed seeds; agriculture and agricultural products; forestry products

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN THE LOGO
4353590  20/11/2019

MAHAARAJ ENTERPRISES
No.148, G4, VG Flats, Pillayar Kovil Street, Jafferkhanpet, Chennai – 600083., Tamil Nadu, India,
PROPRIETOR

Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since :07/11/2019

CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4355658  22/11/2019
ATTALURU PALEM ORGANIC FARMERS PRODUCER COMPANY LIMITED
D.No.3-15, Attaluru Village, Amaravathi Mandal, Guntur-522436, Andhra Pradesh, India.
Body Incorporate
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.
Used Since :12/01/2019

CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and
seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live
animals; foodstuffs and beverages for animals; malt.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN
THE MARK
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4360026  27/11/2019
USHODAYA SUPER MARKET
1-18-6, 3&4, Pakala Towers, A S Rao Nagar, Hyderabad, Telangana- 500062
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since: 30/03/2010
CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
4361553   28/11/2019
DETOJA RANABhai SUKHABhai
Khamisana Chamraaj, Surendra Nagar,-363040, Gujarat, India
SOLE PROPRIETOR
Address for service in India/Agents address:
SAMPAT DHRIUPRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
ARECANUT, BETEL NUTS, LIME (CHUNA) FOR EDIBLE USE.
4365665  03/12/2019
M/S. NIMBLEGROWTH ORGANICS PRODUCER COMPANY LIMITED
NO. 186, GROUND FLOOR, 1ST MAIN ROAD, CHANNAMMANAKERE ACHCHUKATTU, BANASHANKARI 3RD STAGE,
BENGALURU-560085, KARNATAKA, INDIA
LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :31/10/2018

CHENNAI
AGRICULTURAL PRODUCTS , AGRICULTURAL SEEDS, UNPROCESSED SEEDS FOR AGRICULTURAL PURPOSES, RAW
AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
Trade Marks Journal No: 1947, 11/05/2020 Class 31

So Woke

4366892  04/12/2019

SAGAR CHATURVEDI
House-778/1, Komal Sadan, Dildar Nagar, In Front Of Sheerwood College 3rd Gate, Khati Baba, Sipri Bazaar, Jhansi Uttarpradesh - 284003

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL, AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
SYNGENTA FOUNDATION FOR A SUSTAINABLE AGRICULTURE
Rosentalstrasse 67, 4058 Basel, Switzerland
A company organised and existing under the laws of Switzerland.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 23/03/2018

DELHI
Seeds.
4371925   09/12/2019

SAGO SPECIALITY SEEDS
H NO 4-129, FLAT NO 305, SRO GAYATRI NIVAS, DURGA NAGR, DILSUKNAGAR, HYDERABAD - 500060, TELANGANA, INDIA

Registered Partnership Firm

Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.

Used Since: 04/04/2019

CHENNAI

AGRICULTURAL AND AQUACULTURAL CROPS, HORTICULTURE AND FORESTRY PRODUCTS, MAIZE, ALGAE, ALGAE FOR HUMAN OR ANIMAL CONSUMPTION/SEAWEED FOR HUMAN OR ANIMAL CONSUMPTION ALL INCLUDED IN CLASS-31

"THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER."
4377695  14/12/2019

AVEDA AYUR
First Floor, B-3695/5, Model Gram Extension, Ludhiana, Punjab
Sole Proprietorship

Address for service in India/Attorney address:
SHIVAM GROVER
House Number 3275, Sector 21D, Chandigarh

Proposed to be Used

DELHI

Agricultural, horticultural and forestry products and grains not included in other classes; Live animals; Fresh fruits and vegetables; seeds, Natural plants and flowers; Foodstuffs for animals, Malt
MR. BALJEET RAJ
DAB WALA KALAN, DHABWALA KALAN, FAZILKA-152124, PUNJAB, INDIA
AN INDIAN NATIONAL

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR ANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
SEEDS
4434774  08/02/2020
ECOQUATIC AGRO PRODUCER COMPANY LIMITED
HARKANSHGARHI, KALLI PASCHIM, RAEBARELI ROAD, LUCKNOW, UTTAR PRADESH- 226023

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI
Agricultural products; Seeds for agricultural purposes; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Plant bulbs for agricultural purposes; Agricultural seeds; Foodstuffs for marine animals; Foodstuffs for poultry; Foodstuffs for fish; Raw vegetables, unprocessed; Fresh and unprocessed fruits, vegetables, nuts and seeds; Vegetables, fresh; Fresh root vegetables; Fresh edible root vegetables
4435125   08/02/2020
M/S. TRIMURTI PLANT SCIENCES PRIVATE LIMITED
M/s. TRIMURTI PLANT SCIENCES PRIVATE LIMITED Flat # 101, 1st Floor, MGR Estates, # 6-3-456/C, Dwarakapuri Colony, Punjagutta, Hyderabad Telangana 500082
A company registered in India by Indian Citizens

Address for service in India/Attorney address:
A. SIVA PRASAD
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, H.No.1-69/1A, Turmella (V), Armapaluru (M), Guntur Dist., Andhra Pradesh - 522312
Used Since :16/01/2020

CHENNAI
Seeds
4436997  11/02/2020
DOW AGROSCIENCE LLC
9330 Zionsville Road, Indianapolis, Indiana 46268, United States of America
a Delaware limited liability company, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :15/05/2019
DELHI
Agricultural seeds
NUTRIPRIDE

4440091  13/02/2020
PRADIP SHARMA
Sivanta Feeds Pvt Ltd Ambari Falakata Industrial Estate Mogradangi, P.O. Payachari District. Jalpaiguri
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
POULTRY, LIVE, ANIMAL FATTENING PREPARATIONS / LIVESTOCK FATTENING PREPARATIONS, ANIMAL
FOODSTUFFS, BIRD FOOD, BRAN MASH FOR ANIMAL CONSUMPTION, EGGS FOR HATCHING, FERTILIZED / EGGS FOR
HATCHING, FERTILISED, FISH MEAL FOR ANIMAL CONSUMPTION, FODDER / CATTLE FOOD / FORAGE
4440631  13/02/2020
HOPEGROW INDIA PRIVATE LIMITED
55, GROUND FLOOR, NETERHAT ROAD, NAWADIH, ADAR, GHAGHRA GUMLA, Jharkhand-835231
The Trademark Act -1999
Proposed to be Used
KOLKATA
Live Animals
PISCITEK

4440697    13/02/2020
TATA CHEMICALS LIMITED.
Bombay House, 24, Homi Mody Street, Fort, Mumbai – 400 001.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

Foodstuffs and fodder for animals, nutrients [foodstuffs] for fish, fish meal [animal feed] being goods included in class 31.
SHIVRANJANI FOOD TRADERS
C-90, KARDHANI SCHEME KALWAD ROAD, JAIPUR-302012 (RAJASTHAN)
PARTNERSHIP FIRM

Address for service in India/Agents address:
NISHA SETHI
28, GROUND FLOOR, JSEL BUILDING, MALVIYA NAGAR, NAIPUR, RAJASTHAN-302017

Proposed to be Used

AHMEDABAD
FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS WHICH INCLUDED IN CLASS 31
4442121  14/02/2020

BHOOP SINGH
Office No. 126, 1st Floor, Qutab Plaza, DLF Phase 1, Gurugram-122002, Haryana
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used

To be associated with:
4196179

DELHI

Fresh pulses, Natural Plants and Flowers; Agricultural, Horticultural and Forestry Products and Grains not included in other classes; Live Animals; Foodstuffs for Animals, Malt
4442124  14/02/2020
CUTECH GREEN VENTURES INDIA PVT LTD
946/3B naren garden, opposite to NGP college, Kalapatti road, Coimbatore- 641048
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT
MELWYN DSOUZA  
#4-37, PARADISE MAIN ROAD, PALADKA, MANGALORE, DAKSHINA KANNADA, KARNATAKA - 574226.

Address for service in India/Attorney address:
NEWTON REGINALD  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Fodder
4442701  15/02/2020
F.N.J. ENTERPRISES PRIVATE LIMITED
OFFICE NO - 01 GROUND FLOOR, HATIM BUILDING, 20 BANAJI STREET, FORT, MUMBAI-400001, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS; MALT.
4443368  16/02/2020
M/S RISHAB GUM AND CHEMICALS
M/S RISHAB GUM AND CHEMICALS, NH – 15, Jalipa, Harsani Phatta, Barmer- 344001 Rajasthan
Partnership Firm

Address for service in India/Agents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALLI, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001. (HARYANA)

Proposed to be Used

AHMEDABAD
Animal Food, Animal Feedstuff, Animal Feeds, Cattle Feed
SIDHANL PARCEL SUPARI

4443395   16/02/2020
MUNNABHAI ALABHAI MODAN
KHANDACHORA DHADNHUKA
PARCEL SUPARI
INDIVIDUAL

Proposed to be Used

AHMEDABAD
CUTTING PARCEL SUPARI
Watson

4443886 17/02/2020

ADITYA IMPEX
9/18-A, Industrial Area, Nacharam, Hyderabad- 500076
Partnership Firm

Address for service in India/Attorney address:
SANJAY DHINDLE
L-1108, Sarang, Nanded City, Pune-411041

Proposed to be Used

CHENNAI

Nuts, unprocessed, peanuts, fresh, chestnuts, fresh, hazelnuts, fresh
ARPITA

4444033  17/02/2020

SHUBHAM COTTON INDUSTRIES
33, GB, VIJAYNAGAR, SRI GANGANAGAR, RAJASTHAN, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used

AHMEDABAD

Foodstuffs for animals
BHAGYAVATI

4444094  15/02/2020

KALPANA ROY TRADING AS SWARNA SEEDS
16, INDIA EXCHANGE PLACE, 3RD FLOOR, ROOM NO. 6, KOLKATA - 700 001, WEST BENGAL

Sole Proprietorship Firm

Address for service in India/Attorney address:
PRIYADARSHAN KUMAR
3C, Blossom Heights, Kalipark, Bablatala, Rajarhat Main Road, Kolkata - 700 136

Proposed to be Used

KOLKATA SEEDS
SUMAN

4444096  15/02/2020
KALPANA ROY TRADING AS SWARNA SEEDS
16, INDIA EXCHANGE PLACE, 3RD FLOOR, ROOM NO. 6, KOLKATA - 700 001, WEST BENGAL
Sole Proprietorship Firm

Address for service in India/Attorney address:
PRIYADARSHAN KUMAR
3C, Blossom Heights, Kalipark, Bablatala, Rajarhat Main Road, Kolkata - 700 136

Proposed to be Used
KOLKATA
seeds
ARABLE

4445188    18/02/2020

HANUMAN
Sadelpur(20), Hisar, Sadalpur, Haryana, 125052

INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used

DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4445358  18/02/2020  
HOLY BASIL CONSULTANCY PRIVATE LIMITED. 
Bungalow No. 2, Sunnyside Units CHS Limited, Lokhandwala Complex, Andheri (West), Mumbai - 400 053. 

Body Incorporate 

Address for service in India/Attorney address: 
M/S. V.A. ASSOCIATES  
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057. 

Proposed to be Used 

MUMBAI 
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
PURVAKAMINI

4445421   18/02/2020
NATH BIO-GENES (I) LTD.
“Nath House, Nath Road, Aurangabad - 431005
BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used

MUMBAI
Grains and agricultural, horticultural and forestry products not included in otherclasses; liveanimals; fresh fruitsand vegetables; seeds; natural plantsand flowers; foodstuffs for animals; malt, rawgrain, unprocessed grains, fresh pulse
GEETU TRADING AS: INDIASHOPERS
Extn 30/499, Trilokpuri, East Delhi, Delhi-110091, India
A citizen of India.
Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India

Proposed to be Used

DELHI

Seeds included in class 31.
4445437   18/02/2020
MANOJ KUMAR TRADING AS: ONLINEMART
First Floor, Extn 30/499, Trilokpuri, Central Delhi, Delhi-110091, India
A citizen of India.
Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi-110030, India
Proposed to be Used
DELHI
Seeds included in class 31.
4445641 18/02/2020
COOLBREEZE SOLUTION PRIVATE LIMITED
H. No. 56, Ward No 5, Civil Line Road, Near Sawami Chowk, Mukhtiyarganj, Raghuraj Nagar, Satna – 485001 Madhya Pradesh
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt
ORNATE AGROTRADE INDIA PRIVATE LIMITED
FLAT NO. 401, A WING, S.NO. 8/3/2, JIJAU HEIGHTS, SADASHIV DANGAT NAGAR, AMBEGAON BUDRUK, DISTPUNE, 411046, MAHARASHTRA, INDIA
A COMPANY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used

MUMBAI
fresh fruits and vegetables, fresh and unprocessed fruits, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; fresh and unprocessed fruits, vegetables, nuts and seeds
BHUYANTRA ORGANICS

4449736  21/02/2020

MR. ABHISHEK RAJ
No. 5, 3rd main 2nd Block, Goraguntepalya, Bangalore, Karnataka- 560022, India
A citizen of India.

Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India

Proposed to be Used

CHENNAI

Organic horticulture and agriculture Products included in class 31.
NUTRI MIRACLE

4450091   21/02/2020
DINESH MANAK BOHARA S/O. SH. BRIJ MOHAN MANAK BOHARA
TRADING AS M/s. NUTRI MIRACLES AT- F-399, MANAK BOHARA BHAWAN, PAREEK COLLEGE ROAD, STATION ROAD, JAIPUR-302006 RAJASTHAN
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD
PERTAIN TO UNPROCESSED GRAIN, GRAINS [SEEDS], GRAINS [CEREALS], AGRICULTURE, SEEDS.
GEOGRAPPLE

4452155   24/02/2020

SHAH SHYAM
D.No: 9-178B, Old Mangalagiri, NRI Road, T.B. Sanitorium, Mangalagiri, Guntur District, Andhra Pradesh-522503
AN INDIAN NATIONAL

Address for service in India/Agents address:
RAMAKRISHNA KURRA
D.NO.6-16-7, 2ND FLOOR, 16/3, ARUNDELPET, GUNTUR-52

Proposed to be Used

CHENNAI
Fruits, Vegetables, Seeds, Grains, Pulses, Agriculture Products, Horticulture Products and Forestry products included
Class 31
4453619  25/02/2020
SHENG LONG BIO-TECH (INDIA) PVT LTD
Plot No.A-11/1, Part-A, SIPCOT Industrial Park, Thervoy Kandigai Village, Gummidipoondi Taluk, Thiruvallur District, Tamil Nadu - 601202
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
Smile Mega

4453620   25/02/2020
SHENG LONG BIO-TECH (INDIA) PVT LTD
Plot No.A-11/1, Part-A, SIPCOT Industrial Park, Thervoy Kandigai Village, Gummidipoondi Taluk, Thiruvallur District, Tamil Nadu - 601202
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT